

Vol. 269  
No.1



Monday,  
1 December, 2025,  
10 Agrahayana, 1947 (Saka)

PARLIAMENTARY DEBATES

# RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)

(PART-II)

CONTENTS

National Anthem (page 1)

Oath or Affirmation (page 1)

Felicitations to the Chairman (pages 1 – 13 and pages 14 – 51)

Announcement by the Chair (page 13)

Obituary references (pages 51 – 53)

Supplementary demands for grants, 2025-26 (page 53)

Reports of the committee of privileges (page 54 )

The Eightieth Report of the Committee of Privileges

The Eighty First Report of the Committee of Privileges

Papers Laid on the table (pages 54 – 55)

Felicitations by the Chair (page 56)

Panel of Vice-Chairpersons (pages 56 – 57)

Recommendations of the Business Advisory Committee (pages 57 - 58)

Notices received under Rule 267 and other issues (pages 58 – 64)

©

RAJYA SABHA SECRETARIAT

NEW DELHI

#### Matters raised with permission-

- Concern over Banana crisis in Rayalaseema region of Andhra Pradesh (pages 64 – 65)
- Concern over air pollution in Delhi-NCR (page 65)
- Concern over illegally-residing Rohingya and Bangladeshi nationals in the country (pages 66 – 67)
- Concern over rising cases of Cancer among children in the country (pages 67 – 68)
- Need to ensure strict quality verification of medicines before they enter the market (pages 68 – 69)
- Need for a regulation to curb the rising circulation of adulterated edible oils leading to serious health concerns (page 69)
- Need for Special Category Status for Odisha (pages 69 – 70)
- Need to operationalise oxygen plants in Himachal Pradesh (pages 70 – 71)
- Concern over Indian youth being trafficked *via* the *Dunki* route and forced into foreign wars (pages 71 – 72)

#### Special Mentions-

- Demand for internet facilities and teaching of regional language/mothertongue in all Kendriya Vidyalayas (page 68)
- Demand for compensation to livestock owners affected by Lumpy Skin Disease and strengthening of veterinary infrastructure (page 72)
- Demand for mandatory issuance of "GPS enabled Identity Card" to school students (page 73)
- Demand to include Sarhul in UNESCO's Intangible Cultural Heritage list (pages 73 – 74)
- Demand for providing medical facilities near highways for accident victims and measures to follow road rules (pages 74 – 75)
- Concern over negative effects of processed and packaged foods on health of children (pages 75 – 76)
- Need for wider outreach of BharatGen Artificial Intelligence Initiative (page 76)
- Demand for definition of 'Minority' after making it rationally relative to the state and regional population ratio (pages 76 – 77)

Website : <http://rajyasabha.nic.in>

<https://sansad.in/rs>

E-mail: [rsedit-e@rss.sansad.in](mailto:rsedit-e@rss.sansad.in)

Concern over decline of Single-Screen theatres in India (pages 77 – 78)

Concern over condemnable incident of blocking entry of Indian devotees to  
Sri Nankana Sahib (pages 78 – 79)

Demand for Yoga session in every Panchayat Schools (pages 79)

*[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link <https://sansad.in/rs/debates/officials>]*

## RAJYA SABHA

### ALPHABETICAL LIST OF MEMBERS

#### A

Abdul Wahab, Shri (Kerala)  
Agrawal, Dr. Radha Mohan Das (Uttar Pradesh)  
Ahmad, Dr. Faiyaz (Bihar)  
Ahmad, Dr. Sarfraz (Jharkhand)  
Ali, Shri Gulam (Nominated)  
Alla, Shri Ayodhya Rami Reddy (Andhra Pradesh)  
Amin, Shri Narhari (Gujarat)  
Athawale, Shri Ramdas (Maharashtra)

#### B

Babu, Shri Sana Sathish (Andhra Pradesh)  
Baburao, Shri Golla (Andhra Pradesh)  
Bachchan, Shrimati Jaya Amitabh (Uttar Pradesh)  
Baishya, Shri Birendra Prasad (Assam)  
Bajpayee, Dr. Laxmikant (Uttar Pradesh)  
Bakshi, Shri Subrata (West Bengal)  
Balmik, Shrimati Sumitra (Madhya Pradesh)  
Balwant, Dr. Sangeeta (Uttar Pradesh)  
Banerjee, Shri Ritabrata (West Bengal)  
Bansal, Shri Naresh (Uttarakhand)  
Bara, Shrimati Ramilaben Becharbhai (Gujarat)  
Baraik, Shri Prakash Chik (West Bengal)  
Barala, Shri Subhash (Haryana)  
Beedha, Shri Masthan Rao Yadav (Andhra Pradesh)  
Beeran, Shri Haris (Kerala)  
Bhandage, Shri Narayanas K. (Karnataka)  
Bhatt, Shri Mahendra (Uttarakhand)  
Bhattacharjee, Shri Rajib (Tripura)  
Bhattacharya, Shri Samik (West Bengal)  
Bhattacharyya, Shri Bikash Ranjan (West Bengal)

Bhuyan, Shri Ajit Kumar (Assam)  
Bishi, Shri Niranjan (Odisha)  
Bonde, Dr. Anil Sukhdeorao (Maharashtra)  
Brij Lal, Shri (Uttar Pradesh)  
Brittas, Dr. John (Kerala)

**C**

Chadha, Shri Raghav (Punjab)  
Chandrashekhara, Shri G.C. (Karnataka)  
Chaturvedi, Shrimati Priyanka (Maharashtra)  
Chaudhary, Shri Jayant (Uttar Pradesh)  
Chavan, Shri Ashokrao Shankarrao (Maharashtra)  
Chidambaram, Shri P. (Tamil Nadu)  
Choudhry, Shrimati Kiran (Haryana)  
Chowdhury, Shrimati Renuka (Telangana)

**D**

Dangi, Shri Neeraj (Rajasthan)  
Deo, Shrimati Sulata (Odisha)  
Deora, Shri Milind Murli (Maharashtra)  
Desai, Shri Babubhai Jesangbhai (Gujarat)  
Dev, Ms. Sushmita (West Bengal)  
Devegowda, Shri H.D. (Karnataka)  
Dhanapal, Dr. M. (Tamil Nadu)  
Dharmar, Shri R. (Tamil Nadu)  
Dholakia, Shri Govindbhai Laljibhai (Gujarat)  
Divakonda, Shri Damodar Rao (Telangana)  
Dubey, Shri Satish Chandra (Bihar)  
Dwivedi, Shrimati Seema (Uttar Pradesh)

**E**

Elango, Shri N.R. (Tamil Nadu)

**G**

Gandhi, Shrimati Sonia (Rajasthan)

(iii)

Garasiya, Shri Chunnilal (Rajasthan)  
Geeta alias Chandraprabha, Shrimati (Uttar Pradesh)  
Gehlot, Shri Rajendra (Rajasthan)  
Ghose, Shrimati Sagarika (West Bengal)  
Girirajan, Shri R. (Tamil Nadu)  
Gogoi, Shri Ranjan (Nominated)  
Gohil, Shri Shaktisinh (Gujarat)  
Gokhale, Shri Saket (West Bengal)  
Gopchade, Dr. Ajeet Madhavrao (Maharashtra)  
Goswami, Ms. Indu Bala (Himachal Pradesh)  
Gupta, Shri Narain Dass (National Capital Territory of Delhi)  
Gupta, Shri Prem Chand (Bihar)  
Gupta, Shri Rajinder (Punjab)  
Gupta, Shrimati Dharmshila (Bihar)  
Gurjar, Shri Banshilal (Madhya Pradesh)

## H

Haasan, Shri Kamal (Tamil Nadu)  
Handore, Shri Chandrakant Damodar (Maharashtra)  
Haque, Shri Mohammed Nadimul (West Bengal)  
Harivansh, Shri (Bihar)  
Heggade, Dr. Dharmasthala Veerendra (Nominated)  
Hussain, Dr. Syed Naseer (Karnataka)

## I

Ilaiyaraaja, Shri (Nominated)  
Inbadurai, Shri I.S. (Tamil Nadu)  
Islam, Shri Samirul (West Bengal)

## J

Jaggesh, Shri (Karnataka)  
Jain, Dr. Meenakshi (Nominated)  
Jain, Shri Naveen (Uttar Pradesh)  
Jaishankar, Shri S. (Gujarat)  
Jangra, Shri Ram Chander (Haryana)  
Jha, Prof. Manoj Kumar (Bihar)

Jha, Shri Sanjay Kumar (Bihar)  
Jhala, Shri Kesridevsinh (Gujarat)

**K**

Kadadi, Shri Iranna (Karnataka)  
Kalita, Shri Bhubaneswar (Assam)  
Kalyanasundaram, Shri S. (Tamil Nadu)  
Karad, Dr. Bhagwat (Maharashtra)  
Khan, Dr. Fauzia (Maharashtra)  
Khan, Shri Javed Ali (Uttar Pradesh)  
Khan, Shri Muzibulla (Odisha)  
Kharge, Shri Mallikarjun (Karnataka)  
Kharlukhi, Dr. Wanweiroy (Meghalaya)  
Khuntia, Shri Subhasish (Odisha)  
Kichloo, Shri Sajjad Ahmad (Jammu and Kashmir)  
Konyak, Shrimati S. Phangnon (Nagaland)  
Koragappa, Shri Narayana (Karnataka)  
Krishnaiah, Shri Ryaga (Andhra Pradesh)  
Kulkarni, Dr. Medha Vishram (Maharashtra)  
Kumar, Dr. Sikander (Himachal Pradesh)  
Kumar, Shri Mithlesh (Uttar Pradesh)  
Kumar, Shri Sujeet (Odisha)  
Kurian, Shri George (Madhya Pradesh)  
Kushwaha, Shri Upendra (Bihar)

**L**

Laxman, Dr. K. (Uttar Pradesh)  
Leishemba, Shri Maharaja Sanajaoba (Manipur)  
Lepcha, Shri Dorjee Tshering (Sikkim)

**M**

Mahadik, Shri Dhananjay Bhimrao (Maharashtra)  
Mahajan, Shri Harsh (Himachal Pradesh)  
Mahto, Shri Khiru (Bihar)  
Maji, Shrimati Mahua (Jharkhand)  
Makan, Shri Ajay (Karnataka)

(v)

Maliwal, Ms. Swati (National Capital Territory of Delhi)

Mandadi, Shri Anil Kumar Yadav (Telangana)

Mangaraj, Shri Manas Ranjan (Odisha)

Mani, Shri Jose K. (Kerala)

Margherita, Shri Pabitra (Assam)

Master, Shri C. Sadanandan (Nominated)

Mather Hisham, Shrimati Jebi (Kerala)

Maurya, Shri Amar Pal (Uttar Pradesh)

Mishra, Shri Manan Kumar (Bihar)

Mittal, Dr. Ashok Kumar (Punjab)

Mohanta, Shrimati Mamata (Odisha)

Murty, Shrimati Sudha (Nominated)

Murugan, Dr. L. (Madhya Pradesh)

## N

Nadda, Shri Jagat Prakash (Gujarat)

Nagar, Shri Surendra Singh (Uttar Pradesh)

Naroliya, Shrimati Maya (Madhya Pradesh)

Narzary, Shri Rwngrwa (Assam)

Nathwani, Shri Parimal (Andhra Pradesh)

Nayak, Shri Mayankkumar (Gujarat)

Netam, Shrimati Phulo Devi (Chhattisgarh)

Nikam, Shri Ujjwal Deorao (Nominated)

Nirmala Sitharaman, Shrimati (Karnataka)

Nishad, Shri Baburam (Uttar Pradesh)

Noor, Shrimati Mausam B (West Bengal)

## O

O' Brien, Shri Derek (West Bengal)

Oberoi, Shri Gurwinder Singh (Jammu and Kashmir)

## P

P, Shri Sandosh Kumar (Kerala)

Patel, Shri Praful (Maharashtra)

Patel, Shri Shambhu Sharan (Bihar)

Pathak, Dr. Sandeep Kumar (Punjab)

Patidar, Dr. Kavita (Madhya Pradesh)  
Patil, Shri Dhairyashil Mohan (Maharashtra)  
Patil, Shri Nitin Laxmanrao Jadhav (Maharashtra)  
Patil, Shrimati Rajani Ashokrao (Maharashtra)  
Patra, Dr. Sasmit (Odisha)  
Pawar, Shri Sharad (Maharashtra)  
Pawar, Shrimati Sunetra Ajit (Maharashtra)  
Pilli, Shri Subhas Chandra Bose (Andhra Pradesh)  
Prakash, Shri Deepak (Jharkhand)  
Prasad, Shri Aditya (Jharkhand)  
Prasad, Shri V. Vijayendra (Nominated)  
Pratapgarhi, Shri Imran (Maharashtra)  
Puri, Shri Hardeep Singh (Uttar Pradesh)  
Purkayastha, Shri Kanad (Assam)

**R**

Rahim, Shri A. A. (Kerala)  
Rajeshkumar, Shri K.R.N. (Tamil Nadu)  
Rambhai, Shri Mokariya (Gujarat)  
Ramesh, Shri Jairam (Karnataka)  
Ramji, Shri (Uttar Pradesh)  
Ramzan, Shri Chowdry Mohammad (Jammu and Kashmir)  
Ranjan, Shrimati Ranjeet (Chhattisgarh)  
Rathore, Shri Madan (Rajasthan)  
Raut, Shri Sanjay (Maharashtra)  
Ray, Shri Nagendra (West Bengal)  
Ray, Shri Sukhendu Sekhar (West Bengal)  
Rebia, Shri Nabam (Arunachal Pradesh)  
Reddy, Shri B. Parthasaradhi (Telangana)  
Reddy, Shri K.R. Suresh (Telangana)  
Reddy, Shri Meda Raghunadha (Andhra Pradesh)  
Reddy, Shri S Niranjan (Andhra Pradesh)  
Reddy, Shri Yerram Venkata Subba (Andhra Pradesh)

**S**

Sahney, Dr. Vikramjit Singh (Punjab)

(vii)

Saini, Dr. Kalpana (Uttarakhand)  
Salamsinh, Dr. Parmar Jashvantsinh (Gujarat)  
Samantaray, Shri Debashish (Odisha)  
Sandhu, Shri Satnam Singh (Nominated)  
Satyanarayana, Shri Paka Venkata (Andhra Pradesh)  
Selvaganabathy, Shri S. (Puducherry)  
Selvarasu, Shri Anthiyur P. (Tamil Nadu)  
Sen, Ms. Dola (West Bengal)  
Seth, Shri Sanjay (Uttar Pradesh)  
Shanmugam, Shri C. Ve. (Tamil Nadu)  
Sharma, Dr. Dinesh (Uttar Pradesh)  
Sharma, Shri Kartikeya (Haryana)  
Sharma, Shri Sat Paul (Jammu and Kashmir)  
Sharma, Shrimati Rekha (Haryana)  
Shekhar, Shri Neeraj (Uttar Pradesh)  
Shringla, Shri Harsh Vardhan (Nominated)  
Shukla, Shri Rajeev (Chhattisgarh)  
Sibal, Shri Kapil (Uttar Pradesh)  
Singh, Dr. Bhim (Bihar)  
Singh, Shri A. D. (Bihar)  
Singh, Shri Akhilesh Prasad (Bihar)  
Singh, Shri Arun (Uttar Pradesh)  
Singh, Shri Ashok (Madhya Pradesh)  
Singh, Shri Devendra Pratap (Chhattisgarh)  
Singh, Shri Digvijaya (Madhya Pradesh)  
Singh, Shri Harbhajan (Punjab)  
Singh, Shri Ratanjit Pratap Narain (Uttar Pradesh)  
Singh, Shri Ravneet (Rajasthan)  
Singh, Shri Sanjay (National Capital Territory of Delhi)  
Singh, Shri Sant Balbir (Punjab)  
Singh, Shri Tejveer (Uttar Pradesh)  
Singh, Shrimati Darshana (Uttar Pradesh)  
Singh, Shrimati Sadhna (Uttar Pradesh)  
Singhvi, Dr. Abhishek Manu (Telangana)  
Siroya, Shri Lahar Singh (Karnataka)  
Siva, Shri Tiruchi (Tamil Nadu)  
Sivadasan, Dr. V. (Kerala)

Sivalingam, Shri S.R. (Tamil Nadu)  
Shrimati Rajathi (Tamil Nadu)  
Solanki, Dr. Sumer Singh (Madhya Pradesh)  
Somu, Dr. Kanimozhi NVN (Tamil Nadu)  
Suman, Shri Ramji Lal (Uttar Pradesh)  
Suneer, Shri P. P. (Kerala)  
Surjewala, Shri Randeep Singh (Rajasthan)

**T**

Tanavade, Shri Sadanand Mhalu Shet (Goa)  
Tankha, Shri Vivek K. (Madhya Pradesh)  
Teli, Shri Rameswar (Assam)  
Thakur, Shri Ram Nath (Bihar)  
Thakur, Shrimati Mamata (West Bengal)  
Thambidurai, Dr. M. (Tamil Nadu)  
Tiwari, Shri Ghanshyam (Rajasthan)  
Tiwari, Shri Pramod (Rajasthan)  
Trivedi, Dr. Sudhanshu (Uttar Pradesh)  
Tulsi, Shri K.T.S. (Chhattisgarh)

**U**

Umeshnath, Shri Balyogi (Madhya Pradesh)  
Usha, Shrimati P. T. (Nominated)

**V**

Vaddiraju, Shri Ravi Chandra (Telangana)  
Vaishnaw, Shri Ashwini (Odisha)  
Vanlalvena, Shri K. (Mizoram)  
Varma, Shri Pradip Kumar (Jharkhand)  
Vasan, Shri G.K. (Tamil Nadu)  
Verma, Shri B.L. (Uttar Pradesh)

**W**

Wasnik, Shri Mukul Balkrishna (Rajasthan)  
Wilson, Shri P. (Tamil Nadu)

[ 01 December, 2025 ]

(ix)

**Y**

Yadav, Prof. Ram Gopal (Uttar Pradesh)

Yadav, Shri Sanjay (Bihar)

Yadav, Shrimati Sangeeta (Uttar Pradesh)

**RAJYA SABHA**

**THE CHAIRMAN**

Shri C. P. Radhakrishnan

**THE DEPUTY CHAIRMAN**

Shri Harivansh

**PANEL OF VICE-CHAIRPERSONS**

1. Dr. Dinesh Sharma;
2. Shri Bhubaneswar Kalita;
3. Shrimati S. Phangnon Konyak;
4. Shrimati Rajani Ashokrao Patil;
5. Shri Tiruchi Siva;
6. Dr. Sasmit Patra; and
7. Dr. M. Thambidurai.

**SECRETARY-GENERAL**

Shri P. C. Mody

(xi)

## **STANDING COMMITTEES**

### **Business Advisory Committee**

Hon'ble Chairman — *Chairman*

Shri Harivansh

Shri Jairam Ramesh

Shri Sanjay Singh

Dr. Radha Mohan Das Agrawal

Shri Sudhanshu Trivedi

Dr. Laxmikant Bajpayee

Shri Naresh Bansal

Shri Pramod Tiwari

Shri Derek O' Brien

Shri Subhas Chandra Bose Pilli

### **Committee on Ethics**

Shri Ghanshyam Tiwari — *Chairman*

Shri Pramod Tiwari

Shri Derek O' Brien

Shri Tiruchi Siva

Shri Sanjay Singh

Dr. Sasmit Patra

Shri Prem Chand Gupta

Dr. Medha Vishram Kulkarni

Shri Meda Raghunadha Reddy

Shri Harsh Vardhan Shringla

### **General Purposes Committee**

Hon'ble Chairman — *Chairman*

Shri Harivansh

Shri Jagat Prakash Nadda

Shri Mallikarjun Kharge

Ms. Dola Sen

Shri Digvijaya Singh

Prof. Ram Gopal Yadav  
Dr. Radha Mohan Das Agrawal  
Shri Brij Lal  
Shri Sanjay Kumar Jha  
Shri Milind Murli Deora  
Shri Narain Dass Gupta  
Dr. Laxmikant Bajpayee  
Shri Ghanshyam Tiwari  
Shri Derek O'Brien  
Shri Sanjay Singh  
Shri Subhas Chandra Bose Pilli  
Dr. Sasmit Patra  
Dr. Ajeet Madhavrao Gopchade

**Committee on Government Assurances**

Dr. M. Thambidurai— *Chairman*

Shri Birendra Prasad Baishya  
Shri Neeraj Dangi  
Shri Babubhai Jesangbhai Desai  
Shri R. Girirajan  
Shri Mohammed Nadimul Haque  
Shri Aditya Prasad  
Shrimati Darshana Singh  
Shri Lahar Singh Siroya  
Shrimati Ramilaben Becharbhai Bara

**House Committee**

Ms. Indu Bala Goswami— *Chairperson*

Shri G. C. Chandrashekar  
Shri Prem Chand Gupta  
Smt. S. Phangnon Konyak  
Ms. Dola Sen  
Shri Mukul Balkrishna Wasnik  
Shri Khiru Mahto  
Shri Manas Ranjan Mangaraj  
Shri Subhas Chandra Bose Pilli

(xiii)

**Committee on Members of Parliament Local Area Development Scheme**

Shri Harivansh — *Chairman*

Shri Mithlesh Kumar

Shri Pramod Tiwari

Shrimati Mausam Noor

Shri K. R. N. Rajeshkumar

Shri Raghav Chadha

Shri Ayodhya Rami Reddy Alla

Shrimati Sulata Deo

Shri Sanjay Yadav

Shri Upendra Kushwaha

**Committee on Papers Laid on the Table**

Dr. Laxmikant Bajpayee — *Chairman*

Shri Raghav Chadha

Dr. Wanweiroy Kharlukhi

Shri Narayana Koragappa

Shri Dhananjay Bhimrao Mahadik

Shrimati Mahua Maji

Shri Anil Kumar Yadav Mandadi

Shri Rambhai Mokariya

Shri Maharaja Sanajaoba Leishemba

Shri K. Vanlalvena

**Committee on Petitions**

Shri Narain Dass Gupta — *Chairman*

Shri Rajendra Gehlot

Shrimati Ramilaben Becharbhai Bara

Shrimati Jebi Mather Hisham

Shri Ram Chander Jangra

Shri Iranna Kadadi

Shri Subhasish Khuntia

Shri Rwngrwa Narzary

Shri Sandosh Kumar P

Shri Nabam Rebia

**Committee of Privileges**

Shri Harivansh — *Chairman*

Dr. Sudhanshu Trivedi

Shri Deepak Prakash

Dr. Sumer Singh Solanki

Shri Surendra Singh Nagar

Shri Manan Kumar Mishra

Shri Kartikeya Sharma

**Committee on Information and Communication Technology  
Management in Rajya Sabha**

Shri Niranjana Bishi — *Chairman*

Shri Gulam Ali

Shrimati Kiran Choudhry

Shri Anil Kumar Yadav Mandadi

Shri Saket Gokhale

Shri N.R. Elango

Dr. Ashok Kumar Mittal

Shri S Niranjana Reddy

Shri Manoj Kumar Jha

**Committee on Rules**

Hon'ble Chairman — *Chairman*

Dr. K. Laxman

Shri Ghanshyam Tiwari

Shri Mukul Balkrishna Wasnik

Shri Sukhendu Sekhar Ray

Dr. Faiyaz Ahmad

Shri Praful Patel

Prof. Ram Gopal Yadav

Shri Ramji

Shri Milind Murli Deora

(xv)

Shri Sandosh Kumar P  
Shri Kartikeya Sharma  
Dr. Anil Sukhdeorao Bonde  
Shrimati Rekha Sharma

**Committee on Subordinate Legislation**

Shri Milind Murli Deora — *Chairman*

Shrimati Sangeeta Yadav  
Shri Sadanand Mhalu Shet Tanavade  
Shri Neeraj Shekhar  
Shri Sujeet Kumar  
Shrimati Ranjeet Ranjan  
Shri Jose K. Mani  
Shri Kesridevsinh Jhala  
Ms. Sushmita Dev  
Shri Tiruchi Siva  
Shri Golla Baburao  
Shri G. K. Vasani  
Shri C. Ve. Shanmugam  
Shri Kartikeya Sharma

**DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEES**

**Committee on Commerce**

Ms. Dola Sen — *Chairperson*

**RAJYA SABHA**

Shri Sana Sathish Babu  
Dr. Sangeeta Balwant  
Shrimati Renuka Chowdhury  
Dr. Bhagwat Karad  
Shri Dhananjay Bhimrao Mahadik  
Shrimati Rajani Ashokrao Patil  
Dr. Vikramjit Singh Sahney

Dr. Kanimozhi NVN Somu  
Shri Sadanand Mhalu Shet Tanavade

**LOK SABHA**

Thiru D. M. Kathir Anand  
Shri Ramesh Awasthi  
Shri Prasun Banerjee  
Shri Anand Bhadauria  
Shri Sunil Bose  
Shri Adhikari Deepak Dev  
Dr. Nishikant Dubey  
Shri Atul Garg  
Shri K. Rajashekar Basavaraj Hitnal  
Shri Praveen Khandelwal  
Shri Kripanath Mallah  
Shri Sribharat Mathukumilli  
Dr. Prashant Yadaorao Padole  
Shri Baijayant Panda  
Shri Santosh Pandey  
Dr. Shiv Pal Singh Patel  
Shri Shreyas M. Patel  
Shri Amra Ram  
Shrimati Anita Subhadarshini  
Shri Giridhari Yadav  
Mr. Pathan Yusuf

**Committee on Health and Family Welfare**

Prof. Ram Gopal Yadav — *Chairman*

**RAJYA SABHA**

Shri Rajib Bhattacharjee  
Shri Niranjana Bishi  
Shri Babubhai Jesangbhai Desai  
Dr. Ajeet Madhavrao Gopchade  
Shri Shambhu Sharan Patel  
Shri B. Parthasaradhi Reddy

(xvii)

Shri Ashok Singh  
Shri Harbhajan Singh  
Shri Rameswar Teli

### **LOK SABHA**

Shri Ramvir Singh Bidhuri  
Dr. Vinod Kumar Bind  
Ms Iqra Choudhary  
Shri Mukeshkumar Chandrakaant Dalal  
Shri Sanjay Uttamrao Deshmukh  
Dr. Bachhav Shobha Dinesh  
Dr. Dharamvira Gandhi  
Dr. Kadiyam Kavya  
Dr. Prabha Mallikarjun  
Dr. C. N. Manjunath  
Shri Balya Mama Suresh Gopinath Mhatre  
Dr. Rajesh Mishra  
Shrimati Aparajita Sarangi  
Dr. Sharmila Sarkar  
Dr. Hemant Vishnu Savara  
Dr. Byreddy Shabari  
Dr. Mahesh Sharma  
Dr. Rani Srikumar  
Shri Parimal Suklabaidya  
Dr. Alok Kumar Suman  
Mrs. Ruchi Vira

### **Committee on Home Affairs**

Dr. Radha Mohan Das Agrawal — *Chairman*

### **RAJYA SABHA**

Shri Haris Beeran  
Shri Samik Bhattacharya  
Shri Ajay Makan  
Shri Derek O' Brien  
Shri Sanjay Raut

Shri Nabam Rebia  
Shri Neeraj Shekhar  
Shri Sanjay Singh  
Shri Sanjay Yadav

**LOK SABHA**

Dr. Kakoli Ghosh Dastidar  
Shri Anil Yeshwant Desai  
Shri Ashish Dubey  
Shri Satish Kumar Gautam  
Shri Naveen Jindal  
Shri Saumitra Khan  
Shri Jyotirmay Singh Mahato  
Shri Dhairyasheel Sambhajirao Mane  
Thiru Dayanidhi Maran  
Shrimati Delkar Kalaben Mohanbhai  
Shri Jai Parkash  
Shri B Y Raghavendra  
Shri Vishnu Dayal Ram  
Shrimati Mala Roy  
Shri Muhammed Hamdullah Sayeed  
Adv. Chandra Shekhar  
Shri Kesineni Sivanath  
Shrimati Supriya Sule  
Shri Krishna Prasad Tenneti  
Shrimati Priyanka Gandhi Vadra  
Shri Amrinder Singh Raja Warring

**Committee on Education, Women, Children, Youth and Sports**

Shri Digvijaya Singh — *Chairman*

**RAJYA SABHA**

Shri Bikash Ranjan Bhattacharyya  
Dr. Sikander Kumar  
Shri C. Sadanandan Master  
Shrimati Mausam B Noor

(xix)

Shrimati Sunetra Ajit Pawar

Shrimati Rekha Sharma

Dr. Bhim Singh

Shri Ghanshyam Tiwari

Ms. Swati Maliwal

### **LOK SABHA**

Shri Brijmohan Agrawal

Dr. Angomcha Bimol Akoijam

Shrimati Rachna Banerjee

Shrimati Shobhanaben Mahendrasinh Baraiya

Shri Darshan Singh Choudhary

Shri Jitendra Kumar Dohare

Prof. Varsha Eknath Gaikwad

Shri Abhijit Gangopadhyay

Dr. Hemang Joshi

Shri Amar Sharadrao Kale

Shri Kalipada Saren Kherwal

Adv Dean Kuriakose

Dr. Sambit Patra

Shri Ravi Shankar Prasad

Dr. D. Purandeswari

Shri Rajeev Rai

Shri Zia Ur Rehman

Shri Karan Bhushan Singh

Ms. Bansuri Swaraj

Shri Kamakhya Prasad Tasa

Dr. T Sumathy Alias Thamizhachi Thangapandian

### **Committee on Industry**

Shri Tiruchi Siva — *Chairman*

### **RAJYA SABHA**

Shri Masthan Rao Yadav Beedha

Shri Mahendra Bhatt

Shrimati Sulata Deo

Shrimati Seema Dwivedi  
Dr. Wanweiroy Kharlukhi  
Shri Jose K. Mani  
Dr. Parmar Jashvantsinh Salamsinh  
Dr. Abhishek Manu Singhvi  
Shrimati Sangeeta Yadav

**LOK SABHA**

Shri Afzal Ansari  
Shri Hanuman Beniwal  
Shri Chandan Chauhan  
Shrimati Veena Devi  
Shri Arvind Dharmapuri  
Shri Sudheer Gupta  
Shri Subbarayan K.  
Dr. Ganapathy Rajkumar P.  
Shri Hasmukhbhai Somabhai Patel  
Km. Sudha R.  
Shri Khalilur Rahaman  
Shri Rakesh Rathor  
Dr. Mallu Ravi  
Shri Konda Vishweshwar Reddy  
Shri Parshottambhai Rupala  
Shri Daroga Prasad Saroj  
Shri Pradeep Kumar Singh  
Shri Bibhu Prasad Tarai  
Shri E. Tukaram  
Shrimati Smita Uday Wagh  
Shri Rajabhau Parag Prakash Waje

**Committee on Personnel, Public Grievances, Law and Justice**

Shri Brij Lal — *Chairman*

**RAJYA SABHA**

Shri N. R. Elango  
Shri Ranjan Gogoi

(xxi)

Shri Naveen Jain  
Shri Manan Kumar Mishra  
Shri Sukhendu Sekhar Ray  
Shri C. Ve Shanmugam  
Shri Harsh Vardhan Shringla  
Shri Kapil Sibal  
Shri Vivek K. Tankha

### **LOK SABHA**

Shri M. Mallesh Babu  
Shri Kalyan Banerjee  
Shri Arup Chakraborty  
Shri Gaddigoudar Parvatagouda Chandanagouda  
Shri P. P. Chaudhary  
Shri Varun Chaudhry  
Dr. Faggan Singh Kulaste  
Shri Dineshbhai Makwana  
Shri Aga Syed Ruhullah Mehdi  
Adv. Gowaal Kagada Padavi  
Shri Gyaneshwar Patil  
Shri Radhakrishna  
Shri A. Raja  
Shri Madhavaneni Raghunandan Rao  
Shri Saleng A. Sangma  
Shri Pushpendra Saroj  
Shrimati Manju Sharma  
Shri Abdul Rashid Sheikh  
Shri Mahendra Singh Solanky  
Shri K. Sudhakaran  
Shri Lalji Verma

### **Committee on Science and Technology, Environment, Forests and Climate Change**

Shri Bhubaneswar Kalita — *Chairman*

### **RAJYA SABHA**

Shri Narayanas K. Bhandage

Ms. Indu Bala Goswami  
Shri I. S. Inbadurai  
Shri Parimal Nathwani  
Shri Sandosh Kumar P  
Shri Sharad Pawar  
Shri Jairam Ramesh  
Shri K. R. Suresh Reddy  
Shri Paka Venkata Satyanarayana

**LOK SABHA**

Shrimati Sajda Ahmed  
Shri Alfred Kanngam S. Arthur  
Shri Pradyut Bordoloi  
Shri Phani Bhusan Choudhury  
Shri Biplab Kumar Deb  
Shri Vamsi Krishna Gaddam  
Shri Tapir Gao  
Adv K. Francis George  
Shri Eswarasamy K.  
Shri Mahesh Kashyap  
Dr. Anand Kumar  
Shri Mohibbullah  
Shri Jagdambika Pal  
Shri Jashubhai Bhilubhai Rathva  
Shri Trivendra Singh Rawat  
Shrimati Himadri Singh  
Shri Tejasvi Surya  
Shri Durai Vaiko  
Shri Yaduveer Wadiyar  
Shri Balwant Baswant Wankhade  
Shri Akhilesh Yadav

**Committee on Transport, Tourism and Culture**

Shri Sanjay Kumar Jha — *Chairman*

**RAJYA SABHA**

(xxiii)

Dr. Faiyaz Ahmad  
Shri Golla Baburao  
Shri Mohammed Nadimul Haque  
Shri Jaggesh  
Shri Kesridevsinh Jhala  
Shri S. Kalyanasundaram  
Shrimati S. Phangnon Konyak  
Shri Surendra Singh Nagar  
Shri Imran Pratapgarhi

**LOK SABHA**

Shri Mian Altaf Ahmad  
Shri Pradan Baruah  
Shri R K Chaudhary  
Shri Anil Firojiya  
Shri Tapir Gao  
Shri Vishweshwar Hegde Kageri  
Shri Rahul Kaswan  
Shrimati June Maliah  
Shri Ajay Kumar Mandal  
Shri K. E. Prakash  
Shri Rajiv Pratap Rudy  
Dr. M. P. Abdussamad Samadani  
Kumari Selja  
Shri Avimanyu Sethi  
Shri Anurag Sharma  
Shri Suresh Kumar Shetkar  
Shri Tangella Uday Srinivas  
Shri Devesh Chandra Thakur  
Shri Amarsing Tisso  
Shri Manoj Tiwari  
Shri K. C. Venugopal

**GOVERNMENT OF INDIA**

**Cabinet Ministers**

Shri Narendra Modi	The Prime Minister and also <i>in-charge</i> of the following Ministries/Departments:- i) The Ministry of Personnel, Public Grievances and Pensions; ii) The Department of Atomic Energy; iii) The Department of Space; All important policy issues; and All other portfolios not allocated to any Minister
Shri Raj Nath Singh	The Minister of Defence
Shri Amit Shah	The Minister of Home Affairs; and The Minister of Cooperation
Shri Nitin Jairam Gadkari	The Minister of Road Transport and Highways
Shri Jagat Prakash Nadda	The Minister of Health and Family Welfare; and The Minister of Chemicals and Fertilizers
Shri Shivraj Singh Chouhan	The Minister of Agriculture and Farmers Welfare; and The Minister of Rural Development
Shrimati Nirmala Sitharaman	The Minister of Finance; and The Minister of Corporate Affairs
Shri S. Jaishankar	The Minister of External Affairs
Shri Manohar Lal	The Minister of Housing and Urban Affairs; and The Minister of Power
Shri H. D. Kumaraswamy	The Minister of Heavy Industries; and The Minister of Steel
Shri Piyush Goyal	The Minister of Commerce and Industry

[ 01 December, 2025 ]

(xxv)

Shri Dharmendra Pradhan	The Minister of Education
Shri Jitan Ram Manjhi	The Minister of Micro, Small and Medium Enterprises
Shri Rajiv Ranjan Singh alias Lalan Singh	The Minister of Panchayati Raj; and The Minister of Fisheries, Animal Husbandry and Dairying
Shri Sarbananda Sonowal	The Minister of Ports, Shipping and Waterways
Dr. Virendra Kumar	The Minister of Social Justice and Empowerment
Shri Kinjarapu Rammohan Naidu	The Minister of Civil Aviation
Shri Pralhad Joshi	The Minister of Consumer Affairs, Food and Public Distribution; and The Minister of New and Renewable Energy
Shri Jual Oram	The Minister of Tribal Affairs
Shri Giriraj Singh	The Minister of Textiles
Shri Ashwini Vaishnaw	The Minister of Railways; The Minister of Information and Broadcasting; and The Minister of Electronics and Information Technology
Shri Jyotiraditya M. Scindia	The Minister of Communications; and The Minister of Development of North Eastern Region
Shri Bhupender Yadav	The Minister of Environment, Forest and Climate Change
Shri Gajendra Singh Shekhawat	The Minister of Culture; and The Minister of Tourism
Shrimati Annpurna Devi	The Minister of Women and Child Development

Shri Kiren Rijju	The Minister of Parliamentary Affairs; and The Minister of Minority Affairs
Shri Hardeep Singh Puri	The Minister of Petroleum and Natural Gas
Dr. Mansukh Mandaviya	The Minister of Labour and Employment; and The Minister of Youth Affairs and Sports
Shri G. Kishan Reddy	The Minister of Coal; and The Minister of Mines
Shri Chirag Paswan	The Minister of Food Processing Industries
Shri C R Patil	The Minister of Jal Shakti

**Ministers of State (Independent Charge)**

Rao Inderjit Singh	The Minister of State of the Ministry of Statistics and Programme Implementation; The Minister of State of the Ministry of Planning; and The Minister of State in the Ministry of Culture
Dr. Jitendra Singh	The Minister of State of the Ministry of Science and Technology; The Minister of State of the Ministry of Earth Sciences; The Minister of State in the Prime Minister's Office; The Minister of State in the Ministry of Personnel, Public Grievances and Pensions; The Minister of State in the Department of Atomic Energy; and The Minister of State in the Department of Space
Shri Arjun Ram Meghwal	The Minister of State of the Ministry of Law and Justice; and The Minister of State in the Ministry of Parliamentary Affairs
Shri Prataprao Jadhav	The Minister of State of the Ministry of Ayush; and The Minister of State in the Ministry of Health and Family Welfare

(xxvii)

Shri Jayant Chaudhary      The Minister of State of the Ministry of Skill Development and Entrepreneurship; and  
The Minister of State in the Ministry of Education

**Ministers of State**

Shri Jitin Prasada      The Minister of State in the Ministry of Commerce and Industry; and  
The Minister of State in the Ministry of Electronics and Information Technology

Shri Shripad Yesso Naik      The Minister of State in the Ministry of Power; and  
The Minister of State in the Ministry of New and Renewable Energy

Shri Pankaj Chaudhary      The Minister of State in the Ministry of Finance

Shri Krishan Pal      The Minister of State in the Ministry of Cooperation

Shri Ramdas Athawale      The Minister of State in the Ministry of Social Justice and Empowerment

Shri Ram Nath Thakur      The Minister of State in the Ministry of Agriculture and Farmers Welfare

Shri Nityanand Rai      The Minister of State in the Ministry of Home Affairs

Shrimati Anupriya Patel      The Minister of State in the Ministry of Health and Family Welfare; and  
The Minister of State in the Ministry of Chemicals and Fertilizers

Shri V. Somanna      The Minister of State in the Ministry of Jal Shakti; and  
The Minister of State in the Ministry of Railways

Dr. Chandra Sekhar Pemmasani      The Minister of State in the Ministry of Rural Development; and  
The Minister of State in the Ministry of Communications

Prof. S. P. Singh Baghel	The Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying; and The Minister of State in the Ministry of Panchayati Raj
Sushri Shobha Karandlaje	The Minister of State in the Ministry of Micro, Small and Medium Enterprises; and The Minister of State in the Ministry of Labour and Employment
Shri Kirtivardhan Singh	The Minister of State in the Ministry of Environment, Forest and Climate Change; and The Minister of State in the Ministry of External Affairs
Shri B. L. Verma	The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution; and The Minister of State in the Ministry of Social Justice and Empowerment
Shri Shantanu Thakur	The Minister of State in the Ministry of Ports, Shipping and Waterways
Shri Suresh Gopi	The Minister of State in the Ministry of Petroleum and Natural Gas; and The Minister of State in the Ministry of Tourism
Dr. L. Murugan	The Minister of State in the Ministry of Information and Broadcasting; and The Minister of State in the Ministry of Parliamentary Affairs
Shri Ajay Tamta	The Minister of State in the Ministry of Road Transport and Highways
Shri Bandi Sanjay Kumar	The Minister of State in the Ministry of Home Affairs
Shri Kamlesh Paswan	The Minister of State in the Ministry of Rural Development
Shri Bhagirath Choudhary	The Minister of State in the Ministry of Agriculture and Farmers Welfare

[ 01 December, 2025 ]

(xxix)

Shri Satish Chandra Dubey	The Minister of State in the Ministry of Coal; and The Minister of State in the Ministry of Mines
Shri Sanjay Seth	The Minister of State in the Ministry of Defence
Shri Ravneet Singh	The Minister of State in the Ministry of Food Processing Industries; and The Minister of State in the Ministry of Railways
Shri Durgadas Uikey	The Minister of State in the Ministry of Tribal Affairs
Shrimati Raksha Nikhil Khadse	The Minister of State in the Ministry of Youth Affairs and Sports
Shri Sukanta Majumdar	The Minister of State in the Ministry of Education; and The Minister of State in the Ministry of Development of North Eastern Region
Shrimati Savitri Thakur	The Minister of State in the Ministry of Women and Child Development
Shri Tokhan Sahu	The Minister of State in the Ministry of Housing and Urban Affairs
Shri Raj Bhushan Choudhary	The Minister of State in the Ministry of Jal Shakti
Shri Bhupathi Raju Srinivasa Varma	The Minister of State in the Ministry of Heavy Industries; and The Minister of State in the Ministry of Steel
Shri Harsh Malhotra	The Minister of State in the Ministry of Corporate Affairs; and The Minister of State in the Ministry of Road Transport and Highways
Shrimati Nimuben Jayantibhai Bambhaniya	The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution
Shri Murlidhar Mohol	The Minister of State in the Ministry of Cooperation; and The Minister of State in the Ministry of Civil Aviation

Shri George Kurian      The Minister of State in the Ministry of Minority Affairs;  
and  
The Minister of State in the Ministry of Fisheries, Animal  
Husbandry and Dairying

Shri Pabitra Margherita      The Minister of State in the Ministry of External Affairs;  
and  
The Minister of State in the Ministry of Textiles

---

---

**THE PARLIAMENTARY DEBATES**

OFFICIAL REPORT

IN THE TWO HUNDRED AND SIXTY NINTH SESSION OF THE RAJYA SABHA

*Commencing on the 01<sup>st</sup> December, 2025/10 Agrahayana, 1947 (Saka)*

---

---

## RAJYA SABHA

Monday, the 1<sup>st</sup> December, 2025/10 Agrahayana, 1947 (Saka)

*The House met at eleven of the clock,*

MR. CHAIRMAN *in the Chair*

*(The National Anthem, "Jana Gana Mana" was played)*

---

### OATH OR AFFIRMATION

MR. CHAIRMAN: Now, Oath or Affirmation. Hon. Members, Oath or Affirmation is a constitutional requirement under Article 99 of the Constitution and it is a solemn occasion. Deviation from the chosen format has potential to invalidate the oath. I urge the hon. Members to conform to the chosen format.

Shri Sajjad Ahmad Kichloo (Jammu and Kashmir).

Shri Gurwinder Singh Oberoi (Jammu and Kashmir).

Shri Chowdry Mohammad Ramzan (Jammu and Kashmir).

---

### FELICITATIONS TO THE CHAIRMAN

**प्रधान मंत्री (श्री नरेन्द्र मोदी):** आदरणीय सभापति जी, शीतकालीन सत्र का आरंभ हो रहा है और आज सदन के हम सभी माननीय सदस्यों के लिए आपका स्वागत करना गर्व का पल है और आपके मार्गदर्शन में सदन के माध्यम से देश को प्रगति की राह पर ले जाने के लिए महत्वपूर्ण विषयों पर चर्चा, महत्वपूर्ण निर्णय और उस पर आपका अमूल्य मार्गदर्शन एक बहुत बड़ा अवसर हम सबके लिए है। मैं सदन की तरफ से और अपनी तरफ से आपको बहुत-बहुत बधाई देता हूँ, आपका अभिनन्दन करता हूँ और आपको शुभकामनाएँ देता हूँ। मैं विश्वास भी दिलाता हूँ कि इस सदन में बैठे हुए सभी माननीय सदस्य इस उच्च सदन की गरिमा को संभालते हुए आपकी गरिमा की भी सदा-सर्वदा चिंता करेंगे, मर्यादा रखेंगे। यह मैं आपको विश्वास दिलाता हूँ।

हमारे सभापति जी एक सामान्य परिवार से आते हैं, किसान परिवार से निकले हैं और अपना पूरा जीवन समाजसेवा के लिए समर्पित किया है। समाज सेवा उनकी निरंतरता रही है और राजनीतिक क्षेत्र उसका एक पहलू रहा है, लेकिन मुख्य धारा समाज सेवा की रही है, समाज के प्रति समर्पित होकर जितना कुछ वे अपने युवाकाल से लेकर अब तक करते आए हैं, करते रहे हैं, वह हम सभी समाज सेवा के प्रति रुचि रखने वाले लोगों के लिए एक प्रेरणा है, एक मार्गदर्शन है। सामान्य परिवार से, सामान्य समाज से और जहां राजनीति अलग-अलग करवट बदलती रही है,

उसके बावजूद भी आपका यहां तक पहुंचना, हम सबको आपका मार्गदर्शन प्राप्त होना, यह भारत के लोकतंत्र की सबसे बड़ी ताकत है।

यह मेरा सौभाग्य रहा है कि मैं आपसे लम्बे अरसे से परिचित रहा हूं, सार्वजनिक जीवन में साथ-साथ काम करने का अवसर भी मिला है, लेकिन प्रधान मंत्री के रूप में जब मुझे यहां दायित्व मिला और जब मैंने आपको अलग-अलग जिम्मेदारियों के साथ काम करते हुए देखा, तब मेरे मन पर अतिशय सकारात्मक भाव जगना बहुत स्वाभाविक था। Coir Board के चेयरमैन के रूप में historically highest profit वाले institution में उसे convert करना यानि किसी संस्था के प्रति समर्पण हो, तो कितना विकास किया जा सकता है और कैसे दुनिया में उसकी एक पहचान बनाई जा सकती है, वह आपने करके दिखाया है। आपको भारत के कई क्षेत्रों में काम करने का अवसर मिला है, बहुत कम लोगों को ऐसा अवसर मिलता है। आप झारखंड, महाराष्ट्र, तेलंगाना और पुदुचेरी में राज्यपाल, लेफ्टिनेंट गवर्नर के पद पर अलग-अलग दायित्व संभालते रहे। मैं देखता था कि झारखंड में आदि जाति समाज के बीच जिस प्रकार से आपने अपना नाता बना दिया था, जिस प्रकार से आप छोटे-छोटे गाँवों तक दौरा करते थे, वहां के मुख्य मंत्री जब भी मिलते थे, तब वे बड़े गर्व के साथ इन बातों का जिक्र करते थे। कभी-कभी वहां के राजनेताओं के लिए भी चिंता होती थी कि हैलीकॉप्टर हो या न हो, इसकी परवाह किया बिना, जो गाड़ी उपलब्ध होती थी, आप उसमें चलते रहते थे, रात को छोटे-छोटे स्थान पर आपका रुक जाना — यह जो आपका सेवाभाव था, उसको राज्यपाल के पद पर रहते हुए भी जिस प्रकार से आपने उसको एक नई ऊंचाई दी, इससे हम भलीभांति परिचित हैं। मैंने आपको एक कार्यकर्ता के रूप में देखा है, एक सहयोगी के रूप में हमने साथ में काम किया है, सांसद के रूप में देखा है, अलग-अलग पदों पर देखते हुए, आप आज यहां पहुंचे हैं, लेकिन मैंने एक बात महसूस की है कि आम तौर पर सार्वजनिक जीवन में पद पर पहुंचने के बाद कभी लोग पद का भार अनुभव करते हैं और कभी-कभी प्रोटोकॉल में दब जाते हैं। मैंने देखा है कि आपका और प्रोटोकॉल का कोई नाता ही नहीं रहा है, आप प्रोटोकॉल के परे रहे हैं। मैं समझता हूं कि सार्वजनिक जीवन में प्रोटोकॉल से मुक्त जीवन की एक ताकत होती है। वह ताकत हम हमेशा आप में अनुभव करते रहे हैं और यह हमारे लिए गर्व का विषय है। आदरणीय सभापति जी, आपके व्यक्तित्व में सेवा, समर्पण और संयम, इन सभी बातों से हम भली-भांति परिचित हैं।

सभापति जी, वैसे आपका जन्म तो डॉलर सिटी में हुआ, जिसकी अपनी एक पहचान है, लेकिन उसके बावजूद भी आपने अपनी सेवा का क्षेत्र अंत्योदय को चुना। आपने हमेशा डॉलर सिटी में भी उस तबके की चिंता की, जो दबे, कुचले और कुछ वंचित परिवार थे।

आदरणीय सभापति जी, मैं उन दो घटनाओं का जिक्र जरूर करना चाहता हूं, जिसके बारे में मैंने आपसे और कभी आपके परिवारजनों से भी सुना है और जिसने आपके जीवन पर बड़ा प्रभाव डाला है। बाल्यकाल में अविनाशी मंदिर के तालाब में आपका डूबने की संभावनाओं के बीच की अवस्था के बारे में कहना चाहता हूं। आपने उस अवस्था के बारे में कहा है कि मैं तो डूब रहा था, पता नहीं किसने बचाया, कैसे बचाया, लेकिन मैं बच गया। ईश्वर ने आप पर कृपा की, इस प्रकार का भाव आपके परिवार के लोग हमेशा बताते हैं।

दूसरा, हम सब जो बहुत बारीकी से जानते हैं। जब कोयंबटूर में श्री लालकृष्ण आडवाणी जी की यात्रा होने वाली थी, उसके कुछ समय पहले एक भयानक बम ब्लास्ट हुआ था। उसमें शायद 60-70 लोग मारे गए थे। वह बहुत भयंकर बम ब्लास्ट था। उस समय आप बाल-बाल बच गए थे। इन दोनों अवस्थाओं में ईश्वरीय शक्ति का संकेत देखते हुए, अपने आपको समाज के प्रति अधिक समर्पित भाव से काम करने की वजह के रूप में उसको कन्वर्ट किया, यह अपने आप में एक सकारात्मक सोच से बना हुआ जीवन का प्रतिबिम्ब है।

आदरणीय सभापति जी, मैं एक बात नहीं जानता था, लेकिन मुझे अभी पता चला। आप शायद उपराष्ट्रपति बनने के बाद काशी गए थे। आपका काशी का दौरा था, तो एक सांसद के नाते स्वाभाविक रूप से मेरे मन में था कि वहां पर सब कुछ ठीक-ठाक हो। आपने वहां एक बात बताई थी, जो मैंने सुनी और वह मेरे लिए नई बात थी। आपने वहां कहा कि आप नॉन-वेज के आदि थे, लेकिन जब आप जीवन में पहली बार काशी गए थे और काशी में पूजा की और मां गंगा का आशीर्वाद प्राप्त किया, तो उस समय आपके भीतर एक संकल्प जगा और उस दिन से आपने तय किया कि अब आप नॉन-वेज नहीं खाएंगे। अब यह कोई न कोई सात्विक भाव है। नॉन-वेज खाने वाले बुरे हैं, ऐसा मैं नहीं कह रहा हूं, लेकिन आपके मन में काशी की धरती पर यह विचार आया, तो एक सांसद के नाते मैं स्मरण रखने वाली घटना के रूप में हमेशा उसको याद रखूंगा। भीतर कोई न कोई आध्यात्मिक भाव है, जो इस प्रकार की दिशा में ले जाने की प्रेरणा देता है।

आदरणीय सभापति जी, छात्र जीवन से आपका नेतृत्व सामर्थ्य रहा है। आज राष्ट्रीय नेतृत्व की दिशा में आप हम सबका मार्गदर्शन करने के लिए यहां विराजमान हैं, यह हम सबके लिए गर्व का विषय है। आदरणीय सभापति जी, आप लोकतंत्र के रक्षक के रूप में अपनी जवानी में, युवावस्था में जब किसी को भी सरल मार्ग से जाने का मन कर जाता है, लेकिन आपने वह रास्ता नहीं चुना। आपने संघर्ष का रास्ता चुना, लोकतंत्र पर आए हुए संकट का सामना, उसका मुकाबला करने का रास्ता चुना। आपने आपातकाल में लोकतंत्र के एक सिपाही की तरह जिस प्रकार से लड़ाई लड़ी, वह अद्भुत है। शासनों की सीमाएँ थीं, मर्यादाएँ थीं, लेकिन जज़्बा कुछ और ही था। उस क्षेत्र के, उस पीढ़ी के सभी नौजवान, इमरजेंसी के खिलाफ आपकी जो लड़ाई थी, लोकतंत्र के लिए आपका जो संघर्ष था, आपने उसमें जन-जागृति के जिन विविध कार्यक्रमों को अपनाया था, आप जिस प्रकार से लोगों को प्रेरित करते थे, वह हमेशा-हमेशा के लिए, लोकतंत्र प्रेमियों के लिए आज भी एक प्रेरणा देने वाली घटना रही।

सभापति महोदय, आप एक अच्छे संगठक रहे हैं – मैं यह बात भली-भाँति जानता हूँ। संगठन में जो भी दायित्व संभालने का अवसर आया, आपने अपने परिश्रम से उस जिम्मेवारी में चार चाँद लगा दिए। आपने हमेशा सभी को जोड़ने का प्रयास किया, नए विचारों को स्वीकार करने का प्रयास किया, नई पीढ़ी को अवसर देने का प्रयास किया है और यह हमेशा संगठन में आपके कार्यक्रम की विशेषता रही। जब कोयंबटूर की जनता ने सांसद के रूप में सेवा करने के लिए आपको यहाँ भेजा, तब भी आपने सदन में रहते हुए उस क्षेत्र के विकास से लिए अपनी बातों को हमेशा बड़ी प्रमुखता से लोगों के सामने रखा, सदन के सामने रखा। आपका यह लंबा अनुभव – सदन में सभापति के रूप में और राष्ट्र में उपराष्ट्रपति के रूप में बहुत ही प्रेरक रहेगा, हम सभी के

लिए मार्गदर्शक रहेगा और मुझे पूरा विश्वास है कि मेरी तरह इस सदन के सभी सदस्य इस गौरवपूर्ण पल को जिम्मेवारियों के साथ आगे बढ़ाएंगे। मैं इसी भावना के साथ अपनी तरफ से और सदन की तरफ से आपको बहुत-बहुत शुभकामनाएँ देता हूँ।

MR. CHAIRMAN: Hon. Deputy Chairman.

**श्री उपसभापति:** आदरणीय सभापति जी, आपका वणकम, अभिवादन। यह सुखद संयोग है कि लगभग साढ़े सात दशकों के बाद डॉ. सर्वपल्ली राधाकृष्णन जी, जो तमिलनाडु में जन्मे, देश की सर्वोच्च पंचायत के उच्च सदन के पहले सभापति और देश के पहले उपराष्ट्रपति बने, उन्हीं महान शिखिसयत के उत्तराधिकारी के रूप में आज आप उसी महान विरासत और दायित्व को संभाल रहे हैं।

महोदय, आपका नाम भी वही है। ऐसा कहते हैं कि आपके जन्म के एक सप्ताह बाद आदरणीय डॉ. सर्वपल्ली राधाकृष्णन जी दूसरी बार उपराष्ट्रपति बने थे और उनके नाम पर ही आपका नाम रखा गया था। इसके लिए आपको बहुत बधाई, आपका हार्दिक स्वागत।

सभापति जी, आप तमिलनाडु से आते हैं। ऐसे महान राज्य, जिसकी संस्कृति, भाषा, हेरिटेज और कंट्रीब्यूशन पर मुल्क को फख्र है, जहाँ हज़ारों वर्ष पहले महान संत तिरुवल्लुवर ने तिरुक्कुरल नाम का महान ग्रंथ लिखा। तिरुक्कुरल के 571वें श्लोक में कहा गया है, उसका एसेंस है कि किसी समूह को पूरी क्षमता तक पहुँचाने के लिए एक ऐसे रहनुमा नेता की आवश्यकता होती है, जो सहानुभूति रखता हो, जो दूसरों की जरूरतों और भावनाओं को समझ सके, उनसे जुड़ सके। यह सहानुभूति, नेतृत्व एक ऐसे सकारात्मक माहौल को बढ़ावा देता है, जहाँ लोग खुद को मूल्यवान समझते हैं और समान लक्ष्यों की दिशा में काम करने के लिए प्रेरित होते हैं। हमने आपके अंदर दूसरों के प्रति सहानुभूति और सकारात्मक माहौल बनाने की प्रबल इच्छा भी देखी है। आपके जीवन, आपसे हुई मुलाकातें, आपके प्रयास, काम के आधार पर और इधर विश्वविद्यालयों, सार्वजनिक संस्थानों, विधायिकाओं में संविधान दिवस के अवसर पर आपने जो कुछ भी कहा, उससे मुझे आपके व्यक्तित्व की चार-पाँच चीज़ें बड़ी विलक्षण और अलग लगती हैं। पहली - डायलॉग में यकीन, डिबेट में यकीन, दूसरे के मत को सुनना और सम्मान देना। दूसरी - कन्विक्शन। सोलह वर्ष की उम्र में आपको जो ठीक लगा, जिस मार्ग पर आपको विश्वास था, जो विचार पसंद आया, आप उस पर चले। आपने इसकी परवाह नहीं की कि उस विचारधारा के समर्थक वहाँ हैं या नहीं। आपके बारे में यह जानते हुए, मुझे महान लिंकन के उस पत्र का स्मरण हुआ, जो उन्होंने प्राइमरी स्कूल के उस अध्यापक को लिखा था, जहाँ उनका बच्चा पढ़ता था। उसमें उन्होंने अनेक चीज़ों के साथ एक कामना और की थी कि मेरे बच्चे को ऐसी शिक्षा मिले कि जब भीड़ कुछ और महसूस करती हो और वह अकेला ही महसूस करे कि मैं ठीक रास्ते पर हूँ, तो वह उस पर चले। आपमें हमने यह गुण पाया।

सभापति जी, कर्म के स्तर पर हमारे समाज की एक खासियत है। हमारे यहाँ हरिवंश उपाध्याय एक बड़े कवि हुए। उन्होंने कल्पना की कि हमारे यहाँ पर कर्मवीर हों। शब्दवीर बहुत मिलते हैं, आलोचना आसान है, पर कर्म करना कठिन। आपने तिरुप्पुर की टेक्सटाइल इंडस्ट्री में

बड़ा योगदान दिया। इसके बाद आदरणीय प्रधान मंत्री जी ने कहा कि आपने Coir बोर्ड के अध्यक्ष के रूप में बहुत रचनात्मक और बेहतर प्रयास किए, साथ ही हमने लोकतंत्र में विधायिका पर आपकी गहरी आस्था देखी। आपसे जो भी मुलाकातें हुईं, उनके आधार पर कह सकता हूँ कि हमने आपका हमेशा एक ही कन्सर्न पाया कि सदन में श्रेष्ठ संवाद कैसे हो। सभी संसदीय मर्यादाओं के तहत अपना-अपना पक्ष या मत रखें। आपके नेतृत्व में, रहनुमाई में यह उच्च सदन ऐसा ही आदर्श कायम करेगा, यह मेरा यकीन है।

सभापति जी, जैसा कि मैंने उल्लेख किया है कि आप तमिलनाडु से हैं। दसवीं सदी के चोल राजा परांतक प्रथम के उत्तरमेरूर अभिलेख में प्राचीन भारत की ग्राम पंचायतों में लोकतांत्रिक प्रक्रियाओं और पद्धतियों का विवरण दर्ज है। भारत में लोकतंत्र की जड़ें हजारों वर्ष पुरानी हैं। हमारे संविधान सदन की दीवारों पर हजारों वर्ष पहले आचार्य कौटिल्य का कहा लिखा है “प्रजासुखे सुखं राज्ञः प्रजानां तु प्रियं हितम्।” प्रजा के हित में ही राजा का हित है और प्रजा के सुख में ही राजा का सुख है। आपके मार्गदर्शन में इसी भावना के तहत हम अपनी इस महान संस्था, इस विरासत को आगे ले जाएंगे, यह विश्वास है। राजनीति में आपका आगमन, आपकी वैचारिकी आस्था और दृढ़ता का प्रमाण है। आपने 16 वर्ष की उम्र में जो विचारधारा और रास्ता पसंद किया, जिसका मैंने उल्लेख किया, उसमें आपने इसकी चिंता नहीं की कि राज्य में आपकी विचारधारा के समर्थक बड़ी जमात में हैं या नहीं। आप अपने विचारों और आशा पर अडिग चले, यह आपका कन्विक्शन है, जो कि उल्लेखनीय है। देश, समाज या संस्कृति का उत्कर्ष आपके चिंतन के मूल में हमेशा रहा है। तमिलनाडु के राजनीतिक माहौल में आप गुरुदेव रबीन्द्रनाथ टैगोर की पुकार “एकला चलो रे” के राही बने। आपने नदियों को जोड़ने, आतंकवाद, नशाखोरी और छुआछूत के खिलाफ 93 दिनों की 19 हजार किलोमीटर लम्बी राज्यव्यापी रथयात्रा की। ये सभी विषय देश की सुरक्षा व सामाजिक, आर्थिक कल्याण और प्रगति से जुड़े हैं। इन्हें लेकर आप जनता के बीच में गए। आप दो बार कोयम्बटूर से सांसद बने और लोक सभा में आए। 2004 से 2006 तक आपने राज्य में दल के प्रदेश अध्यक्ष का पद सम्भाला। राजनीतिक कार्यकर्ता के रूप में भी आप सीधा जनसंवाद में विश्वास करते हैं। लोगों की बातों को समझने, उनके मतों के प्रति आदर, सम्मान और सहानुभूति का भाव आपमें शुरू से रहा है। राज्यपाल के रूप में आपने झारखंड, तेलंगाना, महाराष्ट्र राज्यों की शैक्षणिक, साहित्यिक और सांस्कृतिक संस्थाओं से संवाद किया। राज्य के संवैधानिक अभिभावक के रूप में आपने लोगों को प्रोत्साहित किया और एक अलग पहचान और जगह बनाई। झारखंड के राज्यपाल के रूप में आपने सभी 24 जिलों का दौरा किया। वहाँ के प्रशासन से चर्चा की और आदरणीय प्रधान मंत्री जी ने बताया कि आपका लोगों से कैसे भावनात्मक लगाव बना। इसी तरह से आपने महाराष्ट्र के राज्यपाल के रूप में जिलों का दौरा किया। खास करके, जनजातीय क्षेत्रों में व्याप्त स्थानीय समस्याओं को सुलझाने के लिए स्थानीय प्रशासन को हर प्रकार से मार्गदर्शन और सहयोग दिया। आपने Coir बोर्ड के अध्यक्ष के रूप में देश के तटीय इलाकों और खास तौर से केरल में Coir उद्योग के लिए दीर्घकालिक प्रयास किए। इस क्षेत्र से मूलतः ग्रामीण महिलाएँ और जनजातीय परिवार जुड़े हैं। नारियल Coir से बनी टाइल्स, जमीन के क्षरण को रोकने के लिए Coir मैट्स, Coir के बने मैट्रेस, Coir खाद इत्यादि ऐसे अनेक

Coir उत्पाद हैं, जिनके लिए देश में बड़ा बाजार उपलब्ध है और आपने उन्हें बढ़ाने के लिए उल्लेखनीय काम किया।

स्थानीय शिल्प और कौशल को स्वदेशी अभियान से बहुत लाभ मिला है। कॉयर क्षेत्र का बढ़ता निर्यात 'वोकल फॉर लोकल' अभियान की सफलता है। स्वदेशी आंदोलन का लक्ष्य ही इन वर्गों को देश की अर्थव्यवस्था की मूलधारा से जोड़ना है। जन संवाद की यह प्रक्रिया संवैधानिक दायित्व को संभालने के बाद और तेज हुई है। इस वर्ष 15 नवंबर को जब भगवान बिरसा मुंडा की जयंती के अवसर पर महामहिम राष्ट्रपति जी और आपके साथ संसद परिसर में स्थित धरती आबा की प्रतिमा पर पुष्पांजलि अर्पण करने का मौका मिला, तो हमें रियलाइज़ हुआ कि देश के सर्वोच्च दोनों संवैधानिक पदों पर आसीन विभूतियों का संबंध भगवान बिरसा मुंडा की पुण्य भूमि से भी है। आप दोनों ने ही झारखंड के राज्यपाल के पद को सुशोभित किया है। चंद दिनों पहले हमने 26 नवंबर को 'संविधान दिवस' मनाया। उस दिन आपका कहा, मैं क्वोट करने की अनुमति चाहूंगा। I quote, "As people's representatives, it is our prime duty, be it in the Parliament or the State Legislature, or in the local bodies, to adopt dialogue, debate and discussion to serve the people's rightful aspirations." आपने यह भी कहा, "The Members of the Constituent Assembly debated and discussed over a period of two years, eleven months with one common goal - to create a landmark Constitution for our motherland." यह याद दिलाते हुए आपने हम सबसे अपेक्षा की, मैं आपके ही शब्दों में कहना चाहूंगा, "In the same spirit of our Constitution-makers, we should now work towards the good of *Viksit Bharat* during this *Amrit Kaal*." आपने सही कहा कि संविधान निर्माताओं के मूल सपनों को साकार करने का दायित्व आज हम सबके कंधे पर है। हाउस के रूल्स और प्रोसीज़र के बीच रहकर हम अधिक से अधिक श्रेष्ठ डिबेट कर सकें, यह हमारी मूल जिम्मेदारी है। यह आपकी भावना थी। लोकतंत्र में संसद या विधानसभाएं ही देश की नियति का पथ प्रदर्शन करती हैं। हमने अपने लिए 2047 तक एक विकसित भारत का लक्ष्य नियत किया है। इस तेजी से बदलते जिओ-पोलिटिकल संसार में हमें अपनी भूमिका हमेशा याद रखनी होगी। आर्थिक ताकत और टेक्नोलॉजी ही आज मुल्कों का भविष्य तय कर रहे हैं। हम तेजी से बदलती टेक्नोलॉजी के युग में हैं। आज ही हमने पढ़ा, दुनिया के टेक्नोलॉजी के श्रेष्ठ सूत्रधारों में से एक ने कहा है कि हम एआई की सुनामी के दौर में हैं। हर टेक्नोलॉजी बदलाव समाज में डिसरप्शन भी लेकर आता है। यह बदलाव तेज होगा और उस वक्त लोग चाहते हैं कि कोई बड़ा बदलाव न हो। जैसे कंप्यूटर आया, तो हम सबको लगा कि एक नई चीज़ आ रही है और उसका विरोध भी हुआ, पर ये चीज़ें अनिवार्य हैं। समय आगे बढ़ता है, दौर पीछे छूट जाते हैं। अगर हम समय के साथ नहीं रहे, तो पीछे छूट जाएंगे।

आज भारत उसी स्थिति में एआई, मशीन लर्निंग, रोबोटिक्स, क्वांटम कंप्यूटिंग, ड्रोन टेक्नोलॉजी जैसी नई टेक्नोलॉजी के साथ है। हमें संसार के इस बदलाव के बीच प्रासंगिक रहना है। इसमें विधायिका की अहम भूमिका है। आज भारत ने finance, technology और इसके साथ जो हमारे talent pool है सॉफ्टवेयर वगैरह में, हम उस कगार पर हैं कि हमें शीर्ष राजनीतिक नेतृत्व के रूप में संसद और उसके उच्च सदन के रूप में राज्य सभा को इस बदलाव की अगुवाई

करनी चाहिए। नई तकनीकों को न केवल अपनाना होगा, बल्कि उन्हें समावेशी भी बनाना होगा। टेक्नोलॉजी डिवाइड से समाज को बचाना होगा। आज टैक दिग्गज जीन एडिटिंग में निवेश कर रहे हैं। डिजाइनर बेबी का ट्रेंड शुरू हो रहा है। हमें इन चीजों पर गौर करना होगा। दूसरी ओर, हमने लगभग एक दशक में 1,500 से अधिक पुराने कानूनों को निरस्त किया है। अभी मैंने सुप्रीम कोर्ट का एक लेख कुछ ही दिनों पहले पढ़ा कि 300 साल पुराने कानूनों से आज भी कई चीजें जैसे कि प्रॉपर्टी सेलिंग आदि संचालित हैं। हम सब विधायिका को, विधानसभाओं को ऐसे विषयों पर काम करने के लिए बहुत चीजें हैं।

हाल में हमने किताब पढ़ी, मैं उसका उल्लेख करना चाहूंगा - "Breakneck: China's Quest to Engineer the Future" by Dan Wang. यह दुनिया की दो बड़ी ताकतों के बारे में है, पर यह दुनिया के हर देश, हर नागरिक और हमारे लिए संदेश से भरा है। विचारकों का एक वर्ग कहता है कि यह वहां के एक बड़े देश के लिए और नीति निर्माताओं से लेकर नागरिकों के लिए एक लिखा खत है। उसमें एक प्रसंग है। प्रसंग यह है कि कैसे और किस कार्य पद्धति से कोई मुल्क बढ़ा बनता है। एक बड़ी परियोजना के बारे में 2008 में कैलिफोर्निया के वोटर्स ने High Speed Rail Link, San Francisco और Los Angeles के बीच अप्रूव किया। ठीक इसी समय बीजिंग, शंघाई के बीच हाई स्पीड रेल लिंक का लाइन कंस्ट्रक्शन शुरू हुआ। रफली दोनों के बीच डिस्टेंस बराबर था, लगभग 800 माइल, लगभग 1300 किलोमीटर। इसे उस देश ने 2008 में शुरू करके 2011 में पूरा कर लिया। इसमें 36 बिलियन डॉलर खर्च आया। पहले एक दशक में 1.35 बिलियन यात्रियों ने इसमें यात्रा कर ली, पर दूसरे देश कैलिफोर्निया में यह प्रोजेक्ट पूरा नहीं हो पाया।

इसका latest cost estimate 128 billion dollar है। कयास है कि इसका first segment 2030-2033 के बीच शुरू हो सकता है। लेखक का निष्कर्ष है कि ये दोनों stark contrast हैं। हम attitude कैसे बदलें, किस तरह से हम लोकतांत्रिक संस्थाओं की जड़ों को और मजबूत कर सकते हैं। इस बदलते संसार में हमें अपने वजूद को मजबूत करने के लिए समर्थ होना है। सभी दलों की आम सहमति तथा संसद और विधायिका की इसमें बड़ी भूमिका है। तेजी से बदलती तकनीक के दौर में खुद हम सब राज्य सभा के कामकाज में तकनीक अपना रहे हैं। एक महत्वपूर्ण क्षेत्र है, जिसमें टेक्नोलॉजी का प्रयोग तेजी से हो सकता है, वह है interpretation. हमारे सभी सदस्य अपनी भाषाओं में प्रखर वक्ता हैं। भारत की हर भाषा समृद्ध है। पिछले कुछ सत्रों में सदस्यों द्वारा अपनी मातृभाषा में बोलने का चलन बढ़ा है। तमिल, तेलुगु, कन्नड़, मलयालम के अलावा बांग्ला, असमिया, उड़िया, पंजाबी आदि में भी सदस्यों ने भाषण दिए हैं। भारत सरकार ने भारतीय भाषाओं के परस्पर अनुवाद के लिए 'भाषिणी' ऐप तैयार किया है। सदन के कामकाज में इस ऐप का प्रयोग किया जा सकता है। इस ऐप का शब्दकोश भी धीरे-धीरे और विस्तृत होगा। भाषा का प्रश्न जो हम 75 वर्षों में नहीं सुलझा सके, टेक्नोलॉजी की मदद से आज हम सुलझाने के कगार पर हैं। इसी प्रकार अन्य क्षेत्रों में भी हम तकनीक का प्रयोग और बढ़ा सकते हैं।

आदरणीय सभापति जी, राज्य सभा की शायद पहली बैठक में ही सदस्यों को संबोधित करते हुए डा. राधाकृष्णन ने उम्मीद जताई थी कि यह सदन संविधान में दी गई अपनी भूमिका को justify करेगा, जल्दबाजी में आए विधेयकों पर निस्पृह होकर विचार करेगा। उन्होंने कहा था,

“We should try to do everything in our power to justify to the public of this country that a Second Chamber is essential to prevent hasty legislation. We should discuss, with dispassion and detachment, proposals put before us.” लेकिन इसका अर्थ विधायी बिलों को रोकना या लटकाना नहीं था। यह बात Drafting Committee के सदस्य, श्री गोपालस्वामी अयंगर ने संविधान सभा में स्पष्ट कर दी थी। And, I quote, “I think, on the whole, the balance of consideration is in favour of having such a Chamber, that is, Second Chamber, and taking care to see that it does not prove a clog either to legislation or administration.” यह खुला सार्वजनिक सच है कि हाल के दिनों में सदन में व्यवधान बढ़े हैं, उत्पादकता घटी है। इस स्थिति को सुधारना आपके मार्गदर्शन में मिल कर हम सबका दायित्व है। हम सभी साथी हैं, जो भी यहाँ हैं; सहयोगी हैं। विचारधाराओं में भिन्नता तो लोकतंत्र की शक्ति है। व्यवधान पैदा करके उसे सदन की कमजोरी हम क्यों बनाएँ? आपके मार्गदर्शन और नेतृत्व में हम मिल कर ऐसे व्यवधानों को दूर करेंगे और तेजी से बदलती आज की दुनिया में सार्थक भूमिका निभाएँगे। यही हमारी कामना है। आपके नेतृत्व में हम सबके लिए चुनौती है कि कैसे संसदीय व्यवस्था का पुराना गौरव पुनः साकार हो, जीवंत हो। अगर हमने ऐसा नहीं किया, तो इसकी बड़ी कीमत होगी।

मैं अपनी बात खत्म करता हूँ। ऋषि तुल्य, प्रख्यात और मुखर सांसद, जो शायद आठ या नौ बार सांसद रहे, स्वर्गीय हीरेन मुखर्जी जी ने कहा था, “If Parliament did not prize its own dignity, its powers also will be imperilled.” अगर संसद ने अपनी गरिमा, अपने महत्व की रक्षा नहीं की, तो इसके अधिकार भी खतरे में होंगे। आपके अच्छे स्वास्थ्य की कामना के साथ सुखद भविष्य के लिए बहुत शुभकामनाएँ। हम उम्मीद करते हैं कि हम मिल कर एक नई राह, नई पहचान बनाएँगे। बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: Now, hon. Leader of the Opposition.

THE LEADER OF OPPOSITION (SHRI MALLIKARJUN KHARGE): Hon. Chairman, Sir, on my own behalf and on behalf of all the Opposition Members, I extend heartiest felicitations on your assuming the august office of Chairman, Rajya Sabha. While I had already congratulated you on your election as the Vice-President of India, I again take this opportunity to reiterate the same on the floor of the House.

At the threshold, I wish to re-emphasize the critical importance of the office of the Chairman, Rajya Sabha, which the Constituent Assembly had intended. Mr. Chairman, Sir, on your shoulders, rests the heavy responsibility of smooth conduct of the proceedings of the Council of States, which goes a long way in maintaining the dignity and pivotal relevance of the House.

In this context, I consider it apt to quote the following words of Dr. Sarvepalli Radhakrishnan, which have been spoken in a different way by our Deputy Chairman.

This is a relevant portion. I am reading from Dr. Radhakrishnan's speech. The first Vice President and Chairman of Rajya Sabha, during his acceptance speech on 16<sup>th</sup> May, 1952, said, "I belong to no party." I am saying this because many people claimed that you belong to their party. He said: "I belong to no party and, that means, I belong to every party in this House. It shall be my endeavour to uphold the traditions, the highest traditions of the parliamentary democracy, and act towards every party with fairness and impartiality, with ill-will to none and goodwill to all. A democracy is likely to degenerate into a tyranny if it does not allow the opposition groups to criticise fairly, freely and frankly the policies of the Government." This is Dr. Sarvepalli Radhakrishnan's speech. So, I am quoting this, and this is the occasion to remind all of us in these circumstances. Sir, valuable observations made by Dr. Sarvepalli Radhakrishnan way back in 1952 are still very relevant and pertinent. Sir, incidentally, you have not only assumed the same office of Dr. Radhakrishnan but also share his name 'Radhakrishnan'! तो आप तो राधाकृष्णन जी के हमनाम हैं, इसलिए हम आशा करते हैं कि आप उनके हमखयाल भी होंगे।

Mr. Chairman, Sir, I wish to draw your kind attention to an interesting fact which is that Shri C.K. Kuppaswamy, your uncle, has been a member of the Indian National Congress and elected to Lok Sabha thrice from Coimbatore, which had been your parliamentary constituency. Hon. Chairman, Indian National Congress staunchly stands by constitutional values, time-honoured parliamentary traditions, structured debates and smooth conduct of proceedings of the House. Hence, Sir, kindly be assured of our cooperation with you in the conduct of the proceedings of the House. Fair and impartial conduct of the proceedings of the House and providing just opportunities to Members of each party, irrespective of the fact whether they belong to the Opposition or the Treasury Benches, needless to state, is essential for the credibility of the august office.

Sir, in this context of time-honoured parliamentary traditions, I hope you will not mind that I am constrained to refer to your predecessor's completely unexpected and sudden exit from the office of the Chairman, Rajya Sabha, which is unprecedented in the annals of Parliamentary history. Chairman, Rajya Sabha, being the custodian of the entire House, belongs as much to the Opposition as to the Government. ...(Interruptions)...

**श्री नीरज शेखर (उत्तर प्रदेश):** सर, ये क्या बात कर रहे हैं? ...(व्यवधान)...

**श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश):** सर, ...(व्यवधान)...

SHRI MALLIKARJUN KHARGE: I was disheartened that the House did not get ...*(Interruptions)*...

**श्री सभापति:** कृपया आप बैठिए। I will look into it. ...*(Interruptions)*... कृपया आप बैठिए। I will look into it. ...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: The Chairman, Rajya Sabha, is the custodian of the entire House *and* belongs as much to the Opposition as to the Government. ...*(Interruptions)*...

**श्री सभापति:** कृपया आप बैठिए। I will look into it.

SHRI MALLIKARJUN KHARGE: I was disheartened that the House did not get an opportunity to bid him a farewell. Regardless, ...*(Interruptions)*... I wish him on behalf of the entire Opposition a very healthy life. It is our fond hope ...*(Interruptions)*... rather we are confident that you will take care of all sections of the House. ...*(Interruptions)*... Sir, we are confident that you will be impartial and treat the Opposition and the Treasury Benches in equal measure. ...*(Interruptions)*... सर, मैं लास्ट में अपनी बात पूरी करने से पहले आपसे यह अपील करना चाहूँगा कि आप अपने आसन से उस तरफ ज्यादा न देखें, उसमें खतरा है। ...**(व्यवधान)**... सर, आप अपने आसन से उस तरफ ज्यादा न देखें और ऐसे में अगर आप इधर नहीं देखेंगे, तो यह भी खतरा है। ...**(व्यवधान)**...

**श्री सभापति:** कृपया आप बैठिए। ...**(व्यवधान)**... ठीक है, आप बैठिए, I will look into it. ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** सर, अगर आप इधर नहीं देखेंगे, तो वह भी खतरा है, इसलिए आप दोनों तरफ संतुलन बनाए रखेंगे, तो अच्छा होगा। मैं आपके सफल कार्यकाल की कामना करता हूँ। आप जिस बैंकग्राउंड से आए हैं, जिसका जिक्र मननीय प्रधान मंत्री जी ने यहाँ पर किया, वह ठीक है, हम यह मानते हैं, लेकिन आपको यह भी नहीं भूलना चाहिए कि आप काँग्रेस के घराने से आए हैं। ...**(व्यवधान)**...

दूसरा, माननीय प्रधान मंत्री जी बाहर बहुत जोरदार तकरीर करके आए हैं और उन्होंने अपनी प्रेस कॉन्फ्रेंस की और उसमें उन्होंने हमारे ऊपर भी इनडायरेक्टली बहुत हमला किया, लेकिन हम उसका मुँहतोड़ जवाब यहाँ पर देंगे। ...**(व्यवधान)**... उसके बाद जो कुछ होता है ...**(व्यवधान)**...

**श्री सभापति:** कृपया आप conclude करें। ...**(व्यवधान)**...

**श्री मल्लिकार्जुन खरगे:** सर, मैं आपको शुभकामनाएँ देता हूँ और धन्यवाद देता हूँ। ...**(व्यवधान)**...

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir, it is a very solemn occasion and the hon. Leader of the Opposition has made his customary remarks to felicitate the hon. Chairman. Hon. Prime Minister has made very dignified remarks as part of the felicitation event. I want to make a very specific point. Why the hon. Leader of the Opposition should refer to a case which was not necessary to be raised at this moment? This is number one. ...*(Interruptions)*... सर, मैं एक तर्क देना चाहता हूँ। ...**(व्यवधान)**... आप सुन लीजिए। मैं एक ही तर्क दूँगा। ...**(व्यवधान)**... खरगे जी, लोक सभा में आपका लीडर ऑफ अपोजिशन, आप और आपके चीफ व्हीप, जयराम रमेश जी ने जो हरकतें की हैं, मैं इस सदन में उसका जिक्र नहीं करना चाहता हूँ। ...**(व्यवधान)**... लोकतंत्र में हमें एक-दूसरे को सम्मान देना चाहिए। ...**(व्यवधान)**...

**श्री सभापति:** कृपया आप बैठिए।

**श्री किरन रिजिजु:** चेयरमैन सर, अगर एलओपी साहब विषय से नहीं भटकते, तो मुझे कहने की आवश्यकता नहीं पड़ती। सर, उन्होंने जो मैटर रेफर किया है, यह बहुत unfortunate है। ...**(व्यवधान)**... सर, मैं सदन को सिर्फ एक बात याद दिलाना चाहता हूँ। ...**(व्यवधान)**... आप लोगों ने भूतपूर्व उपराष्ट्रपति, भूतपूर्व चेयरमैन का जिस भाषा का इस्तेमाल करके जो अपमान किया - क्या वह आप लोग भूल गए? आप लोगों ने भूतपूर्व चेयरमैन के बारे में अनाप-शनाप बात करके जो रिमूवल मोशन serve किया था और जो भाषा इस्तेमाल की थी, वह कॉपी अभी भी हमारे पास है। कांग्रेस पार्टी और आप लोगों ने former Vice-President के खिलाफ जिस भाषा का इस्तेमाल किया और रिमूवल नोटिस में जिन शब्दों का इस्तेमाल किया था, आप लोग खुद सोचिए कि चेयर की गरिमा को आप लोगों ने कितना तार-तार किया है और आज आप यहां ज्ञान देने का काम करते हैं। I am sorry. This is a solemn occasion. My appeal is: Please do not refer to anything which is not necessary on this solemn occasion.

MR. CHAIRMAN: Leader of the House. ...*(Interruptions)*...

SHRI PRAMOD TIWARI (Rajasthan): Sir, this is very important. आपका स्वागत हो रहा है। सारा सदन आपका स्वागत कर रहा है और प्राइम मिनिस्टर साहब बीच में छोड़ कर चले जाएं, यह आपकी पीठ का अपमान है। ...**(व्यवधान)**...

MR. CHAIRMAN: Not at all. Now, Leader of the House.

**स्वास्थ्य और परिवार कल्याण मंत्री; तथा रसायन और उर्वरक मंत्री; तथा सभा के नेता (श्री जगत प्रकाश नड्डा):** सभापति जी, आपके सम्मान में मुझे जो वक्तव्य देना है, वह सभी वक्ताओं के पश्चात अंत में देना है, लेकिन मैं बीच में सिर्फ इतना इंटरवीन करना चाहता हूँ कि इस

बहुत ही pious और बहुत ही अच्छे वातावरण में आपका felicitation करने का जो कार्यक्रम है, हम उस कार्यक्रम की गरिमा बनाए रखें और उसके अनुसार चर्चा करें, तो अच्छा रहेगा। आज के दिन इस चर्चा के बीच हमारे सम्माननीय Leader of the Opposition जो बात लाए, farewell और अन्य विषयों पर अगर हम उन बातों के बारे में चर्चा करने लगें, तो मुझे लगता है कि वह irrelevant भी है और वह समय प्रासंगिक भी नहीं है। ...**(व्यवधान)**... फिर यहां से भी चर्चाएं होंगी कि आपने चियर लीडर कहा था, ...**(व्यवधान)**... फिर यहां से भी चर्चाएं होंगी कि आपने उनके खिलाफ एक नहीं, बल्कि दो बार अविश्वास प्रस्ताव दिया था, तो ये चर्चाएं ...**(व्यवधान)**... जो वातावरण बना है, उस वातावरण को बनाने में, it is an obstacle to the good and congenial environment in which the debate was going on. That is number one. Secondly, प्रधान मंत्री जी पर Leader of the Opposition जी के द्वारा reference करना कि आपने बाहर वक्तव्य दिया, तो हम भी जवाब देंगे, तो मुझे लगता है कि हमारे Leader of the Opposition बहुत सम्माननीय हैं - ठीक है आपको बिहार, हरियाणा और महाराष्ट्र की हार ने काफी तकलीफ पहुंचाई है, लेकिन तकलीफ को डॉक्टर से सामने बोलना चाहिए। जब वक्त आएगा, तब आप डॉक्टर के सामने बोलिएगा और जब समय आएगा, तब बोलिएगा।

इस अच्छी debate के बीच में, जब आप सभापति के रूप में पहली बार हाउस कंडक्ट कर रहे हैं, आपके सम्मान में सभी लोग वक्तव्य देंगे, तो अच्छा रहेगा, यही मैं कहना चाहता हूं।

MR. CHAIRMAN: I request all the hon. Members to stick to the Business. Please do not deviate from the Business. Now, Shri Derek O'Brien.

SHRI DEREK O'BRIEN (West Bengal): Sir, on this joyous occasion where you are presiding over this House for the first day, with your permission, I thought it would be appropriate to share this joyous occasion with three other very important persons -- your spouse Madam Sumathi; your son Harisastivel; and your daughter Abhirami; and for the whole family, we wish them well. From our family of the All India Trinamool Congress, whose Chairperson is Ms. Mamata Banerjee, our National General Secretary, Shri Abhishek Banerjee, all our MPs and everybody across the country, Greetings! Sir, we wish you good health. We wish you happiness.

The first three speakers were looking back and they know you well, I have only met you once yesterday; so, I will stick to today and the future. On health, to you and your family, good health and I really mean it because you have moved from Coimbatore to a place here where the air can be a problem. So, good health to you, please! The second one is to keep federalism healthy. It is important. I know we loosely use these terms for this House, "Upper House" and "House of Elders". No, Sir! You come from the great State of Tamil Nadu, I come from the great State of Bengal and there are people from 28 different States who all bring their stories here, who all want to express themselves here. You are the custodian of the States, the

Council of States. And I am absolutely sure that you will help us raise our voices in this Council of States. The voice of Bengal, where I come from, where we are owed over Rs.2,00,000 crores or Tamil Nadu. Yesterday, we were talking about MNREGA. We have MNREGA funds and there are so many issues from different States. From Goa in the West to the North East of Manipur across, this is what we look forward to you in the years to come. The third one -- and I have only got four -- is vital parameters. My wife is a doctor, not me. But when you say “120/80”, you know that the blood pressure is good. So, how do you judge a healthy parliamentary democracy here? I cannot give you many, many different parameters and readings. Let me give you just three or four readings to judge how the parameters are in the Rajya Sabha. When we started in 1952, the Sessions were for 52 days. Then, in the 60s and 70s, each Session came down to about 30 days. Since 2014 to 2019, the number came down and now it is below 20 days. This Session is of 15 days. We urge you that this reading has to improve. The third one - the second parameter - I have a reading on discussions, discussions on various issues allowed by the Chair. I have the reading from 2009 to 2016 -- 110 discussions were allowed for discussion here; 110 discussions were accepted and then discussed. In the last eight years, from 110 in Rajya Sabha, it is down to 36 discussions. This is a disturbing number. And I can give you more parameters; like, scrutiny of Bills at one time was that eight Bills would get scrutinized by a Select Committee or a Standing Committee. Now, if you look at the reading, it is not eight or six or five, it is 1.3. One Bill gets scrutinized out of ten Bills. So, I urge you and I can lay on the table all these statistics. The last one, for a healthy parliamentary democracy, which we are absolutely sure with you, as the custodian, will look after...

---

**12.00 Noon**

**ANNOUNCEMENT BY THE CHAIR**

MR. CHAIRMAN: Hon. Members, it is now 12 noon, it is time for Question Hour in this House. Today, we may dispense with the Question Hour as felicitations are under way. As per practice, the answers to questions will be laid on the Table.

---

**FELICITATIONS TO THE CHAIRMAN- *Contd.***

SHRI DEREK O'BRIEN (West Bengal): Sir, so, where was I? I was on the point of health and happiness. That is the story. Health and happiness for you and your family; health and happiness for federalism; health and happiness for a parliamentary democracy; and the fourth and the last one is what must remain healthy is our electoral process. And, here, there again, we look at you! A healthy, transparent electoral process must be preceded by no deaths, no inhumanity and no unplanned acts. &“Sir, we do not want a procession of death here.” So, for this, Sir, we can have another discussion. I just touched this point.

Sir, in conclusion, as I said, I want to wish you good health and happiness, and I will say this in Bengali, & “Be healthy and stay well.” Now, in the true federal spirit of this House, my pronunciation in Tamil may be bad, but you can correct me later, but let me try, okay! ...(*Interruptions*)... She was looking at me. He will first correct my Tamil; but, I will try. && “Be healthy and stay well!” Okay! That is good health and good happiness with my bad Tamil. Sir, you can be rest assured of our full cooperation. It is because we want this House to run and we really believe that the Government is responsible to Parliament. And, Parliament is now presided over by you along with the Lok Sabha Speaker. So, if the Government is responsible to Parliament and Parliament is responsible to the people, it is in our benefit. If Parliament doesn't run, then, the Government is not responsible to the people.

So, I want to leave you here, Sir, with a constructive suggestion. We do not need to wait till tomorrow. We do not need to wait for the next Session. Today, let us make the electoral process happy, healthy and let us start discussion on this at 2.00 p.m. today. Thank you very much. Jai Bangla, Vande Mataram, Jai Hind!

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Chairman, Sir, I am very happy than any other party Member here. I will tell you the reason later. On behalf of my party leader and Chief Minister of Tamil Nadu, Shri M.K. Stalin, and my party colleagues here, I extend my profound wishes profusely upon you with high hopes.

Sir, every day dawns with new hopes. Every new year is expected by everyone that it will be prosperous than the previous one. Our life goes on with hopes, so also our wishes to you come along with high hopes. But, those hopes are very genuine

---

& English translation of the original speech delivered in Bengali.

&& English translation of the original speech delivered in Tamil.

and simple in nature. As all my previous speakers, including the hon. Prime Minister, the Leader of the Opposition, Mr. Deputy Chairman, and my colleague Shri Derek said, you are the custodian of this august House. You have been elected as the Vice-President which is the second highest constitutional authority of India and to the largest democratic country in the world. By virtue of that, you become the Chairman of the Upper House, the Second Chamber, the Council of States. You are the custodian and protector of not only the office you are holding but also the Members and the proceedings.

Sir, this is not a building with bricks and mortar. It is an institution with a legacy where debates and deliberations have echoed. There is a book-- 'Humour in Raja Sabha'. If you go through that, we could see how blissful those days were which we are missing nowadays. Nowadays, we only exchange some other things. Sir, since you have come here, we all believe and hope that a new chapter will begin. What we expect is to accommodate the Opposition's views also. Democracy is not the rule of majority; it is also taking along the minority and accommodating them irrespective of their strength. Sir, the voice of dissent is the essence of democracy. Where the voice of dissent is strangled or curtailed, there, the mill of democracy comes to a standstill. Sir, as I said, India is the largest democracy that has to be upheld in every manner, by everyone. We all have responsibilities and you have much more. There is a lot to say, but we do not want to say everything at the beginning itself. Everyone said that you are from Tamil Nadu, the land of rich heritage, culture and hoary language, and we have always valued human values and treated everyone equal. There is a saying in Tamil, & "All are equal by birth." That all who are born in this world by way of birth are equal. By having that in mind, in the previous positions you have occupied in various capacities, you have displayed that; you have reflected that. You were a Member of Parliament in the Lok Sabha. We were the Chairman, Coir Board.

You have been the Governor of two States, Jharkhand and Maharashtra and now the Vice-President. Let me conclude with one point. You may recall--since you have been in the erstwhile Parliament as a Member of Parliament--my submission to you is on two things: one is, treat us on par with the Treasury Benches, and second is, we miss the Central Hall, which was a bridge between the Lok Sabha and the Rajya Sabha. Sir, you may not be aware, -- now you have come here -- that we are missing it. So, after five years, the new Lok Sabha Members who have come will go out without getting acquainted with us and we will not know them. So prevail upon,

---

& English translation of the original speech delivered in Tamil.

use your office, Sir, to bring back the Central Hall in this new Parliament House. In the erstwhile Parliament, in the Rajya Sabha, the Chairman's seat had a balance there, that is, to treat both the sides equally, which is missing here. It may be materially not carved in the Chair, but we expect that from you. The great sage, the one we are proud of, the symbol of Tamil, Thiruvalluvar has said, & "To incline to neither side, but to rest impartial as the even-fixed scale, is the ornament of wise". As the balance rod stands and weighs equally, so also, to be calm and with unbiased equity is the quality and soul of a great person.

Sir, you are a great person and you have come to a great position. Again, as everyone has said, I am also reflecting the same, we also have demands; if our demands are met with, we will be second to none in helping the House to run. DMK Party has always upheld the democratic values and the spirit of Constitution. I assure you, on behalf of my party, that we will extend our fullest cooperation for the smooth functioning of the Parliament. Sir, we expect from you, a new chapter in this august House.

MR. CHAIRMAN: Shri Raghav Chadha.

**श्री राघव चड्ढा (पंजाब):** सर:

*“जिसने देखी हो डूबती हुई कश्ती, उसे उम्मीद होती है किनारों से।  
और जिसने देखा हो पतझड़, उसे उम्मीद होती है बहारों से।”*

सर, आज आपका स्वागत करते हुए, ऐसा महसूस हो रहा है कि जैसे एक लम्बे अंधियारे के बाद आज चमकता हुआ सूरज निकला हो। ऐसा महसूस हो रहा है कि मझधार में फँसी किसी कश्ती को आज किनारा नजर आया हो और चिलचिलाती गर्मी के बाद आज जमकर सावन बरसा हो।

सर, यह सिर्फ संयोग है या ईश्वरीय इच्छा कि आज राज्यसभा की ऐतिहासिक दीवार पर दो नाम साथ-साथ गढ़े जा चुके हैं - पहला नाम देश के प्रथम उपराष्ट्रपति एवं राज्यसभा के प्रथम सभापति डॉक्टर सर्वपल्ली राधाकृष्णन जी और दूसरा नाम आज इस पद पर विराजमान हुए माननीय सभापति, श्री सी. पी. राधाकृष्णन जी। सर, धन्य हैं वे माता-पिता, जिन्होंने आपके भीतर डॉक्टर सर्वपल्ली राधाकृष्णन जी का अक्स देखा और आपका नाम उनके नाम पर रख दिया। धन्य हैं आप कि आपने अपने माता-पिता का वह सपना साकार किया। इस पवित्र सदन का एक सुंदर चक्र पूरा हुआ। आपसे जो लोग राजनैतिक या वैचारिक मतभेद रखते हैं, वे भी बताते हैं कि आप

& English translation of the original speech delivered in Tamil.

मतभेद को कभी मनभेद में तब्दील नहीं होने देते हैं और इसीलिए शायद आपको अजातशत्रु के नाम से भी जाना जाता है।

सर, धन्य है तिरुप्पुर की वह मिट्टी जो आज गर्व से महक रही होगी, जिस मिट्टी की गोद में आप जन्मे, पले-बढ़े और अपनी मेहनत, समर्पण, संघर्ष, जुनून और लोक सेवा के दम पर आज इस पथ पर पहुंचे हैं। आप जब से इस पद पर आसीन हुए हैं, हम सब यह उम्मीद लगाए बैठे हैं कि डा. सर्वपल्ली राधाकृष्णन की परम्परा और नेतृत्व फिर से इस सदन में लौटेगा। डा. राधाकृष्णन कहा करते थे, "Parliament is not a legislative body, but a deliberative body", यानी यह चर्चा, विचार-विमर्श का मंदिर है। वे कहा करते थे, 'I belong to no party. That means, I belong to all the parties.' उन्होंने अपनी निष्पक्षता अपने कार्यकाल में अपने कन्डक्ट से देश के सामने पूरी तरीके से जाहिर की। पंडित जवाहरलाल नेहरू डा. राधाकृष्णन की कार्यशैली को देखकर कहा करते थे and, I quote, "The way in which Dr. Radhakrishnan conducted the proceedings of the Rajya Sabha, he made the meetings of the House look like family gatherings." उन्होंने इस राज्य सभा की तमाम कार्यवाही को एक पारिवारिक बैठक में बदल दिया। उन्होंने इतने अच्छे माहौल में सदन का संचालन किया। सर, हम उम्मीद करते हैं कि Rajya Sabha, which is one big family, आप भी इसका संचालन उसी भाव से, उसी स्नेह से करेंगे। Rajya Sabha, which is one big family, इस परिवार का youngest Member होने के नाते मैं उम्मीद करता हूँ कि शायद आप मुझे बोलने का मौका औरों से थोड़ा ज्यादा देंगे।

सर, अंत में मैं बस इतना कहना चाहता हूँ कि कुछ लोग होते हैं जो पद की वजह से पहचाने जाते हैं और कुछ लोग ऐसे भी होते हैं जो पद को पहचान देकर चले जाते हैं। मैं उम्मीद करता हूँ कि आपका कार्यकाल ऐसा हो कि जब इतिहास लिखा जाए, तो उप राष्ट्रपति का पद आपके कार्यकाल से जाना जाए। बहुत-बहुत शुक्रिया and wish you all the very best.

MR. CHAIRMAN: Now, Shri Subhas Chandra Bose Pilli.

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Hon. Chairman, Sir, as we begin this session of Parliament today, I rise on behalf of the YSR Congress Party and on behalf of our leader, Shri YS Jagan Mohan Reddy garu, to extend a warm and respectable welcome to you as the 15<sup>th</sup> Vice President of India and Chairman of Rajya Sabha. It is a privilege for all Members to commence this Session under your leadership, which brings both experience and dignity to this constitutional office. Sir, your journey from the cultural heartlands of Tamil Nadu to the second highest constitutional office of our Republic reflects the depth of India's democratic paradise. Your long commitment to public life, your organizational experiences spanning decades and your exemplary conduct across varied constitutional roles makes you as one of the most seasoned statesmen of our time. You have carried with you the values of discipline, humility and ideological clarity that shaped your early years. From

your long association with national organizations to your experience in Parliament, your life stands as an example of consistency, integrity and deep respect for constitutional boundaries. These qualities are invaluable for the role of the Chairman of the Council of States. Sir, the Rajya Sabha is not merely a legislative chamber. It is the custodian of the federal balance, a platform where the aspirations of States converge with their national vision. Your recent responsibilities as Governor, whether in Jharkhand, Maharashtra or through additional charges of Telangana and Pondicherry, demonstrated your ability to uphold the constitutional propriety even during the challenging political circumstances. We, in the YSR Congress Party, representing the people of Andhra Pradesh, place great value on this respect for federal norms. Our State has always cherished cooperative federalism and we appreciate your leadership. We welcome the reassurance that the concerns of States, large or small, will receive fair, dignified, and patient hearing in this House.

On behalf of my party and the people we represent, I once again extend our warmest good wishes for your tenure. We are confident that under your guidance, the Rajya Sabha will continue to function with dignity, decorum, and a spirit of constructive deliberation.

We assure you that the YSR Congress Party will continue to play a responsible, positive, and issue-focused role in the House, contributing to debates with sincerity and supporting all measures that advance the nation's development. Thank you very much, Sir.

**श्री सभापति:** श्री चौधरी मोहम्मद रमज़ान।

**श्री चौधरी मोहम्मद रमज़ान** (जम्मू-कश्मीर): ऑनरेबल चेयरमैन साहब और इस सदन में मेरे जो colleagues बैठे हैं, आप सब लोगों को मेरी तरफ से सलाम। मैं सबसे पहले जम्मू-कश्मीर नेशनल कान्फ्रेंस की तरफ से और अपने लीडर, जनाब डॉक्टर फारूक अब्दुल्ला साहब की तरफ से आपको यह कुर्सी संभालने पर मुबारकबाद देता हूँ। यहां बहुत सारे colleagues ने आपके बारे में कहा, मुझे जाती तौर से ज्यादा पता नहीं, अलबत्ता मैंने यहीं सुना कि आप एक-दो बार गवर्नर भी रहे हैं। लेकिन सबसे बड़ी बात, जो यहां पर बहुत सारे speakers ने कहा, वह यह है कि आप जीवन में एक समाज सेवक रहे हैं। इन बड़ी-बड़ी कुर्सियों पर यूँ ही कोई आदमी नहीं आ जाता है, उसके पीछे बहुत sacrifices और आवामी खिदमत की एक history होती है। इसी वजह से आपकी जो पार्टी है, जो इस वक्त रूलिंग पार्टी है, उसने आपको चुना। हम सब आपको इस पर मुबारकबाद देना चाहते हैं।

मैं यह कहना चाहता हूँ कि यहां पर सब लोगों ने निष्पक्ष इलेक्शन के बारे में बात की। मैं अपने स्टेट की बात करूंगा, मैं ज्यादा दूर नहीं जाऊंगा। अक्टूबर, 2024 में वहां पर इलेक्शन हुए,

most fair election हो गए और उस इलेक्शन के नतीजे में वहां पर एक सरकार वजूद में आई headed by National Conference's Omar Abdullah. उसके साथ जो सहयोगी हैं, वे कांग्रेस के लोग हैं, इंडिपेंडेंट्स हैं, बहुत सारे और भी लोग हैं और वहां पर इस सरकार में मेम्बर्स की nearly two-third majority आई है। लेकिन मैं यहां पर बड़े दुख के साथ यह कहना चाहूंगा कि वहां पर हमारी जो सरकार है, उसके हाथ में कुछ भी नहीं है। सारी पावर्स जो हैं, वे सिमट कर एलजी के हाथ में हैं। Orders वहां से flow होते हैं और हमारी सरकार ...

MR. CHAIRMAN: Hon. Member, you please stick to the subject.

**श्री चौधरी मोहम्मद रमज़ान:** सर, मैं वहीं पर आना चाहता हूं। मैं यह कहना चाहता हूं कि उस सरकार के पास ...

MR. CHAIRMAN: You can raise your State's issues on some other occasion. ...*(Interruptions)*...

**श्री चौधरी मोहम्मद रमज़ान:** ऑनरेबल चेयरमैन साहब, मैं यह कहना चाहता हूं कि जम्मू-कश्मीर की जो रियासत है, वह रियासत बॉर्डर पर है। आप जानते हैं कि जम्मू-कश्मीर रियासत में पिछली दहाइयों में क्या हुआ। हमें उसको मजबूत करना है। वहां के लोगों ने एक mandate दिया है, एक गवर्नमेंट को एक massive mandate for the first time दिया है, लेकिन अगर उस गवर्नमेंट के हाथ में कोई इख्तियार ही नहीं है, तो फिर उस गवर्नमेंट के काम करने का फायदा क्या है? ...*(व्यवधान)*...

दूसरी बात, जो मैं यहां पर बताना चाहूंगा, ...*(व्यवधान)*... दूसरी बात, जो मैं यहां पर बताना चाहूंगा, ...

MR. CHAIRMAN: Hon. Member, you please stick to the subject. I will give you time on some other occasion to raise your State's issues. ...*(Interruptions)*...

SHRI CHOWDRY MOHAMMAD RAMZAN: Please listen, Sir. सर, मैं दूसरी बात यहां पर कहना चाहता हूं। हमारी रियासत जो है, वह एक बहुत ही छोटी सी रियासत है। जिस वक्त accession हुआ, तो यह कोई 2 लाख किलोमीटर के बराबर फैली हुई थी और अब यह घट कर, सिकुड़ कर 40,000 किलोमीटर पर है। रियासत छोटी है, लेकिन हमारे मसाइल जो हैं, वे बहुत बड़े मसाइल हैं। मैं चाहता हूं कि मेरे जो दोस्त यहां पर बैठे हैं ...*(व्यवधान)*...

MR. CHAIRMAN: Now, Dr. Sasmit Patra.

**श्री चौधरी मोहम्मद रमज़ान:** सर, यह जो सेशन हो रहा है, मैं यह चाहूंगा कि आप मुझे भी accommodate करेंगे। ...*(व्यवधान)*...

MR. CHAIRMAN: I will accommodate you. आप बैठिए, प्लीज़। I will accommodate you.

DR. SASMIT PATRA (Odisha): Hon. Chairman Sir, I thank you for this opportunity. On behalf of our hon. Leader and hon. Party President, former Chief Minister of Odisha, Shri Naveen Patnaik, on behalf of the Biju Janata Dal Parliamentary Party, all our Biju Janta Dal Members of Parliament and the four-and-a-half crore people of Odisha, Sir, I rise to welcome you, felicitate you, and hope for a very prosperous and a very fruitful stint for you.

Sir, now as you preside over this House, this Council of States, you are the guardian to voice of India's regions and balance to our democracy. As long as you are on this Chair, hon. Chairman Sir, all the States will look to you for balance. There are larger States in this country. In this House, there are national parties, there are regional parties, smaller parties, parties with more than 100 Members of Parliament, and also Biju Janta Dal, which has seven Members of Parliament. But the voice of each citizen comes in, through this House, to you. So we hope that, as this institution, you will continue to safeguard the federalism and the Council of States. I take this opportunity, hon. Chairman, Sir, to primarily say who we are. It is not that you do not know Biju Janata Dal, but who we are? We come from a political tradition that believes in quiet governance, cooperative federalism, institutional dignity and people-centric development. Under the leadership of Shri Naveen Patnaik and the ideals and the visions of late Shri Biju Patnaik, Odisha has walked the path of stability and progress without noise, reform without disruption and compassion without spectacle. This is who we are, Sir, and this is the spirit that Biju Janata Dal brings to this House. So, whom do we speak for? Let me address that. We speak for the people of Odisha and we speak for this country. We speak for the farmers who look to the skies with hope. We look to all those coastal families who face calamities with courage; they also face cyclone after cyclone. We speak for the tribal communities in the interior parts of our State who are holding the cultural heritage of this country. We have always stood with this nation and, as partners, we come in this journey before you, Sir. What is our expectation? We have the highest regard for you. We have the highest expectations from you. And, we are hopeful that these expectations from your Chair flow from faith in you and not anxiety. We hope that this House, under your leadership, will continue to provide space for every Member of Parliament, every political party irrespective of its size and dimensions. Before I close, hon. Chairman Sir, I would like to talk about a voice of the middle. This is something you will find very interesting, hon. Chairman, Sir. You will hear a voice from the Government, you will hear a voice from the major Opposition parties and the alliances, two large blocs, but in the middle, you will find people like us, who are neither with them, nor this side, but

our voices, somewhere, also matter. So, when you hear the voice of the Government on this side, you hear the voice of the Opposition led by the Congress Party on this side, please remember, Sir, there is a voice in the middle. There are certain parties like us which are in the middle and our voices should also be heard because we bring in some of the most strong aspirations from States that have been long struggling. Before I close hon. Chairman, Sir, we come with confidence; we come with confidence in you; we come with confidence in your experience; we come with confidence in your balance and your constitutional sensitivity. We repose our trust, we repose our faith in your experience, in your acumen, to be able to discern and uphold the greatest position and constitutional authority that you possess.

On behalf of our Party, the *Biju Janata Dal*, and our hon. leader, Shri Naveen Patnaik, and the four-and-a-half-crore people of Odisha, along with all my colleagues of the *Biju Janata Dal* and all the Members of Parliament in this House, Sir, remember us, the voice of the middle. Thank you so much. God bless.

MR. CHAIRMAN: Shriman Prem Chand Gupta.

**श्री प्रेम चंद गुप्ता (बिहार):** मान्यवर, आज हम सभी के लिए अत्यंत हर्ष का विषय है कि पूरे सदन को देश के माननीय उपराष्ट्रपति और इस सभा के सभापति के रूप में आपका अभिनन्दन करने का मौका मिला है। मान्यवर, मैं राष्ट्रीय जनता दल के राष्ट्रीय अध्यक्ष माननीय लालू प्रसाद जी, नौजवान नेता तेजस्वी प्रसाद जी, मेरे सभी साथी, लोक सभा और राज्य सभा में पार्टी के सदस्य, इन सभी की तरफ से आपका अभिनन्दन करता हूँ।

मान्यवर, आपको याद होगा कि जब आप कोयम्बटूर से लोक सभा में चुन कर आए थे, तब मुझे आपके साथ कुछ कमेटीज़ में काम करने का सौभाग्य प्राप्त हुआ था। उस वक्त मैंने देखा कि आप कितने गंभीर और आपकी सोच कितनी flexible है। यह बहुत ही खुशी का विषय है।

श्रीमान्, यह हाउस ऑफ काउंसिल है, इसमें सभी राज्यों से सदस्य चुन कर आते हैं। राज्यों की समस्याएँ होती हैं, इसलिए उनको यहाँ पर उनसे संबंधित इश्यूज़ उठाने होते हैं। उन सदस्यों की अपनी पार्टी के प्रति कमिटमेंट होता है, इसलिए उनको यहाँ पर बोलने के लिए समय की आवश्यकता होती है। सत्ता पार्टी के सदस्यों की संख्या ज्यादा होने की वजह से उनको काफी समय मिल जाता है, लेकिन दूसरी पार्टीज़ को समय बहुत कम मिलता है, जिसके कारण वे अपनी बात नहीं कह पाते हैं।

श्रीमान्, आपसे उम्मीद है कि आप इस उच्च constitutional position में रहते हुए एक ऐसी मर्यादा का सम्मान करेंगे, जिससे सभी लोगों को बोलने का मौका मिलेगा, सभी इश्यूज़ के ऊपर बोलने का मौका मिलेगा।

इन सभी बातों के साथ मैं अपनी बात समाप्त करता हूँ और आपके स्वास्थ्य और आपके परिवार की हँसी-खुशी की मनोकामना करता हुआ आपको फिर एक बार बधाई देता हूँ, धन्यवाद।

MR. CHAIRMAN: Dr. M. Thambidurai.

DR. M. THAMBIDURAI (Tamil Nadu): Thank you, respected Chairman, Sir. At the outset, I extend the best wishes and blessings to the newly-elected Chairman of the House on behalf of myself and on behalf of my Party, AIADMK Party leader, Shri Edappadi Palaniswami, and, of course, the warm wishes of the people of Tamil Nadu.

I feel privileged to say that I have known our Chairman, the Vice-President, personally since the early years of his public life. He is a wonderful gentleman and a great patriot, above all, a man of integrity and service. 'Mr. CPR', he is called affectionately by everyone. He is a man of humble origin. Whatever he is today is the result of his hard work, commitment to the organization he chose to identify with and personal integrity. It is very rare to see a soft spoken, unassuming and always pleasantly disposed person in politics as Thiru C.P. Radhakrishnan. In the days to come, we would all witness what an empathetic leader he is.

Dear and hon. C.P. Radhakrishnan, you are taking over the chairmanship of this historic House at a time when your own colleague and personal friend, hon. Shri Narendra Modi, is the Prime Minister of India. Our Prime Minister has once again proved that he stands by his friends and party men by warmly welcoming you to this position. You were a Member of Parliament yourself and hence you have all the exposure to the nitty-gritty of the system. Your leadership qualities are well known and they are going to be not only your strength but also our strength in serving the nation as Rajya Sabha Members.

Sir, I wish to mention certain things here. Many learned men from our State have been Chairmen of this House. They have only mentioned Shri Sarvapalli Radhakrishnan, but they forgot about Shri Venkataraman. I felt sorry that they missed out on mentioning another person, also a Congressman, Shri Venkataraman, who was also from Tamil Nadu and had occupied this position. Sir, by hard work, you too are going to lead us from the front. We are confident that there would be wonderful days in the future in this House and we would debate, discuss and arrive at decisions that will take India to new heights.

Sir, you know very well that I too represented my constituency many times in the Lok Sabha. When I served as a Minister in 1998, you were also a Member of the

Lok Sabha. Before that, you know very well, that during the period of Shri Rajiv Gandhi, I became Deputy Speaker of Lok Sabha. Even Modiji made me Deputy Speaker, Lok Sabha. Afterwards, in 2019, I was in the panel of Vice-Chairmen. Therefore, for 15 years, I had the experience of presiding over the Lok Sabha and conduct the proceedings. You would have seen how this House is going on in the beginning itself. Therefore, you may use your abilities to handle it. This has given a clue in the beginning itself as to how our debates are going on. The experience I had of the Lok Sabha was different. What I am facing in the Rajya Sabha is different. I wish to say this frankly. As they said, ours is a federal system and it is important to protect the rights of the States. That is why we have come here. I am also here to represent Tamil Nadu and take care of the interests of not only India but Tamil Nadu in particular, the Tamil culture and the Tamil people, the State's rights, the present position of Tamil Nadu and the problems people are facing there. We have every right to raise them here. I would request you to allow me to raise here issues about the State of Tamil Nadu.

Sir, I do not wish to take much time. Once again, on my own behalf and on behalf of my party, the AIADMK, led by Shri Edappadi Palanisamy, my colleagues from the AIADMK party here and the people of Tamil Nadu, I welcome you to this exalted constitutional position. May the almighty bless you with good health, wisdom and happiness.

SHRI K.R. SURESH REDDY (Telangana): Sir, on behalf of BRS Party and on behalf of my leader, KCR Garu, my colleagues and myself, I congratulate and welcome you. With your vast experience as a Member of Parliament and Governor of States, including my own State of Telangana, you bring with you a deep understanding of not only governance, but also the aspirations of the people. Today, we stand at a juncture where our democracy is in dire need of strengthened dialogue and renewed public confidence within the Parliament. As this House begins a new chapter, we look forward with the hope and expectation that, under your guidance, the Rajya Sabha will enter a new era of decorum and productive deliberations. We have noticed that you are soft in approach but tough in action. Through your career, you have articulated your clear commitment to upholding democratic values, reinforcing the importance of cooperation within federalism through statements, like, both the Ruling Party and the Opposition are two sides of the same coin and also strong democracy relies on Centre-State harmony. These statements resonate profoundly with the constitutional spirit of the House and with the federal aspirations that parties like ours champion. For us, in the BRS, your election also holds a special significance for the

South Indian region. At a time when concerns about federal imbalance and centralisation have been voiced by multiple States, your elevation is a reassuring reminder that leadership at the highest levels of the Republic continues to remain inclusive, diverse and reflective of all regions in India. We hope that this spirit of federal sensitivity will continue the functioning of this House. We have heard the description of both the Houses from leaders across the globe. Bicameral Parliaments have an Upper House and Lower House. Many leaders have quoted and stated that it is like a cup and saucer. The Lower House is like a cup and the Upper House is like a saucer. There is a lot of heat generated in the lower house. When it comes to the Upper House, a more reasonable debate continues to happen here. That is how they propounded the Cup and Saucer Theory. I hope, under your leadership, that this cup and saucer will come back to this House. My friend, Sasmit ji, spoke that we understand the predicament which falls on you when the right side or the left side puts you in an uncomfortable situation. Then, you also have to look at the centre; there is enough support for you when you look at the centre. Whether it is the middle side or the centre side, we are always there for you. As Members have expressed concern about the shrinking of time, let the House not be influenced by T20 matches where everything is truncated, but let the House continue to function like a five-day cricket match where ample time is given. This way the tempers and the issues concerning different States could be deliberated. Having said this, we hope that your tenure ushers in a chapter marked by balance, dignity and strengthened democratic practice where consensus building, like, I quoted, will be encouraged over confrontation and the voice of every State, big or small, will be heard with respect and fairness.

Hon. Chairman, Sir, the BRS extends its sincere greetings and its full cooperation from our Members and from our leader, KCR ji. Thank you and we wish you the very best.

DR. JOHN BRITTAS (Kerala): Sir, warm greetings and best wishes on behalf of my Party, CPI (M) and Kerala. You should also look at the Left ideology and leftist parties, not only the middle parties. At a time when everyone, irrespective of their affiliation, speaks about the depleting and diminishing standard of parliamentary discourse, you have a bounden duty to restore or reinstate the bar and the standard. From 135 sittings a year, we have reached a level of 55 days, that too the quality of the due diligence plummeting to the lowest ever. Sir, I am glad that an experienced public figure like you, who is rooted in the Dravidian moorings and that too with a close connect with my State, Kerala, because you were the organization-in-charge of

Kerala, as part of membership of your former party, -- now, you do not have a party -- and you have travelled the length and breadth of Kerala, and, therefore, we feel that you also represent the State of Kerala.

The hon. Leader of the Opposition talked about the profound quote of Dr. S. Radhakrishnan, wherein he said that if you do not allow the Opposition to criticise fairly and freely, the democracy will degenerate into a tyranny. That quote is more relevant in these days. I hope you will remember that. And, your first intervention today was to ask the Treasury Benches to sit down. You are in the right direction, Sir. You should pursue with that. The parliamentary democracy has two pillars. One is accountability of the Executive to the Legislature, and the second is the institution of Opposition. Let us have, at least, our say. In any case, they will have their way. We have been deprived even of our say and that is the malady of our times. During the last five years of Parliament, MPs were suspended and there have been 206 instances across both the Houses. Two years back, during the Winter Session, 146 MPs were suspended, and even the crucial pieces of legislation were passed without the participation of the Opposition in this House.

Many have been quoted here. Let me just quote Dr. B. R. Ambedkar because that is much more relevant as to what he expounded about the relevance and the cardinal role of the second Chamber, that is, Rajya Sabha. He put across three vital responsibilities for Rajya Sabha. First, it is a House for revision and review. That was the first vital responsibility. Are we up to the mark or anywhere near the mark? Second, it is to act as a check on hasty and ill-considered legislations. I will give a glimpse of what is happening in this House because you are new to this House. Between 2019 and 2024, 34 per cent of the Bills were passed with less than one hour of discussion in Rajya Sabha. During the same period, around 60 per cent of the Bills were passed with less than two hours of discussion. Is this what Dr. Ambedkar said about check on hasty and ill-considered legislations? This question should ring in your ears. The most important responsibility of this House, as expounded by Dr. Ambedkar, is to protect the States in a federal structure. What is the status? Our States have been bleeding. We are pleading ...(Interruptions)... So, please think about the attitude of this House when federal issues come up.

I have some relevant statistics, which would be relevant for you also for your future. Among 15 Vice-Presidents so far, six of them went to serve as the First Citizen, that is, the President of India. I was doing a small research on that. One facet that connected all these six persons was their spirit of upholding the institution

of the Opposition. This would be a great input for you. I would end this with your own remark which you made on 7<sup>th</sup> October, 2025. You said that you intend to promote 4 Ds — Dialogue, Deliberation, Debate and Discussion. Sir, we fully support you on this. We want you to succeed. Your success would be the success of this House and this nation.

Sir, on a lighter note, let me say something. Your uncle was a Congress man. Khargeji, at the behest of Jairamji, spoke about Mr. Kuppuswamy, who was a three-time Member of Lok Sabha. Even if you forget that, you should not forget the fact that your grandfather was a Communist. Thank you.

**कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री रामनाथ ठाकुर):** सभापति जी, आपके जैसे संत, आपके जैसे बुद्धिजीवी और आपके जैसे सादगी से देखने वाले का बिहार की जनता और बिहार के नेता श्री नीतीश कुमार जी की तरफ से सादर अभिनंदन, सादर स्वागत। मैं अपनी तरफ से, अपने परिवार की तरफ से और बिहार के 15 करोड़ शोषित, पीड़ित, दलित, वंचित की तरफ से आपसे निवेदन करना चाहता हूँ:

“जो कुछ मेरे पास था, तुझ तक ले आया हूँ,  
सब कुछ लुटा कर पास तेरे आया हूँ।  
देख दामन छोड़कर न जाना तू,  
याद रहे हम सबकी, यही कहने आया हूँ।”

**श्री जावेद अली खान (उत्तर प्रदेश):** माननीय सभापति जी, मैं अपनी पार्टी, समाजवादी पार्टी की तरफ से, अपने नेता श्री अखिलेश यादव जी की तरफ से, प्रो. राम गोपाल यादव जी की तरफ से और अपने साथियों की तरफ से राज्यसभा के अध्यक्ष पद धारण करने पर आपको हार्दिक बधाई देता हूँ। यहाँ प्रधान मंत्री जी सहित लगभग सभी वक्ताओं ने आपके बारे में बताया कि आप लोकतंत्र के लिए कितने समर्पित हैं। उपसभापति जी ने बताया कि आप एक विचार के लिए भी पूरी तरह समर्पित रहे। सर, यह आपकी अपनी चॉइस है कि आप लोकतंत्र के लिए लड़े और किसी विचार के प्रति समर्पित रहे। लोकतंत्र के लिए लड़ने-न लड़ने को लेकर बाहर की जो स्थिति है, वह एक अलग विषय है लेकिन डेमोक्रेसी और संसदीय लोकतंत्र में एक इन-हाउस डेमोक्रेसी भी होती है। अब आप जिस पद पर हैं, वहाँ बैठकर आपको हाउस के अंदर की डेमोक्रेसी का विशेष ध्यान रखने की आवश्यकता है। सर, आप सिर्फ अध्यक्ष ही नहीं हैं, बल्कि साथियों ने कहा कि आप हाउस के कस्टोडियन हैं, इसके संरक्षक हैं। मैं समझता हूँ कि हाउस के संरक्षक होने का अर्थ यह है कि आप सिर्फ इस बिल्डिंग, यहाँ की कुर्सियों, मेज, कॉपी, किताबों के संरक्षक नहीं हैं, बल्कि आप सभी सदस्यों के अधिकारों के भी संरक्षक हैं। हम सदस्यों का रुख, रवैया और व्यवहार आपके प्रति कैसा होगा - यह हमारी जो हैंडबुक है, उसके अंदर लिखा हुआ है कि हम कैसे आपसे बात करेंगे, किस प्रकार से झुककर आपका अभिनंदन करेंगे, लेकिन हमारे ऊपर आपका रुख क्या होगा, आपका क्या रवैया होगा, यह लोकतंत्र के अंदर बहुत महत्वपूर्ण विषय है।

सर, लगभग पिछले 10 वर्षों से मैं इस सदन का सदस्य हूँ और तब से अब तक बहुत सारी चीजें, जिनका जिक्र हमारे साथियों ने किया, उन पर गौर करने की जरूरत है। प्राइवेट मेम्बर्स बिजनेस की स्थिति क्या हो गई है? सदन की पूरी कार्यवाही का समय तो घट ही रहा है, लेकिन प्राइवेट मेम्बर्स बिजनेस का हिस्सा भी सदन की कार्यवाही में बहुत कम हो गया है। हमारे नोटिसेज का क्या हश्र होता है, वे कहां जाते हैं, वे स्वीकार क्यों नहीं होते हैं, इस पर भी लोकतंत्र के अंदर गौर करने की जरूरत है। एक बहुत बड़ी परेशानी यह हो रही है कि पिछले कुछ सत्रों से विभिन्न मंत्रालयों के द्वारा हमारे प्रश्न स्वीकार नहीं किए जाते हैं, डिसअलाउ कर दिए जाते हैं। कुछ तो प्रश्न इस प्रकार से डिसअलाउ हुए हैं कि डिसअलाउ करने के जो नियम हैं, उनका जो क्राइटेरिया है, वे उससे बाहर जाकर डिसअलाउ कर दिए जाते हैं। मैं समझता हूँ कि आप इस पद पर रहते हुए मेम्बर्स के अधिकारों का विशेष ध्यान रखेंगे और प्राइवेट मेम्बर्स बिजनेस को महत्व देंगे।

सर, एक बात जो हमारे नेता प्रतिपक्ष ने कही, जिस पर हमारे कुछ साथी उत्तेजित हो गए, मैं उसका जिक्र उस तरीके से नहीं करना चाहता, लेकिन यह कसक तो है कि आपके जो पूर्ववर्ती थे, उन्हें विदाई देने तक का अधिकार हम लोगों को नहीं मिला। ...**(व्यवधान)**... सर, मैं यह चाहता हूँ कि आप अपने कार्यकाल के दौरान कोई ऐसा मौका निकालें कि हम लोग उन्हें भी विदाई दे सकें। इसी के साथ आपका बहुत-बहुत अभिनंदन करते हुए, मैं अपनी बात समाप्त करता हूँ।

† پارٹی سماجی وادی، پارٹی اپنی میں جی سبھاپتی مانئیے: (اترپریش) خان علی جاوید جناب † سے طرف کی جی گوپال رام پروفیسر سے طرف کی جی یادو اکھلیش جناب نیتا اپنے سے طرف کی یہاں ہوں۔ دیتا مبارکباد پر بننے چئیرمین کے سبھا راجیہ سے طرف کی ساتھیوں اپنے اور کتنے لیے کے تتر لوک آپ کہ بتایا میرارے کے آپ نے وکٹاؤں سبھی سہت جی منتری پردھان سر رہے۔ سمرپت طرح پوری بھی لیے کے وچار ایک آپ کہ بتایا نے جی سبھاپتی آپ ہیں۔ سمرپت سر رہے۔ سمرپت پرتی کے وچار کسی اور لڑے لیے کے تتر لوک آپ کہ بے چوائس اپنی کی آپ یہ لیکن موضوع الگ ایک وہ ہے صورتحال جو کی باہر لیکر کو لڑے نہ لڑے لے کے تتر لوک جس آپ اب ہے۔ ہوتی بھی ڈیموکریسی ہاؤس ان ایک میں تتر لوک سنسڈیے اور ڈیموکریسی کی رکھنے دھیان وشیش کا ڈیموکریسی کی اندر کے ہاؤس کو آپ کر بیٹھ وہاں، ہیں پر بدع کسٹوڈین کے ہاؤس آپ کہ کہا نے ساتھیوں بلکہ، ہیں نہیں ہی ادھیکتھرف آپ، سر بے ضرورت اسہرف آپ کہ بے یہ ارتھ کا سنرکشن کے ہاؤس کہ ہوں سمجھتا میں ہیں۔ محافظ کے اس میں کے سدسیوں سبھی آپ بلکہ، ہیں نہیں محافظ کے کتابوں، کاپی، میز، کرسیوں کی باری، بلڈنگ ہیں۔ محافظ بھی کے ادھیکاروں

بک بینڈ جو ہماری یہ ہوگا۔ کیسا پرتی کے آپ ویوہار اور رویہ، رخ کا سدسیوں ہم کا آپ کر جھک سے طرح کس گے کریں بات سے آپ کیسے ہم کہ بے ہوا لکھا اندر کے اس ہے لوک یہ، ہوگا رویہ کیا کا آپ، ہوگا کیارخ کا آپ اوپر ہمارے لیکن گے کریں ابھینندن بے موضوع ہم بہت اندر کے تتر

† Transliteration in Urdu script.

ساری بہت تک اب سے تب اور ہوں ممبر کا سدن اس میں سے سالوں 10 پچھلے بھگ لگ ، سر ممبر پرائیویٹ بے ضرورت کی کرنے غور پر ان ، کیانے ساتھیوں ہمارے ذکر کا جن ، چیزیں لیکن ہے رہا ہی گھٹ تو وقت کا کارروائی پوری کی سدن ہے؟ ہوگئی کیا حالت کی بزنس نوٹسوں ہمارے ہے۔ ہوگیا کم بہت میں کارروائی کی سدن بھی ہم کا بزنس ممبرس پرائیویٹ تترلوک بھی پر اس ، بیس بوتے نہیں کیوں قبول وہ ، بیس جاتے کہاں وہ ہے ہوتا حشر کیا کا سے سیشنس کچھ پچھلے کہ ہے بورہی یہ پریشانی بڑی بہت ایک بے ضرورت کی کرنے غور اندر کے جاتے کرڈیے الاؤڈ ڈس ، بیس جاتے کیے نہیں قبول سوال ہمارے ذریعہ کے منترالیوں مختلف کا ان ، ہی رولز جو کے کرنے الاؤڈ ڈس کہ بیس ہوئے الاؤڈ ڈس سے طرح اس سوال تو کچھ بیس۔ آپ کہ ہوں سمجھتا میں بیس۔ جاتے کرڈیے الاؤڈ ڈس جا کر باہر سے اس وہ ہے کرائٹیریا جو ممبرس پرائیویٹ اور گے رکھیں دھیان خاص کا ادھیکاروں کے ممبرس ہوئے رہتے پر عہدے اس گے۔ دیں مہتو کو بزنس

، ہوگئے اٹیجت ساتھی کچھ ہمارے پر جس کہی نے پکش پرتی نیت ہمارے جو بات ایک ، سر ، تھے پڑورتی جو کے آپ کہ ہے تو کسک یہ لیکن ، چاہتا کرنا نہیں سے طریقے اس ذکر کا اس میں یہ میں ، سر ۔۔۔ (مداخلت) ملا۔۔۔ نہیں کو لوگوں ہم ادھیکار کا تک دینے ودائی انہیں دے ودائی بھی نہیں الوگ ہم کہ نکالیں موقع ایسا کوئی دوران کے مدت اپنی آپ کہ ہوں چاہتا ہوں۔ کرتا ختمیات اپنی میں ہوئے کرتے ابھینندن بہت بہت کا آپ ساتھ کے اسی سکیں۔

SHRI PRAFUL PATEL (Maharashtra): Hon. Chairman, Sir, I join all distinguished colleagues and leaders in welcoming you to this very august office, the second highest constitutional position of our country. I have had the privilege of being your colleague in the Lok Sabha, when you were there, as well as having you as our hon. Governor in the State of Maharashtra. I can tell you with a lot of satisfaction and pride, and for the knowledge of Members, that I have not seen a Governor who, in less than two months of assuming office, visited each and every district of Maharashtra. And I am sure that would have applied to your earlier stints as Governor of Jharkhand, as Telangana Governor and as LG of Puducherry. This itself demonstrates the keenness with which you would like to understand and see for yourself what the problems are, what the kind of developments are. I am sure, holding this august office, you will have the same vision for going yourself, not that you have not, in more detail, across the length and breadth of the country and understand the problems in detail yourself. I have been a Member of both the Houses right from 1991 continuously. I don't want to call myself 'senior', but as somebody who has experience in parliamentary democracy, I would only like to request you that the level of discourse, debate and engagement in the Rajya Sabha has been on a decline. Various factors are there. If I say they are responsible, they will get very angry or excited. I don't want to cast any aspersions on any side.

But somewhere a fine balance needs to be drawn. If at all some Members have voiced the concern that Bills are being passed in less than two hours or more in din and shouting than through a discussion, who is responsible for that? That should also be pondered upon by those who are making these kinds of statements. I am sorry to say this, Sir, that today we are felicitating you and the House is functioning very normally, but post these felicitations, we are already aware what is lying in store for us. Not only for today, but for many days to come. Again, I am not casting any aspersions. This is the way the whole parliamentary system has started functioning. You have been a parliamentarian and a Governor and you have held many public positions. I would request you to try and find some fine balance in which all these concerns of both sides can be addressed. At the same time, Parliament has to function. This is very much needed. People watch us. People expect a lot of things from us. When we leave for Delhi during the Parliament Session, everybody says, 'You are going for Parliament Session!' If somebody asks me whether I would raise these issues in Parliament, I am not in a position to say, 'yes'. I do not know whether I will even get the opportunity. If the House functions, only then something can be spoken here. I do not want to go into more detail. I welcome you. You are a person with the highest integrity and long public life. Your demeanour and your personal rapport with people will go a long way. As I have seen in Maharashtra and in Parliament, you will definitely be able to enjoy the confidence of all sections of the House and perform your duties. Not only duties towards the House, but towards our nation and nation building. I welcome you, Sir. Thank you, Sir.

DR. FAUZIA KHAN (Maharashtra): & “सर, मैं महाराष्ट्र राज्य की ओर से आपको इस काउंसिल ऑफ स्टेट्स में अध्यक्ष के रूप में हृदय से स्वागत और अभिनंदन करती हूँ।” Sir, as we extend our arms in welcoming the future, under your Chairmanship, we hope for an environment where smiles never fade, joy is contagious and we all carry out the noble task of nation building together with deep passion, mutual respect, commitment and dedication.

Sir, let us resolve once again to maintain this noble House as a sanctum of fairness, justice and balance, so that the winds that flow from here to all directions of the nation will impact the gross domestic happiness of the nation, and it rises to the highest level of the world.

---

& English translation of the original speech delivered in Marathi.

Sir, I would like to bring in one point. The Women's Reservation Bill was passed with great pomp and celebration in this House when we moved into the new building. I hope to see the Reservation Bill for Women being implemented in the 2029 elections. We hope that you are the one who will take this forward. Meanwhile, I request you to assess the time women Members actually speak in this House on any Motion. I request you to ensure that the existing women Members get 33 per cent of the time to speak in this House.

**1.00 P.M.**

Once again, on behalf of Sharad Pawarji's NCP, I welcome you as a custodian of parliamentary democracy in this House and we hope that you will leave footprints on the sands of time by the end of your tenure. Thank you.

MR. CHAIRMAN: I find that a number of Members are keen to speak. We will hear all of them and continue post lunch also. The House stands adjourned to meet at 2 p.m.

*The House then adjourned for lunch at one of the clock.*

*The House reassembled after lunch at two of the clock,*

MR. CHAIRMAN *in the Chair.*

MR. CHAIRMAN: Now, Shri H.D. Devegowda.

SHRI H.D. DEVEGOWDA (Karnataka): Sir, I request your good self that as I am unable to stand and speak, I hope you would permit me to speak by sitting.

MR. CHAIRMAN: Please go ahead.

SHRI H. D. DEVEGOWDA: Sir, it is the very happiest moment for me to express my sincere thanks to you for permitting me to speak on this occasion. At the outset, I congratulate you once again on your assumption of the Office of the Vice-President of India and the Chairman of this august House. We all look forward to your guidance in the smooth conduct of this House. The framers of the Constitution have envisaged this Upper House as a place of elevated debate and legislative scrutiny with finer wisdom. Dr. Ambedkar himself was a Member of this House and spoke with great fashion and at times with disappointment in this very House on how we conduct ourselves and treat this Constitution. I had read this Rajya Sabha debate many years ago. I am sure you would ensure with your vast experience that the original debates

and constitutional traditions of this House are carried out without any hindrance. From all that I have read and learned about you, I am told you are a man of infinite patience, quiet learning and, most importantly, with a sense of natural balance. You have a great reputation, in all places and positions you have served, of taking everybody and every opinion along. With this reputation of yours, I am sure you would only become more established as you go on to preside over this august House. One more thing that I would like to add is that you are very much concerned about the farming community. I have gone through your bio-data. I am supremely happy that you have persuaded the Union Government -- when you were fighting for the cause of the farmers -- for the linking of the rivers. The water is an important component for the farming community. Water availability will result in more earning for the farmers because water is one of the most important issues. You tried to persuade the Union Government for river linking and it is one of the issues which you have taken during your early days. I am really grateful that you are today, in this august House, presiding over the exalted Chair. So many people have spoken about your background. Today, I am happy to express my congratulations for your goodself. I only appeal to both sides that they should cooperate. If they cooperate, your goodself can take the decisions without favouring anybody, whether this side or that side. You have got that balance of opinion. When you were Governor, you have toured all the 24 districts in Jharkhand. I have gone through all your background-- what you have done as Governor and what you have spoken as member in the U.N. General Assembly. I am really happy that the hon. Prime Minister has chosen you as candidate to be the Chairman of this august House and Vice-President of India. I want to express my sincere thanks to the hon. Prime Minister and the Leader of the House. They have selected you because you have got vast experience and you are one of the greatest leaders. You can guide both sides to see that the Business should be conducted without any disturbance and with dignity, decorum and that there should be a healthy discussion and debate. All these things I have heard. I only appeal to both the sides to cooperate with you to take the decision without any favour to anybody. I hope and trust that you will enhance the dignity of the House in your period as the Vice-President and Chairman of this august House. Thank you very much for giving me the opportunity to speak.

MR. CHAIRMAN: Dr. Sarfraz Ahmad; not present. Shri Sanjay Raut; not present. Now, Shri Sandosh Kumar P.

SHRI SANDOSH KUMAR P (Kerala): Mr. Chairman, Sir, I am very happy to join my colleagues in welcoming you to this august House. I hope, under your able

Chairmanship, this House will function smoothly in the coming days. On behalf of my party, CPI, and on behalf of millions of Malayalis, I wish you all the very best in your new assignment.

Sir, I would like to mention three points only. Firstly, you have successfully completed 50 years in public life. And your initials 'CP' stands for 'Core *Pracharak*' for certain values and ideas. Now, I think, in the coming days, your initials 'CP', that is, 'Core *Pracharak*', will be for protecting constitutional morals, rights and federal interests of the nation, especially at a time when the idea of India is under tremendous attack. I hope you will protect the interest of this nation and, of course, the Constitution. Secondly, I have noticed one thing during my career as a Member in this august House that history is under tremendous attack. Distortion of history and historical facts are taking place continuously in this august House. Some of these facts may be unpleasant to majority of the Members in this House and may not be easily digestible to them, but facts are facts. So, I think you can take care of protecting the interests of history. Historical facts are relevant and they should not be under attack. I hope you will take care of them. Thirdly, please treat small groups fairly. There are many small political groups like ours. I would like to tell you one thing that today's small group may be a larger one in the coming days. So kindly note that. All of us have our own ideologies and commitments. We do believe in change. Today's situation will, of course, change in the coming days. These are my prayers to you and I once again wish you all the best for your new career.

MR. CHAIRMAN: Shri Abdul Wahab.

SHRI ABDUL WAHAB (Kerala): Sir, first of all, I congratulate you on my own behalf, on behalf of my party, Indian Union Muslim League and its leaders, Quaid-e-Millath Mohammad Ismail Sahib from Tirunelveli, Tamil Nadu --he was the founder of our party--and present National President, Prof. Kader Mohideen Sahib from Tamil Nadu and our PSE Chairman, Sadiq Ali Shihab Thangal. I want to start from where Dr. Brittas stopped. Your grandfather was a communist. One of our famous and excellent Rajya Sabha Members, who is not present here now, Mr. Rakesh Sinha's grandfather was also a communist. But I feel, later Dr. Brittas' grandson may be associated with the RSS or BJP. That is what the history is telling: grandfathers were communists and at present, they all, just like you, have worked for a long time doing good work in Rashtriya Swayamsevak Sangh. I really appreciate you not because you are from Tamil Nadu or from South India, but because you really are an Indian. I do not have any prejudice against North India or South India. I know you are from

Tiruppur. You know the land of Tiruppur which is known for knitwear, which is very flexible from inside. I hope that you will be very flexible for both the sides and will not always ask for authentication or to give proofs. We will speak according to the newspaper and radio reports. We cannot be authenticated every time. I hope that you will be giving a fair level playing field to the ruling as well as the Opposition party. I wish to thank you and congratulate you and hope that this should not be the last peaceful day of admiration, but afterwards also, it should be the same. I hope your cooperation in this regard will be much needful.

MR. CHAIRMAN: Shri Sana Sathish Babu; not present. Shri Ramji.

**श्री रामजी (उत्तर प्रदेश):** माननीय सभापति जी, आज इस गरिमामयी सदन में आपके लिए और हमारे लिए यह अत्यंत हर्ष और गौरव का विषय है कि हम आपको राज्य सभा के सभापति पद ग्रहण के अवसर पर अभिनंदित कर रहे हैं। आपका सार्वजनिक जीवन, समर्पण, सादगी, दृढ़ता और राष्ट्रहित के प्रति निष्ठा का प्रतिमान रहा है। आपने अपने लंबे राजनीतिक अनुभव, संगठनात्मक क्षमता और सकारात्मक नेतृत्व के माध्यम से सदैव लोक सेवा को सर्वोपरि रखा है। राज्य सभा हमारे देश के लोकतंत्र का महत्वपूर्ण स्तंभ है। यह संयम, गहराई और विवेक का सदन है। हमें पूर्ण विश्वास है कि आपके नेतृत्व में यह सदन विचार-विमर्श की शालीनता, विधायी गुणवत्ता और राष्ट्रीय हितों की व्यवस्था को और ऊंचाई देगा। माननीय सभापति महोदय, आपके संरक्षण में यह सदन निश्चित रूप से नए मानदंड स्थापित करेगा, सभी दलों को साथ लेकर चलने वाली कार्य संस्कृति, विचार और मतभेदों का सम्मान करेगा। हम कामना करते हैं कि आपका कार्यकाल यह सदन और यह देश, दोनों के लिए ऐतिहासिक और प्रेरणादायी सिद्ध होगा।

सभापति महोदय, मैं अंत में अपनी बहुजन समाज पार्टी की मुखिया, आदरणीया बहन कुमारी मायावती जी और अपनी तरफ से आपको हार्दिक बधाई, शुभकामनाएं और सम्मान अर्पित करता हूं। मुझे इस अवसर पर अपनी बात कहने का मौका देने के लिए आपका बहुत-बहुत धन्यवाद, जय हिंद!

**श्री सभापति:** रामदास अटावले जी, आप अपना भाषण प्रारंभ कीजिए।

**सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रामदास अटावले):** आदरणीय सभापति महोदय, मेरी पार्टी 'रिपब्लिकन पार्टी ऑफ इंडिया' की स्थापना बाबा साहेब डॉ. भीमराव अम्बेडकर ने की थी और बाबा साहेब डॉ. भीमराव अम्बेडकर इस सभा गृह के मेम्बर भी रहे हैं। हमारे मन में आपके लिए आदर इसलिए भी है, क्योंकि 1998 में, जब आदरणीय अटल बिहारी वाजपेयी जी की सरकार थी, तब आप तमिलनाडु से लोक सभा के लिए चुनकर आए थे। आप दो बार लोक सभा के सदस्य के रूप में चुनकर आए थे और मैं भी महाराष्ट्र से दो बार लोक सभा के सदस्य के रूप में चुनकर आया था, लेकिन आप इधर की साइड में थे और मैं उधर की साइड में था। मैं तब कांग्रेस पार्टी के एलायंस में था। मैं तीन बार लोक सभा के सदस्य के रूप में रहा हूं। आज मेरे मन में आपके लिए आदर का भाव इसलिए भी है, क्योंकि तब हम अपोजिशन में

थे और आप सत्ता में थे, लेकिन आपकी और मेरी मुलाकातें होती रहती थीं, आपका स्वभाव बहुत अच्छा था, आप बहुत दिलदार नेता हैं और गरीबों के लिए बहुत अधिक सहानुभूति रखने वाले नेता हैं। मुझे लगता है:

*'आज मेरा बहुत ही खुश है मन  
क्योंकि राज्य सभा के चेयरमैन बन गए हैं सी.पी.राधाकृष्णन।  
इस हाउस के लिए यह है अभिमान का क्षण  
और मुझे विश्वास है कि आप बहुत ही अच्छा चलाएंगे यह सदन  
बहुत ही अच्छा सदन चलाएंगे राधाकृष्णन।'*

सभापति जी, आप एक अच्छे इंसान हैं। जब आप महाराष्ट्र में राज्यपाल थे, तब मैंने अनेक बार आपसे भेंट की थी, मैंने आपसे अनेक बार, अनेक विषयों पर चर्चा की थी। आपके दिल में महाराष्ट्र राज्य के स्लम एरिया में रहने वाले लोगों के लिए बहुत दया भाव है। स्लम में रहने वाले उन लोगों को पक्के मकान मिलने चाहिए, उन्हें न्याय मिलना चाहिए — आपकी ऐसी भूमिका हमेशा रही है। मुंबई को सुंदर बनाने के लिए आपने as a Governor बहुत ही अच्छे कदम उठाने का काम किया था। मुंबई में बाबा साहेब डॉ. भीमराव अम्बेडकर जी का एक बहुत बड़ा मेमोरियल बन रहा है। वहाँ बाबा साहेब डॉ. भीमराव अम्बेडकर जी के स्टेच्यु की ऊँचाई 450 फीट की है। आपने वहाँ आकर भी उस काम को देखा था। सरदार वल्लभभाई पटेल जी का स्टेच्यु तो सबसे ऊँचा है, लेकिन उनके बाद पूरे देश में जो सबसे ऊँचा स्टेच्यु होगा, वह बाबा साहेब डॉ. भीमराव अम्बेडकर जी का स्टेच्यु है। हमारे माननीय नरेन्द्र मोदी जी ने उसका भूमि पूजन भी किया था। अब बाबा साहेब डॉ. भीमराव अम्बेडकर जी का स्टेच्यु बनने जा रहा है। उसका भी लोकार्पण होगा। महाराष्ट्र के अनेक लोगों को न्याय देने में आपका बहुत बड़ा योगदान रहा है।

सभापति जी, आप इस हाउस में आए हैं और मुझे पूरा विश्वास है कि हाउस चलाने में आप सफल होंगे। यहाँ हाउस चलाना इतना ज्यादा कठिन काम नहीं है। लोक सभा में ज्यादा हंगामा होता है, यहाँ कम हंगामा होता है। यहाँ थोड़ा-थोड़ा हंगामा होता है। इस हंगामे को रोकने की जिम्मेदारी आपके ऊपर है। हंगामा होना चाहिए, लेकिन हंगामा बाहर जाकर कीजिए, यहां हंगामा करके क्या करना है? मतलब, यदि हंगामा ही करना है, तो यहाँ मत आइए। अगर हंगामा करना है, तो वहाँ, उधर बाहर ही रहिए। अगर आना है, तो यहाँ हंगामा नहीं होना चाहिए। अगर हंगामा होना ही है, तो थोड़ा-थोड़ा होना चाहिए। पाँच-दस मिनट हंगामा करने के बाद यहाँ कार्य शुरू होना चाहिए। मेरा आपसे निवेदन है कि सभी हमारे मित्र सदस्य ही हैं। मल्लिकार्जुन खरगे जी के प्रति हम सबके मन में आदर है। वे काँग्रेस पार्टी में जरूर हैं, लेकिन काँग्रेस पार्टी के साथ भी मेरी अच्छी दोस्ती रही है। उनके साथ आज मेरी दोस्ती नहीं है। मेरी दोस्ती नरेन्द्र मोदी जी के साथ है। राजनीति में कभी-न-कभी दोस्ती होती है। हम सबको मिलकर लोकतंत्र को मजबूत करना है। मुझे लगता है:

*"देश में खतरे में नहीं है लोकतंत्र,  
यह आपको देना होगा इन लोगों को मंत्र।"*

लोकतंत्र कभी खतरे में नहीं आ सकता। सेंट्रल हॉल में संविधान सभा ने यह संविधान बनाया। चेयरमैन सर, कुछ लोग बोलते हैं कि यह देश नेपाल होगा, यह देश बांग्लादेश होगा, यह देश श्रीलंका होगा। मुझे लगता है कि भारत श्रीलंका, नेपाल और बांग्लादेश नहीं होगा, बल्कि हम चाहते हैं कि श्रीलंका, नेपाल और बांग्लादेश भारत जैसे हों। यहाँ ऐसे आंदोलन नहीं हो सकते हैं। यहाँ बहुत आंदोलन हुए हैं - खालिस्तान को लेकर आंदोलन हुआ है, किसानों का आंदोलन साल भर चलता रहा। हमारे महाराष्ट्र में मराठवाड़ा विश्वविद्यालय को बाबा साहेब का नाम देने को लेकर 17 साल आंदोलन चला। अनेक लोगों ने आंदोलन किए हैं। यह सबका अधिकार है। लोकतंत्र में रैली निकालने का अधिकार है, मांग करने का अधिकार है, लेकिन जब तक यहाँ बाबा साहेब का दिया हुआ संविधान है, तब तक अपने देश में इस तरह का अराजक माहौल तैयार नहीं हो सकता है। मुझे लगता है कि हम सब लोगों को मिलकर संविधान, कानून के मुताबिक आगे बढ़ना चाहिए। विरोधी दलों की बातें भी सुनिए, लेकिन उनकी बात कम सुनिए, हमारी ज्यादा सुनिए। उनकी बात भी सुनिए। सबकी बात सुननी चाहिए। मोदी साहब ने आपको एक बड़ी जिम्मेदारी दी है। आप महाराष्ट्र से डायरेक्ट यहाँ आए हैं। हाउस को चलाना इतना मुश्किल नहीं है, लेकिन हम आपके साथ हैं तो आपके लिए डरने की क्या बात है। हमें हाउस को अच्छे से चलाना है। हमारे मल्लिकार्जुन खरगे साहब की भी कभी-कभी सुनिए। अगर वे भी कुछ बोलना चाहते हैं, तो हम सुनने के लिए तैयार हैं। हम सब लोगों को मिलकर हाउस को अच्छे से चलाना है। यही मेरी अपेक्षा है। मैं आपका धन्यवाद करता हूँ। आप यहाँ पाँच साल तक रहेंगे, लेकिन मेरे सिर्फ तीन-चार महीने ही रह गए हैं। हालांकि, मैं अप्रैल में दोबारा आऊँगा, क्योंकि मुझे मोदी साहब एक और बार लाने वाले हैं। मैं यहाँ छः साल तक रहूँगा। तब तक आप यहाँ नहीं होंगे, क्योंकि मैं यहाँ छः साल तक रहूँगा। यह ठीक बात है कि हम सब मिलकर हाउस चलाएँगे। मेरी पार्टी छोटी पार्टी है, लेकिन मेरी पार्टी को भी आपकी थोड़ी-थोड़ी मदद की आवश्यकता है। इसी तरह हम सब लोगों को विश्वास है कि आप हाउस का सम्मान अच्छे से बढ़ाएँगे, लेकिन आपस में हमें नहीं लड़ाएँगे। मैं इतना विश्वास जरूर करता हूँ कि हम सब लोग यहाँ पर शांति से कार्य करेंगे।

SHRI SANA SATHISH BABU (Andhra Pradesh): Hon. Chairman, Sir, on behalf of the Telugu Desam Party and my hon. Party President, Chief Minister of Andhra Pradesh, Nara Chandrababu Naidu, and the party General Secretary Nara Lokeshji, I extend a warm welcome and heartily congratulate you as the Chairman of the Rajya Sabha. As Chairman of this Council of States, you hold the critical responsibility of guiding this House. It is the voice of the Indian State's firm and deep legislative scrutiny.

The Telugu Desam Party is confident that with your extensive experience and commitment to impartiality, you will be a skilful guide to our proceedings and uphold the dignity of this House. On behalf of the Telugu Desam Party, under the leadership of Nara Chandrababu Naidu, I assure you of our complete and unwavering cooperation in running the House smoothly and effectively, serving the people of India. Thank you, Sir.

MR. CHAIRMAN: Now, Shri Birendra Prasad Baishya.

SHRI BIRENDRA PRASAD BAISHYA (Assam): Thank you hon. Chairman, Sir, for giving me this opportunity. It is our honour to have a personality like you as a Chairman of the upper House of our country. As a Governor, as a Chairman, you have already established the quality of administrative capability with you, Sir. Along with this, Sir, you were a Member of Parliament. So, you are a better person to know what the needs of Members of Parliament are.

Sir, I rise here today to welcome you on behalf of my Party, Asom Gana Parishad, and my Party President, Shri Atul Bora. This Upper House is a distinguished House. We are here from the North-Eastern region. On the very first day, I would like to make a small request to you, Sir. Although North-Eastern Regions belong to eight States, we are not getting proper opportunity to speak in the House. That is because you allocate time to Members according to the strength of their Party in the House. It is fortunate or unfortunate, I do not know, but what I would like to say is this. From Mizoram, we have one Member of Parliament; from Meghalaya, there is one Member of Parliament and from Arunachal Pradesh, there is one Member of Parliament. Sir, we are part of India. We are small States. Our Members are less in number, but we have to establish our echo and voice in this House. So, I would like to request you to kindly look after us because one Member means cent per cent, 100 per cent. So, while allocating time, please consider our problems, Sir. I hope you would consider our request and give us sufficient time to speak in the Parliament.

Sir, we are very happy, you are a very distinguished person and a good human being. As a Governor, everybody recognized you. You were accessible to everybody. As the Chairman of the Coir Board, you have established how your administrative quality is. And, as a Member of Parliament, Sir, twice, you represented Lok Sabha in our country. As a Member of Parliament, you know what the feeling is and what the needs of the Members of Parliament are. So, we welcome you, not only welcome you, but I also give full assurance to you that my Party will always be supporting. We are always for smooth functioning of the House. We will give you our full support, Sir. I wish you and your family a healthy and successful life. Thank you very much, Sir.

MR. CHAIRMAN: Thiru G.K. Vasan.

SHRI G. K. VASAN (Tamil Nadu): &“Hon. Chairman Sir, today is a special day for all of us to welcome, honour and appreciate the hon. Vice President of India and the Hon’ble Chairman of Rajya Sabha, Shri C.P. Radhakrishnan.

Tiruppur is a city renowned for its patriotism, devotion, hard work and honesty. It has earned global recognition through its textile industry and other manufacturing enterprises. Sir, you were born and brought up in this distinguished city. You embody all the virtues that Tiruppur stands for—patriotism, devotion, diligence, integrity and an unwavering commitment to principles. Truly, the unique character of Tiruppur is reflected in your personality.

Sir, whatever office you have held, you have added exceptional laurels to it. This has been possible because of your upbringing, your education, your vast experience, and the virtues you display—maintaining cordial relations with all, upholding integrity and practising honesty. On the strength of these qualities, you have risen to this august and high office.” It is a matter of great pride for us that someone who hails from a humble farming family now adorns the Chair of the hon. Vice President of India. It is an honour to Tamil Nadu, an honour to the Tamil language and culture, and an honour to the people of Tamil Nadu. The people of Tamil Nadu wholeheartedly appreciate the Union Government, under the leadership of the Hon’ble Prime Minister of India, for this gracious decision. It is our duty to express our gratitude.

Tamil culture has always been known for its sense of gratitude. Therefore, on behalf of the people of Tamil Nadu and on behalf of my party, the Tamil Maanila Congress (Moopanar), I convey my sincere thanks to the Union Government and to the hon. Prime Minister of India.

Sir, your victory secured with confidence of the Members of both Houses of Parliament is not merely a personal achievement but a reflection of the values cherished by you, dedicated to the nation and devotion to God. Perhaps, it is this commitment which led you to remark during the Constitution Day celebrations, “The soul of our Constitution has proved that *Bharat* is one and will be one forever.”

Sir, to conclude, I would like to say that because of your amiable nature, honesty and integrity, you have reached this eminent position in our nation. We are

---

& English translation of the original speech delivered in Tamil.

confident that you will conduct the proceedings of this Upper House with neutrality and fairness. We assure you of our full support in all your endeavours to run this august House in an objective and dignified manner.

Once again, I extend my heartfelt congratulations on behalf of the people of Tamil Nadu and on behalf of my party, the Tamil Maanila Congress. Thank you, Sir.”

MR. CHAIRMAN: Dr. Wanweiroy Kharlukhi; not present. Shri K. Vanlalvena.

SHRI K. VANLALVENA (Mizoram): Thank you, hon. Chairman. Congratulations and greetings on behalf of Mizoram and on behalf of Mizo National Front! We are very happy that you are here. Sir, since we are from the North-Eastern States, -- we are among the people of tribal areas of the North-East -- whenever we come to Central part of India, the tribals in the North-East are suffering from some differences from other people, even in Parliament also. However, being from Southern part of India, I am very happy to honour you here and to greet you to be our Chairman here. Thank you so much, Sir. That is all that I want to say.

MR. CHAIRMAN: Shriman Jose K. Mani; not present. Shriman Rwngrwa Narzary; not present. Shriman Jayant Chaudhary.

MR. CHAIRMAN: *Shreeman* Jayant Chaudhary.

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP; AND THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY): Hon. Chairman, Sir, it is a matter of great honour and I join all esteemed parliamentarians in our expression of deep respect and regard as you take on this responsibility in high constitutional office.

Sir, from Tiruppur to your position today, undoubtedly, it has been a long journey, one that has been marked by a strong commitment to service, to honesty and integrity. The words of Mr. Frost come to mind perhaps to describe your own travails on life: “Two roads diverged in a wood, and I took the one less traveled by, and that has made all the difference.”

In my own experience and relationships with my peers, my mentors here and looking at leaders at close quarters, I have often wondered what the determinants of success are and what are the attributes that create the platform that enable a person to dream larger than life and to achieve. Undoubtedly, it is the love of one's family, a strong foundation of education, sometimes a hard knock when you are young and

when you are down, the courage to rethink and to rediscover oneself. And, at the core of it, it has to have a strong discipline. You have taken long and hard routes yourself, Sir, from my own study of your life and what I have read from sources that are available and, in my very short but intimate engagement and conversation that I had with you after you took office, you started life as a young sports person, a table tennis champion, played cricket, perhaps volleyball too and a long distance runner. While this House is referred to as the House of Elders, and there has been some debate that this is the more peaceful House of the two, I am sure that the hours you spent as a young sportsperson will give you the stamina, the body strength and vigour to maintain discipline from that Chair.

Sir, you served as an entrepreneur and at close quarters, you have seen the beating heart, the economic backbone of India. You understand very well how our workers, our craftspersons, stitch by stitch, are weaving economic prosperity, not just for themselves and their families, but are also weaving a rich tapestry of India. They are bringing communities together. And I am sure, that will remain close to your heart. You have wide experience ranging from business administration to public administration, as a parliamentarian, when you talked about democratic values and when you represented India in the UN General Assembly. Then, as Governor, you were committed to providing equitable access to education ensuring that no one gets left behind. I know that when you were Governor in Maharashtra, for instance, you spent a lot of time engaging with students from tribal communities. Your *School Connect* program and your dedication to that program speaks volumes about your own thinking on that very important subject. I also know that one of your first public acts after becoming Vice- President was to pay homage to Chaudhary Charan Singhji when you visited *Kisan Ghat* and you also spoke fondly about him when I met you. That gives me the warm confidence that you know the beating heart of our India, our rural people and their aspirations.

Sir, lastly, we are standing here speaking in this beautiful Parliament building. It has been constructed using stone and marble from the State of Rajasthan largely. The *Samvidhan Sadan* was made from sandstone from Jagner, Agra. What I am trying to say is that while there is a hard edifice of stone, when you look at it from outside, our Parliament, standing big and tall, conveys a strength, conveys a sense of authority and conveys our strong commitment to constitutional values. But we must all be mindful that stone is hard, but there is also a softness to this great building. It also has a soft-beating heart of our democracy, which is here in this August gathering. And I am sure, I want to take this opportunity to express my confidence,

the support from my party, and support from all people, from all sections of our country, to your endeavors, so that we are able to uphold collectively the highest traditions of office as Members of this August House.

**श्री मिलिंद मुरली देवरा (महाराष्ट्र):** & “सबसे पहले, मैं महाराष्ट्र के उपमुख्यमंत्री एकनाथ शिंदे जी एवं अपनी पार्टी की ओर से और महाराष्ट्र की समस्त जनता की ओर से आप का बहुत, बहुत अभिनंदन करता हूँ।” Sir, your very short tenure as Governor of Maharashtra earned you deep goodwill across political parties in the State and across people alike. The dignity, the credibility and the integrity that you brought to the Raj Bhavan on Malabar Hill, I have no doubt that you will bring the same dignity, the same credibility and the same integrity to the Rajya Sabha right here on the Raisina Hills. As you know, if you have lived in Mumbai, even though you live for a short period, when someone leaves Mumbai, Mumbai never leaves them. It leaves a lasting, a permanent and a very positive impression on people. Therefore, I know that the people of Maharashtra will have a very able representative through you in the Chair that you now occupy. I also had the privilege of hosting you earlier this year in Mumbai at an event to commemorate my late father's legacy. I only want to assure you of our fullest cooperation and that everyone in our State, especially my Party, is eagerly looking forward to welcoming you to Mumbai and Maharashtra and felicitating you as Vice-President of India. Once again, my very, very best wishes to you.

MR. CHAIRMAN: Shri Upendra Kushwaha; not present. Shri Kamal Haasan; not present. Shri Kartikeya Sharma.

SHRI KARTIKEYA SHARMA (Haryana): Sir, at the outset, I extend my heartfelt congratulations and warm wishes to you on assuming Office as the Vice-President of India and Chairman of the Rajya Sabha. This is a moment of great significance, not only for the august House, but also for our democratic traditions. Your life journey stands as a reminder that the true measure of public life is not the position one holds, but the dedication, integrity and commitment to public service that one embodies. Rising from a humble background in Tiruppur to the high constitutional office, you now occupy as a powerful testament to the strength of Indian democracy and the possibilities it creates for every citizen. You chose the path of public service at a very young age, treating politics not as an entitlement, but as a responsibility. You carved out your own road by going among the people, listening to their concerns and standing with them in their struggles. One of the most inspiring chapters of your

---

& English translation of the original speech delivered in Marathi.

public life was the 93-day *Jan Yatra* through which you travelled an extraordinary 19,000 kilometres across Tamil Nadu, meeting people in every corner of the State and hearing their issues directly. This was not merely a political exercise; it was an affirmation of your belief that leadership begins with listening. It is the spirit of service that led you to serve as Governor of four important States -- Jharkhand, Telangana, Puducherry and Maharashtra. In each of these roles, your simplicity, calm leadership and transparent administrative style left a deep and positive impact and impression, showing what federalism truly means. Throughout your public life, you have upheld simplicity, transparency and service to the last person as your guiding principle. Reaching the most marginalised and understanding their aspiration has been a hallmark of your leadership. It is thus the humane vision and your capable leadership that will guide the direction of this House. We are the youngest country in the world with more than 65 per cent of our population under the age of 35. Rajya Sabha is an institution where dialogue meets dignity, balance shapes consensus and thoughtful deliberation strengthens our democracy. I have complete confidence that, under your stewardship, this House will not only fulfil its constitutional mandate with greater strength, but will also reach new heights in decorum, quality of debate and effectiveness in policy making. Once again, I would like to welcome you on behalf of the State of Haryana and the House is looking forward to work under your umbrage.

MR. CHAIRMAN: Shri Masthan Rao Yadav Beedha.

SHRI MASTHAN RAO YADAV BEEDHA ( Andhra Pradesh ): Thank you, Mr. Chairman, Sir, for giving me this opportunity to speak on this happy occasion. On behalf of our Telugu Desam Party and our leader and hon. Andhra Pradesh Chief Minister, Shri Nara Chandrababu Naidu Garu, I extend our hearty and warm welcome to you on your first day in this august House as its Chairperson.

MR. CHAIRMAN: Please make it very short.

SHRI MASTHAN RAO YADAV BEEDHA: Sir, you entered public life at a very young age actively participating in social and organisational work from the early 1970s. Over the decades, you have grown into one of the most respected leaders from Tamil Nadu, known for your calm temperament, administrative understanding and deep concern for people's welfare. Your long public journey stands as a testimony to your patience and belief in democratic process. You had the privilege of representing the people of Coimbatore, Tamil Nadu, in Lok Sabha twice. During your tenure as the Member of Parliament, you worked tirelessly for the development of Coimbatore and

Tamil Nadu.

Beyond your legislative experience, you have also served the nation in the distinguished constitutional positions. You have served as the Governor of Jharkhand, Telangana, the Lieutenant Governor of Puducherry and most recently, as the Governor of Maharashtra, where you continued to carry out your constitutional responsibility with dignity, fairness and public-centric approach.

On behalf of all the Members of this august House, our Telugu Desam Party and our leader, Shri Nara Chandrababu Naidu Garu, I extend our heartfelt wishes to you for smooth and successful tenure as the Chairman. I am confident that your tenure as the Chairman will be marked by wisdom, impartiality and steadfast commitment to the value of democracy and federalism. Thank you, Sir, and welcome to the Rajya Sabha.

MR. CHAIRMAN: Now, Dr. Ashok Kumar Mittal. Please, be brief.

**डा. अशोक कुमार मित्तल** (पंजाब): माननीय सभापति महोदय, आपने आज मुझे आपके 15वें सभापति के रूप में इस सदन में आसीन होने पर आपका स्वागत करने का अवसर प्रदान किया। मैं इस मौके पर आम आदमी पार्टी की तरफ से, हमारी पार्टी के national convener श्री अरविंद केजरीवाल जी की तरफ से व पंजाब के तीन करोड़ नागरिकों की तरफ से इस महान सदन के सभापति के रूप में व भारत के उपराष्ट्रपति के रूप में आने पर आपका पुरजोर स्वागत करता हूँ। जैसा कि मेरे कुछ सहयोगियों ने कहा कि आप भारत के प्रथम उपराष्ट्रपति श्री सर्वपल्ली राधाकृष्णन के हमनाम हैं व एक महान स्टेट्समैन हैं, इसीलिए हम सबकी उम्मीदें और ज़्यादा बढ़ जाती हैं कि आपके मार्गदर्शन में, आपकी छत्रछाया में भारत का प्रजातंत्र और अधिक सुदृढ़ होगा। आप तमिलनाडु के उस कोयम्बटूर शहर से आते हैं, जिसने बहुत कर्मठ लोगों को जन्म दिया है। मैं व्यक्तिगत तौर पर वहाँ के एक young boy को जानता हूँ, जिसका नाम विष्णु है, जिसके माता-पिता उसकी एक वर्ष की आयु में स्वर्ग सिंघार गए थे, दादी ने उसका पालन-पोषण किया और उस youth ने भारत का सबसे बड़ा प्लेसमेंट पैकेज, ढाई करोड़ रुपये का लिया। कृषि प्रधान भारत के अंदर दूध की कम्पनी में काम करने के लिए लिया। जब मैं आपके ऐसे ही संघर्ष भरे सार्वजनिक जीवन को देखता हूँ कि आपने संगठन से लेकर संसद तक राज्यपाल के रूप में बहुत महान कार्य किये हैं, साथ ही, आपने देश की नदियों को जोड़ने के लिए, पर्यावरण को सुधारने के लिए और छुआछूत को दूर करने के लिए 93 दिनों की जो यात्रा की, यह हम सबके लिए एक और उम्मीद बढ़ाता है। आप एक सफल खिलाड़ी भी रहे हैं और मैं उसी खिलाड़ी की भावना से यह उम्मीद करूंगा और निवेदन भी करूंगा, क्योंकि आप इस सदन में हम सब के अभिभावक हैं, रेफरी हैं और अम्पायर भी हैं। हम सबको आपका बराबर का मार्गदर्शन व सपोर्ट मिलता रहेगा। किसी भी राष्ट्रहित में आपके साथ आम आदमी पार्टी कंधे से कंधा मिलाकर खड़ी रहेगी। अंत में मैं आपनी बात कुछ पंक्तियों से समाप्त करूंगा:

*“यह बुलंदी, यह मुकाम आपको मुबारक  
मुबारक कामयाबी का यह नया आसमान आपको मुबारक  
हमे यकीन है कि आप नई इबारत लिखेंगे  
इस सदन की यह नई कमान आपको मुबारक।”*

DR. V. SIVADASAN (Kerala): Respected Chairman, Sir, on the first day of the shortest Winter Session of the Parliament, I welcome you with warm and deep respect. I believe that you will protect the rights of this great institution, of this august House. This House is facing many challenges from the Government. Day-by-day, the Government is trying to reduce the powers of the States and they are reducing the powers and rights of this august House, that is, Rajya Sabha, the Council of States. Sir, in the Council of States, we raise our voice of the States. I believe, you will protect our voice. Sir, the Government is using the term ‘Money Bill’ for bypassing the discussion and debate in Rajya Sabha, the Council of States.

Respected Chairman Sir, I also believe that as the Chairman, Rajya Sabha, you will protect the rights of the Members of this House. I am sure, as the Chairman of this House, you will use the rights and powers vested in the Chair and the voice of the Opposition will be protected. Sir, I believe, we will get proper and transparent answers from the Government to the questions that we raise. Sir, I believe, under your chairmanship, the Private Members’ Bills will be introduced and discussion and debate on those Private Members’ Bills will be taken up in this House. I believe, apart from permitting Private Members’ Bills and Private Members’ Resolutions, you will also give us the opportunity to raise Special Mentions. I believe, as the Chairman, Rajya Sabha, you will give permission and allow discussion under Rule 267 and provide us an opportunity to pave the way for a warm and healthy debate in this House. Thank you. Once again, I extend a warm welcome to you.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Respected Chairman, Sir, on behalf of my Party, Shiv Sena (UBT); my Party Leader, Uddhav Thackeray ji; and, our floor leader, Sanjay Raut ji, I welcome you and I hope, under your guidance, deliberations will be guided by fairness, constructive dialogue and respect for diverse viewpoints, whether to your left, right or centre, or, whether at the front or at the back. Sir, I also hope that under your guidance, all parties, small or big, will be given the privilege to participate fully in our democratic process. Sir, as a first-timer, I have had the opportunity to work under three Vice-Presidents and Chairmen and vote twice for the position of the Vice-President.

Sir, all I would like to say here is that it has been a wonderful opportunity, and, I hope that the tradition of having discussion and debate in the Upper House of the Parliament would continue to return back to its health. I wish you a good tenure, a full tenure and a committed tenure to make the democracy much stronger. Thank you.

**श्री सज्जाद अहमद किचलू** (जम्मू-कश्मीर): सभापति महोदय:

*“हजारों साल नर्गिस अपनी बे- नूरी पर रोती है,  
बड़ी मुश्किल से होता है चमन में दीदावर पैदा।”*

आज बहुत ही खुशी का मुकाम है कि हमारी oath हुई और ऑनरेबल चेयरमैन सर का इस सदन में पहला दिन है। हमें बहुत अच्छा लगा। वैसे भी जब ऑनरेबल चेयरमैन सर के चेहरे को देखते हैं, तो चेहरा देखकर ऐसा लगता है कि ये अंदर से भी humble और helpful होंगे। वैसे भी जो साउथ इंडियन्स होते हैं, वे बहुत हम्बल होते हैं। मैं जम्मू-कश्मीर से हूँ, हमारे जम्मू-कश्मीर में काफी टूरिस्ट्स आते हैं, वे बहुत ही अच्छे, हम्बल और हेल्पफुल लोग होते हैं और मैं वैसी ही हमारे ऑनरेबल चेयरमैन सर से उम्मीद रखता हूँ। चूंकि मैं एक पहाड़ी इलाके से हूँ, ऑनरेबल हेल्थ मिनिस्टर, नड्डा साहब, जो यहाँ बैठे हैं, वे यह जानते हैं कि भांगी के साथ एक क्षेत्र पड़ता है — किशतवाड़, ये वे इलाके हैं, जहाँ पर हम चार महीने बर्फ के नीचे रहते हैं। आठ महीने में हमारी जो भी तरक्की होती है, जो भी डेवलपमेंट होती है, उसका सारा सिलसिला तब खत्म हो जाता है, जब वहाँ चार-चार मीटर बर्फ पड़ती है और हमें अगले साल, दोबारा नया सिलसिला - वह चाहे रास्ते का हो, बिजली हो या दूसरा कोई मसला हो, शुरू करना पड़ता है। मैं आज ज्यादा कुछ न कहते हुए, अपनी तरफ से, अपनी पार्टी की तरफ से डॉ. फारूक अब्दुल्ला जी की तरफ से, जो हमारी पार्टी के प्रेसिडेंट हैं, जनाबे उमर अब्दुल्ला जी की तरफ से, जो हमारे चीफ मिनिस्टर हैं, आपको दिली मुबारकबाद देना चाहता हूँ। वैसे तो जम्मू-कश्मीर को लेकर हमारे बहुत सारे इश्यूज हैं - ऑनरेबल प्राइम मिनिस्टर साहब यहाँ बैठे थे, वहाँ इलेक्शन हुए और पिछले 30 साल के अरसे में जम्मू-कश्मीर के इलेक्शन में लोगों ने बढ़-चढ़कर हिस्सा लिया। उन्होंने एक हिस्ट्री कायम कर दी।

MR. CHAIRMAN: Please conclude.

**श्री सज्जाद अहमद किचलू:** उसके साथ-साथ जनाबे आला, ऑनरेबल प्राइम मिनिस्टर साहब ने इन्हीं दोनों सदनों में यह कहा था कि आपकी जो जम्मू-कश्मीर यू.टी. है, उसको दोबारा रियासत का दर्जा दिया जाएगा।

MR. CHAIRMAN: Please conclude.

**श्री सज्जाद अहमद किचलू:** मैं आज आपकी वसातत से ऑनरेबल प्राइम मिनिस्टर साहब से और ऑनरेबल होम मिनिस्टर साहब से यह अपील करना चाहता हूँ कि वे हमारे राज्य को जल्द से

जल्द रियासत का दर्जा बहाल करें और स्वर्गीय अटल बिहारी वाजपेयी जी का जो मिशन था – इंसानियत, जम्हूरियत और कश्मीरियत, उस मिशन की तकमील करें।

MR. CHAIRMAN: Please conclude.

**श्री सज्जाद अहमद किचलू:** मैं ज्यादा न कहते हुए, एक बार फिर आपको मुबारकबाद देता हूँ और आपका शुक्रिया अदा करता हूँ।

**श्री सभापति:** राजीव शुक्ला जी, आप अपना भाषण आरंभ कीजिए।

**श्री राजीव शुक्ला (छत्तीसगढ़):** सभापति महोदय, सबसे पहले तो मैं अपनी पार्टी की तरफ से आपका स्वागत करता हूँ कि आपने इस पद को ग्रहण किया है। आपके लिए सभी ने कहा है कि आप तमिलनाडु के कोयंबतूर से हैं - हम सभी इस बात को जानते हैं, लेकिन अब आप पूरे देश के हैं, अब आप सिर्फ तमिलनाडु के नहीं रह गए हैं। तमिलनाडु आपकी जन्मभूमि है, लेकिन अब पूरा देश आपकी कर्मभूमि है। आपके ऊपर बहुत बड़ा दायित्व यह है, जिसके बारे में खरगे जी ने भी अपनी स्पीच में कहा था कि अब आप सबके हैं, आप सभी दलों के हैं, इस देश के एक-एक नागरिक के हैं। आप विपक्ष की तरफ भी देखेंगे – मुझे इसकी पूरी उम्मीद है, क्योंकि आपने सबके साथ हमेशा न्याय किया है। सदन चले – इस बड़ी चुनौती का आपको सामना करना पड़ेगा। सदन चलाने की जिम्मेदारी सत्ता पक्ष की पहले होती है, क्योंकि मैं संसदीय कार्य मंत्री भी रहा हूँ और इस बात को जानता हूँ। उसके बाद अगर चेयरमैन विपक्ष को मौका देते रहेंगे, सत्ता पक्ष को भी मौका देते रहेंगे, तो सदन चलता रहेगा, वरना अगर सिर्फ शोरगुल में संसद सत्र समाप्त हो गया, तो उसका कोई अर्थ नहीं रहता। इस मामले में आपकी प्रबल भूमिका रहेगी।

सर, विपक्ष के पास क्या होता है? विपक्ष के पास न सरकार है, न अफसर हैं, न दफ्तर है, उनके पास सिर्फ एक संसद ही है, वे जहाँ बोलने और बात करने आते हैं। अगर उन्हें वह भी मौका नहीं मिला, वे अपनी बात भी नहीं कह पाए, अपनी बात नहीं रख पाए, तो उनके पास क्या क्या रहा? मेरा इसलिए आपसे हाथ जोड़कर निवेदन है। आप इस महती भूमिका को बहुत अच्छी तरह अदा कर सकते हैं, क्योंकि आपमें वह गुण है, जिसमें आप सभी को साथ लेकर, साथ चलाकर, सदन चला सकते हैं। मेरा आपसे सिर्फ यही अनुरोध है। आपका एक बार फिर से बहुत-बहुत स्वागत है।

**श्री सभापति:** श्रीमती सुधा मूर्ती जी, आप अपना भाषण आरंभ कीजिए।

3.00 P.M.

SHRIMATI SUDHA MURTY (Nominated): Sir, on behalf of all the Nominated Members & “and on behalf of seven crore people of Karnataka, I extend a warm

& English translation of the original speech delivered in kannada.

welcome to you.” I would like to welcome you, congratulate you. Your life is the tapestry of so many careers. I do not want to repeat all that. Everybody has done that. You are a well-travelled person, an understanding person. You remind me of a beautiful *shloka* in Mahabharata. When Yudhishtira gets all the things after the Kurukshetra War, he reflects on what kingdom is, what responsibility is and why one should take it up. It is a very famous quote. At that time, Bhishma says,

“बुद्धिर्बलं च ते नित्यं धर्मे तिष्ठतु पार्थिव।  
प्रजानां च हिते युक्तो भव लोके सुखावहः”

‘Yudhishtira, who is responsible for this whole process? I want to tell you this. May your wisdom and your strength always remain rooted in Dharma! You know what is Dharma. Somebody may be *patita*. You have to hold *dharma*. You are aware of it. Remaining engaged in the welfare of the people will always bring happiness and prosperity to the society and the country.’ On behalf of all of us, we welcome you. We wish you well. You will do the best. Under your *chattrachaya*, we would like to have a lot of debates. I have a small request. We are 12 Nominated Members. We are not in the category of ‘Others’. We are neither to left nor to right as they say ‘*nec dextrorsum, nec sinistrorsum*’. We are in the middle. We are under you. We have been nominated by our Prime Minister, Shri Narendra Modi *ji*. We are grateful. But you should give us time which is separate, and not with the category of ‘Others’. We have spent a lot of time, each one of us, enormous time in our own field. We would like to contribute here. Give us a little more time. Not in the category of ‘Others’, but in the category of ‘Nominated’. Sorry to mix up official work with your welcome speech. Thank you, Sir.

**स्वास्थ्य और परिवार कल्याण मंत्री; तथा रसायन और उर्वरक मंत्री; तथा सभा के नेता (श्री जगत प्रकाश नड्डा):** आदरणीय सभापति जी, आज यह बहुत ही खुशी का अवसर और दिन है कि आज आपका सभापति के रूप में पहला दिन है। माननीय प्रधान मंत्री, श्री नरेन्द्र मोदी जी ने आज सुबह आपके जीवन के बारे में और प्रजातंत्र, प्रजातांत्रिक व्यवस्था, देश और समाज के लिए आपका जो योगदान रहा है, उसके बारे में विस्तृत रूप से अपने वक्तव्य में बताया। हमारे उपसभापति जी ने सर्वपल्ली राधाकृष्णन जी का वृत्तांत देते हुए, प्रजातंत्र में संसद के द्वारा क्या योगदान दिया गया है, उसके बारे में बताया और आपके द्वारा सार्वजनिक जीवन में जो कार्य किए गए, उनकी चर्चा की। उनके बाद लीडर ऑफ दि अपॉजिशन और सभी पॉलिटिकल पार्टिज़ ने मिलकर आपके जीवन को लेकर एक वृत्तांत रखा। साथ-ही-साथ, सबने शुभकामनाएँ भी दीं कि यह हाउस आपके नेतृत्व में, आपकी अध्यक्षता में प्रजातांत्रिक तरीके से आगे चलेगा। मैं इसमें कुछ जोड़ना नहीं चाहता हूँ, क्योंकि सारी बातें आ चुकी हैं। लेकिन, मैं एक बात जरूर ध्यान दिलाना चाहता हूँ, क्योंकि आपके साथ मेरा सार्वजनिक जीवन में भी और पार्टी के रूप में भी लम्बे समय

का व्यक्तिगत संबंध है। खरगे साहब बता रहे थे कि आप काँग्रेस के घराने से आते हैं और आपको इस विषय को ध्यान में रखना है, लेकिन आपने विरासत में मिली चीजों के साथ-साथ क्या यथार्थ है और हमें अपना रास्ता कैसे चुनना है, यह आपने अपने जीवन में देखा है और इसे चरितार्थ किया है। यह बताना इसलिए आवश्यक है, क्योंकि आप काँग्रेस के घराने से आते थे, फिर भी आपने राष्ट्रीय स्वयंसेवक संघ की शाखा ज्वाइन की। जब आपने उसे ज्वाइन किया, तो आपके परिवार में आपके बड़ों ने आपसे तकरीर की, आपसे argument किया कि ये अच्छे लोग नहीं हैं, यहां मत जाओ। यहां जाना उचित नहीं है। यहां तक यह भी कह दिया कि ये गैर राष्ट्रवादी हैं। परिवार को आपका जवाब था कि मैंने उनको देखा है, परखा है और साथ काम किया है। वे राष्ट्रवादी ही हैं और सही राष्ट्रवादी है। ऐसा आपके मन में विचार था। यह मैं इसलिए उद्धृत करना चाहता हूं, क्योंकि आप किसी बायस से दबे नहीं और आप किसी प्रेशर में नहीं आए। आप अपने बुजुर्गों के, बड़ों के दबाव में नहीं आए, लेकिन स्व-चेतना से स्व-सोच से आपने अपने जीवन की विचारधारा का रास्ता तय किया। यह आपके व्यक्तित्व के बारे में बताता है और यही बताता है कि आपने किस तरीके से सामाजिक जीवन को लिया है। यह वही शख्स कर सकता है, जो अपनी बुद्धि से सोचकर, अपने आसपास के वातावरण को समझकर, क्या उचित है, उसको समझकर और दबाव में न आकर अपने जीवन का फैसला करता है। वह हमने देखा है। आपको परिवार से बहुत अच्छे संस्कार मिले। आप किसान परिवार से थे। आपका सारा जीवन सामाजिक कामों में गया। आप राजनीति में जरूर रहे और राजनीतिक दृष्टि से आपने जरूर काम किया। You were in the political field and you did a lot in the political field but आपकी आत्मा और जो आपके कार्य करने का ढंग है, उसमें समाज के प्रति समर्पण हमेशा दिखता रहा। इसलिए समाज के प्रति आपका समर्पण सबसे ज्यादा रहा है। यह भी हम सबको मालूम है और इसे एक पाक जीवन, साफ सुथरा और बेदाग जीवन कहा जाएगा। आप दो बार लोकसभा के सदस्य रहे। स्टैंडिंग कमेटी में आप टैक्सटाइल कमेटी के सदस्य रहे। कंसल्टेटिव कमेटी में आप फाइनेंस के सदस्य रहे। कुछ बदलने की आपकी लगन और आपकी तड़प इस बात से सूचित होती है कि जब आपको Coir Board की चेयरमैनशिप मिली, तो आपने Coir Board को, जो लॉस में चल रहा था, उसे आपने ऑल हाई टाइम एक्सपोर्ट्स में पहुंचाया। आपने 2,532 करोड़ का एक्सपोर्ट इन्क्रीज किया और यह ऑल टाइम हाई है। इसलिए जब मौका मिला, तब आपने उसको भी पूरा किया।

मैं अपने आप को बहुत खुशानसीब महसूस करता हूं कि मैं जिस पार्टी का अध्यक्ष हूं आप तमिलनाडु में उस समय अध्यक्ष बने, जब पार्टी चैलेंज के मोड में थी और जब पार्टी को आवश्यकता थी। बताया गया कि आपने 19,000 किलोमीटर से ज्यादा की यात्रा की। आपने लगभग 93 डेज की यात्रा की और उस यात्रा में आपने 2004 से 2007 के बीच में अध्यक्षता के साथ-साथ पार्टी को जमीनी स्तर पर पहुंचाने का काम किया। यही नहीं, बल्कि आपने पार्टी को एक नई ऊर्जा और नई ताकत दी। जिन बातों को लेकर के आपने यात्रा निकाली थी, वह linking of rivers था, untouchability के खिलाफ था और सबको साथ लेकर चलने के लिए था, यानी सामाजिक और नेशनल इश्यूज - यूनिफॉर्म सिविल कोड था। इन सारी बातों को लेकर के आपने उस यात्रा को निकाला और पार्टी को मजबूत किया।

मुझे बहुत खुशी है कि आप 2020 से 2022 तक केरल में भारतीय जनता पार्टी के इन्चार्ज भी रहे और आपने वहां भी बखूबी पार्टी को मजबूत किया। You went to every district. मुझे वह भी देखने का मौका मिला कि आपने किस तरीके से एक discipline soldier के रूप में अपने काम को निभाया। आप जब झारखंड के राज्यपाल बने, तब आपने कुछ ही समय में 28 जिले घूम डाले। जब आप महाराष्ट्र के राज्यपाल बने, तो जैसा प्रफुल्ल पटेल जी और मिलिंद देवरा जी बता रहे थे कि within two months, you visited each and every district of Maharashtra. You did the same in Jharkhand.

This shows your commitment for the society. This shows your administrative acumen also and this shows your commitment for the States' welfare जो आपने किया। माननीय प्रधान मंत्री जी ने आपको उपराष्ट्रपति पद के लिए चुना, जिसके बाद फिर सबके वोट के आधार पर आप उपराष्ट्रपति बने हैं। हम सब लोगों की उम्मीद ही नहीं, बल्कि विश्वास है, we have complete faith in you and under your leadership, निश्चित रूप से यह largest democracy का जो मंदिर है, temple है, उसका जो Upper House है, आप उसकी अध्यक्षता करेंगे, आप उसको बखूबी conduct करेंगे, यह मैं पूरे विश्वास के साथ कह सकता हूँ। मैं इस बात को कहना चाहूँगा।

अंत में मैं सिर्फ इतना कहना चाहता हूँ कि आज हमने आपके जीवन से जुड़ी हुई ये सारी बातें रखी हैं, लेकिन चर्चा करते-करते बहुत सी बातें ऐसी भी हुईं, जिनमें लाइन से अलग हट कर कुछ बातों की चर्चा की गई। जब मैं conclude कर रहा हूँ, तो मैं भी चाहूँगा कि कम से कम कुछ बातें ध्यान में लाई जाएँ। आज सर्वपल्ली राधाकृष्णन जी के बारे में बहुत चर्चा हुई और सबने अपने-अपने तरीके से सर्वपल्ली राधाकृष्णन जी के शब्दों का उपयोग किया है। इसलिए मैं भी उन्हीं के शब्दों को उद्धृत करके कुछ बात कहना चाहता हूँ। वह बात मैं यह कहना चाहता हूँ, that in the House, we should be responsible Members of the Parliament and we should behave as responsible Members of the Parliament, not as irresponsible professional agitators in the House. यह मैं नहीं कह रहा हूँ, यह सर्वपल्ली राधाकृष्णन जी ने कहा, मैं फिर से repeat कर देता हूँ। So, we should be responsible Members of Parliament and not irresponsible professional agitators. That we have to understand. बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: & “I convey my first salutation to the golden feet of Sacred Bharath Matha who is omnipotent.” मैं भारत माता के पवित्र चरणों को स्पर्श करता हूँ और उनको प्रणाम करता हूँ। Our hon. Prime Minister, *Shrimaan* Narendra Modi has given a very good felicitation to me by remembering my young days. Hon. Leader of the House, *Shrimaan* J.P. Nadda; hon. Leader of the Opposition, *Shrimaan* Mallikarjun Kharge; hon. Minister of Parliamentary Affairs, Shri Kiren Rijju; other hon. Ministers; hon.

& English translation of the original speech delivered in Tamil.

Deputy Chairman, Rajya Sabha, *Shrimaan* Harivansh; hon. leaders of various political parties and hon. Members of this august House, Rajya Sabha also felicitated me.

First, I welcome all the new Members to this august House on my behalf and on behalf of all of you. I am so deeply moved by the wishes, appreciations and encouragement by 33 Members of this august House. It is my honour and privilege to serve *Bharat Mata* and I thank you for electing me as the Vice-President of India and Chairman of Rajya Sabha.

We all should be proud of India's democratic power and celebrate her as the Mother of Democracy. As already mentioned by many Members, my humble journey from Tiruppur, the knitwear capital, to New Delhi, the national capital, shows the remarkable power of our democracy.

Only in democracy, a person can rise from the humblest beginning to high positions in public life. This rise makes me more conscious of the duties and responsibilities of the Chair. This Chair had been adorned by the finest and most distinguished sons of this soil. Their intellect, dignity, and commitment to parliamentary democracy have left behind an enduring legacy. And, I assure the House to continue their great legacy. We all had celebrated the 76<sup>th</sup> anniversary of the adoption of our Constitution as '*Samvidhan Diwas*' in a grand manner. It is essential for every citizen to live up to the constitutional values of justice, liberty, equality, and fraternity. These ideals ensure that every citizen— regardless of the caste, creed, gender, language, region or religion— has a rightful place in our motherland. My humble request to all the hon. Members of this august House is that we all must act as exemplary leaders by upholding these constitutional values.

In the very first few days after my assumption of office, I met all the floor leaders of the Rajya Sabha. During the meeting, I had stressed that the entire nation looks up to us for mature deliberations on policies that will shape our future. Being the Members of the House of Elders, our *Dharma* is to work with commitment to fulfill the people's rightful aspirations. Rajya Sabha has been the cradle of many profound debates and discussions, which have helped in shaping the destiny of our nation. Each time we enter this temple of democracy, we should pledge to ourselves to follow the basic principles of a parliamentary democracy, which are: Dialogue, Deliberation, Debate, and Discussion. The Rajya Sabha, as the Council of States, reflects the federal character of our Republic. This House is also blessed with the knowledge and

expertise of Nominated Members. Together, we showcase the collective wisdom and diversity of our nation.

Our country is marching forward as a leader at the forefront of development in every sphere. Citizens look up to the Parliament as the highest forum of wisdom and collective judgment to guide the nation. On this note, I am reminded of the words of the great Tamil saintly poet, Thiruvalluvar: &“Deliver your speech, after ensuring that no counter speech can defeat your own.” Thiruvalluvar says, “Speak only words that are useful and meaningful; Avoid words that are not in the interest of the society”. This simple yet profound teaching holds immense relevance for all of us who shoulder the responsibility of nation building. We do not have any right to hurt the feelings of others. We must have tolerance for different views of others. The words spoken within this House shape policies, guide society, and influence the well-being of crores of our *Bharat Vasis*.

I had been the Member of the 12<sup>th</sup> and 13<sup>th</sup> Lok Sabha. So, I can easily understand the challenges of an hon. Member of the House. As Parliamentarians, we have a wide range of issues to cover. As the House, we have a vast amount of business to transact. Time will be a challenging factor for both of us--you and the Chair. Every moment we discharge our responsibility in the House will move the nation in the positive direction.

Parliamentary practice and procedures such as Question Hour, Zero Hour and Special Mentions provide ample opportunities to every individual Member to raise the pressing issues and concerns of the citizens in the House. I request and urge upon all of you to make effective use of these devices.

Every parliamentary device we use with sincerity becomes a step towards justice, equality, and human dignity. Let us commit ourselves to ensuring that our actions inside this House reflect the aspirations of every farmer, every worker, every street vendor, every woman and youth and the poorest of the poor who look at the Parliament with lot of hopes. We need to fulfill our constitutional commitment towards social justice and economic empowerment of Scheduled Castes, Scheduled Tribes, Backward Classes and the other weaker sections of the society.

---

& English translation of the original speech delivered in Tamil.

I am really moved by the hon. Prime Minister, Shri Narendra Modi's felicitations. He has shared the lesser-known aspects of my life. Many speakers spoke about my olden days as a sportsman. As sportsmen always play by the rules, leaders must also uphold the Constitution and parliamentary norms. Just as all the players always respect the referees; we also must respect the institutions. Everyone, be it the Chairman or the Members, we all should understand our responsibilities towards the Nation. The Constitution of India, along with the Rules Book of Rajya Sabha determines the *Laxman Rekha* for parliamentary discourse. Every individual Members' rights must be ensured, but within the *Laxman Rekha*, as I mentioned, and I will always do my best to protect all your rightful claims.

Hon. Members, in this *Amrit Kaal*, we are moving towards the goal of a *Viksit* and *Atmanirbhar Bharat*. My appeal to all of you is that we all must work together to achieve this great ambitious goal of *Viksit Bharat*. Every day, every hour, every minute, every second of our time in the House should be used to strengthen our democracy by meaningful debates. In a parliamentary democracy, debates and discussions are the only constructive way through which we can find finer solutions to the problems of our people. I am sure, with all your kind cooperation, we will make new historical landmarks in Rajya Sabha. I once again thank every one of you for giving me this unique opportunity to serve *Bharat Mata* with great responsibilities. बहुत-बहुत धन्यवाद, Nanri, Vanakkam, Long live Mother Bharat!

---

### OBITUARY REFERENCES

MR. CHAIRMAN: Hon. Members, it is with profound sorrow that I refer to the passing away of Shrimati Chandra Kala Pandey, Prof. Vijay Kumar Malhotra and Shri Ashk Ali Tak, former Members of this House.

**Shrimati Chandra Kala Pandey** passed away on the 17<sup>th</sup> of September, 2025, at the age of 83 years. She served as a Member of Rajya Sabha representing the State of West Bengal for two consecutive terms, from August, 1993 to August, 1999 and August, 1999 to August, 2005.

Born on 8<sup>th</sup> June, 1942 at Azamgarh in Uttar Pradesh, Shrimati Pandey was a distinguished academician, an accomplished Hindi scholar, and a dedicated public representative. She served as a Professor and Head of the Department of Hindi at the

University of Calcutta, where she guided generations of students and earned deep respect for her scholarship, simplicity, and humane approach.

A noted poet, she authored two acclaimed poetry collections titled '*Aakash Kahan Hai*' and '*Utsav Nahin Hain Mere Shabda*'. Her collection of poems was also released as an album '*Sagar Pakhi*' in 2001. She contributed extensively to Hindi literary discourse and served as co-editor of the well-known magazine '*Samayik Chintan*' for many years.

As a parliamentarian, Shrimati Pandey brought to the proceedings of this House the perspective of an educationist, a literary figure, and a public intellectual deeply invested in social issues.

In the passing away of Shrimati Chandra Kala Pandey, the country has lost a respected academic, a gifted poet, and a dedicated parliamentarian.

**Prof. Vijay Kumar Malhotra** passed away on the 30th of September, 2025, at the age of 93 years. He served as a Member of the Rajya Sabha representing the National Capital Territory of Delhi, from January, 1994 to October, 1999.

Born on 3rd December, 1931, at Lahore in undivided India, Prof. Malhotra, a distinguished public leader, devoted more than six decades of his life to public service, emerging as one of the foremost political figures in the National Capital.

Prof. Malhotra began his career as a Lecturer at Delhi University and was later elected as the Chief Executive Councillor of Delhi in 1967. He served multiple terms in public office, including four terms as a Member of the Lok Sabha from Delhi and two terms as a Member of the Delhi Legislative Assembly. Prof. Malhotra was widely respected for his simplicity, integrity, organisational skills, and deep understanding of constitutional and public issues. He also made significant contributions in the field of sports administration, for which he was fondly remembered by colleagues across political lines.

In the passing away of Prof. Vijay Kumar Malhotra, the nation has lost a veteran statesman, an experienced parliamentarian, and a distinguished public figure who played an influential role in shaping contemporary political life in Delhi.

**Shri Ashk Ali Tak** passed away on the 5th of October, 2025 at the age of 67 years. He served as a Member of Rajya Sabha representing the State of Rajasthan, from July, 2010 to July, 2016.

Born on 7th July, 1958, in Hanumangarh District of Rajasthan, Shri Ashk Ali Tak was a distinguished public representative whose political journey spanned several decades. He served as a Member of Rajasthan State Legislative Assembly for two terms and as a Minister in the Government of Rajasthan holding several portfolios. He also served as the Chairman of the Rajasthan State Minorities Commission. Known for his deep grassroots connect, Shri Tak was widely admired for his approachability and organisational capability. Throughout his political career, he worked actively for the welfare of minorities, youth and socially disadvantaged communities.

In the passing away of Shri Ashk Ali Tak, the country has lost a capable administrator, a dedicated social and political worker and an able parliamentarian.

We deeply mourn the passing away of Shrimati Chandra Kala Pandey, Prof. Vijay Kumar Malhotra and Shri Ashk Ali Tak.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

*(Hon. Members then stood in silence for one minute.)*

MR. CHAIRMAN: Secretary General will convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

Now, Supplementary Demands for Grants, 2025-26, Shrimati Nirmala Sitharaman.

---

### **SUPPLEMENTARY DEMANDS FOR GRANTS, 2025-26**

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants, for 2025-26.

---

## REPORT OF THE COMMITTEE OF PRIVILEGES

### The Eightieth Report of the Committee of Privileges

DR. SUDHANSHU TRIVEDI (Uttar Pradesh): Sir, I present the Eightieth Report (in English and Hindi) of the Committee of Privileges on the matter of alleged breach of privilege and use of derogatory language against a Member, Rajya Sabha by then SDPO, Sahibganj-Barharwa, Jharkhand.

### The Eighty First Report of the Committee of Privileges

SHRI G.K. VASAN (Tamil Nadu): Sir, I present the Eighty First Report (in English and Hindi) of the Committee of Privileges on the matter of alleged breach of privilege on account of displaying placards inside the Council in violation of Rules and Etiquettes of the Rajya Sabha.

MR. CHAIRMAN: Now, Papers to be Laid on Table.

## PAPERS LAID ON THE TABLE

### Statement showing the Bills passed by the Houses of Parliament during the Two Hundred and Sixty Eighth Session and Assented to by the Presiden

SECRETARY-GENERAL: Sir, I lay on the Table, a statement (in English and Hindi) showing the following Bills passed by the Houses of Parliament during the Two Hundred and Sixty Eighth Session of the Rajya Sabha and assented to by the President: —

1.	The Bills of Lading Bill, 2025
2.	The Carriage of Goods by Sea Bill, 2025
3.	The Coastal Shipping Bill, 2025
4.	The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2025
5.	The Manipur Goods and Services Tax (Amendment) Bill, 2025
6.	The Manipur Appropriation (No.2) Bill, 2025
7.	The Merchant Shipping Bill, 2025
8.	The National Sports Governance Bill, 2025
9.	The National Anti-Doping (Amendment) Bill, 2025
10.	The Indian Ports Bill, 2025

11.	The Mines and Minerals (Development and Regulation) Amendment Bill, 2025
12.	The Taxation Laws (Amendment) Bill, 2025
13.	The Income-tax Bill, 2025
14.	The Indian Institutes of Management (Amendment) Bill, 2025
15.	The Promotion and Regulation of Online Gaming Bill, 2025

**Reports and Accounts (2024-25) of the BLCL, Kolkata and BLIL, Kolkata and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Annual Report and Accounts of the Balmer Lawrie and Co. Limited (BLCL), Kolkata, for the year 2024-25, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 5842/18/25]

- (ii) (a) Annual Report and Accounts of the Balmer Lawrie Investments Limited (BLIL), Kolkata, for the year 2024-25, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 5839/18/25]

**Manipur Goods and Services Tax (Second Amendment) Ordinance, 2025**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I lay on the Table, under sub-clause (a) of clause (2) of article 123 of the Constitution, a copy (in English and Hindi) of the Manipur Goods and Services Tax (Second Amendment) Ordinance, 2025 (No. 2 of 2025), promulgated by the President on the 7<sup>th</sup> October, 2025.

---

### FELICITATIONS BY THE CHAIR

MR. CHAIRMAN: Hon. Members, with immense pride and joy, I extend my heartiest congratulations to our women sportspersons who have brought laurels to the nation by their extraordinary achievements.

Hon. Members, as you are aware, our nation has created history by winning the ICC Women's ODI Cricket World Cup for the first time, defeating South Africa by 52 runs in the final match held at Navi Mumbai on 2nd November 2025. Our women's cricket team, led by Miss Harmanpreet Kaur, delivered a magnificent all-round performance to achieve this landmark victory.

Hon. Members, our nation also achieved another proud milestone when our blind women's cricket team won the inaugural Blind Women's T20 World Cup, defeating Nepal by seven wickets in the final match held in Colombo, Sri Lanka, on 23rd November 2025. The team, led by Miss Deepika TC, put up an inspiring performance. In yet another remarkable feat, the Indian Women's *Kabaddi* Team led by Ms. Ritu Negi won the Women's Kabaddi World Cup for the second successive time by defeating Chinese Taipei in the final match held at Dhaka, Bangladesh on the 24<sup>th</sup> of November, 2025.

These back-to-back global victories by our women sportspersons mark a golden moment in Indian sports. These triumphs not only reflect the courage, consistency and discipline of our women sportspersons but are also testaments to the long, arduous yet remarkable and fulfilling journey that our women sportspersons have traversed for these momentous occasions. These achievements underscore the growing excellence of Indian women in diverse sporting arenas.

On my own behalf and on behalf of the whole House, I extend our warmest congratulations to all the three teams, their coaches and the support staff. Their achievements have elevated India's honour and inspired millions across the nation.

---

### PANEL OF VICE-CHAIPERSONS

MR. CHAIRMAN: Hon. Members, I have to inform Members that the Panel of Vice-Chairpersons has been re-constituted with the following Members:—

1.	Dr. Dinesh Sharma
2.	Shri Bhubaneswar Kalita
3.	Shrimati S. Phangnon Konyak
4.	Shrimati Rajani Ashokrao Patil
5.	Shri Tiruchi Siva
6.	Dr. Sasmit Patra
7.	Dr. M. Thambidurai

### RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee in its meeting held on the 30<sup>th</sup> of November, 2025, has allotted time for Government Legislative and Other business as follows:-

Consideration and return of following Bills, after they are introduced, considered and passed by Lok Sabha:-

1.	The Manipur Goods and Services Tax (Second Amendment) Bill, 2025 — to replace an Ordinance	Three Hours
2.	The Central Excise (Amendment) Bill, 2025.	Four Hours
3.	Consideration and return of the Appropriation Bill relating to First Batch of Supplementary Demands for Grants for the year 2025-26, after it is considered and passed by Lok Sabha.	Four Hours

4.	Consideration of Resolution on the adoption of the Water (Prevention and Control of Pollution) Amendment Act 2024 in the State of Manipur.	Three Hours
----	--	-------------

#### NOTICES RECEIVED UNDER RULE 267 AND OTHER ISSUES

MR. CHAIRMAN: Hon. Members, nine notices have been received today on five different subjects under Rule 267. Since none of these notices received today are in adherence to the requirement of the rules and directions imparted by the Chair on 8<sup>th</sup> December, 2022 and 19<sup>th</sup> December, 2022, I am not admitting any of the notices. ...*(Interruptions)*...

SOME HON. MEMBERS: Subjects, Sir?

MR. CHAIRMAN: Now, Matters raised with permission of the Chair. Shri Rajinder Gupta. The subject is: Demand for expediting operationalisation of Shaheed Kartar Singh Sarabha (Halwara) International Airport, Ludhiana. ...*(Interruptions)*..

SHRI RAJINDER GUPTA (Punjab): Hon. Chairman, Sir, I thank you for giving me this opportunity. ...*(Interruptions)*...

SHRI DEREK O'BRIEN (West Bengal): Sir, ...*(Interruptions)*...

MR. CHAIRMAN: One by one, please. All others, please sit down. Let him speak. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, yesterday, we had a discussion with the Leader of the House and the Parliamentary Affairs Minister. Sir, you were there and our Members from here were also present. We referred a proposal to the Government; you were there with us, Sir. Let us get into a discussion on the urgent need to discuss electoral reforms. They can do it in whichever wording they want. Let us begin a discussion because that is the need of 15 Opposition Parties this side. Let us have a fruitful discussion on this, and let the House run. ...*(Interruptions)*... Just one minute, Sir. Sir, we gave this proposal in your presence; the Congress Party was there; the DMK was there; the Trinamool was there; all of us were there; and we agreed that whatever the wording be on electoral reform, we can have a discussion. The Government was

supposed to come back to us. Nobody has come back; but we are ready for a discussion here and now, and no one wants to disrupt this House, Sir.

MR. CHAIRMAN: Yes, I will ask the Parliamentary Affairs Minister to respond.

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJJU): Sir, Shri Derek O'Brien just mentioned it. It is a fact that yesterday in the Business Advisory Committee, I had given an assurance that I will come back with the decision taken on the matter. However, I also had a request that if you have any additional matter to be given, because the Opposition means not only four parties, there are many parties, however,... *...(Interruptions)...*

SHRI DEREK O'BRIEN: Sir, twelve parties are here. We want a discussion on electoral reforms...

MR. CHAIRMAN: No; no. The hon. Minister is responding. *...(Interruptions)...*

AN HON. MEMBER: Sir, he is dividing the Opposition. *...(Interruptions)...*

SHRI KIREN RIJJU: I have no interest in dividing you. You are already divided. *...(Interruptions)...*

MR. CHAIRMAN: One moment. He is responding. He is saying that he is coming back. He is not saying 'no.' He is saying, he will come back. Let him come back. This is what we have discussed yesterday also. Everyone was there. *...(Interruptions)...*

SHRI MALLIKARJUN KHARGE: Sir, Sir ...

MR. CHAIRMAN: Yes, please. Others please sit down. The Leader of the Opposition.

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir, it is not one party, two parties, four parties; it is the decision of all Opposition floor leaders. Together, we have taken the decision. In the morning, in my chamber, we met; all Opposition party leaders met, discussed it; and we should take this S.I.R. matter first. Otherwise, we all will have to protest against this. That is why I request the Parliamentary Affairs Minister, don't divide us. If you try to divide us, we will be stronger. *...(Interruptions)...* They are doing it. You can't divide us, because we have come with ideological background. *...(Interruptions)...*

MR. CHAIRMAN: Let me put my word. You have asked for it, and the Minister has responded that he will come back; he is not rejecting your demand. Let him come back. You should give some time; let him come back. This is what has been agreed to. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, the last Session was washed out completely. There is a trust deficit. We want to be assured. ...*(Interruptions)*... Sir, very humbly, we say, we want the Parliament to run. Why does the Government not want a discussion when everybody here wants a discussion? ...*(Interruptions)*...

MR. CHAIRMAN: No, no. He is not saying, 'No'. He is not denying it. ...*(Interruptions)*... No, no. Please sit down. ...*(Interruptions)*... The same subject need not be raised by everyone. Yes, Dr. John Brittas. ...*(Interruptions)*... आप बैठिये, आप बैठिये। ...*(व्यवधान)*... I will give you a chance. आप बैठिये, आप बैठिये। Yes, Dr. John Brittas.

DR. JOHN BRITTAS: Hon. Chairman, Sir, our request to the hon. Minister is that, let him uphold the statement which he made. He said that the Government is ready to discuss 'electoral reforms.' We are saying, by all means, let that be the topic of discussion. We are in agreement; we are in agreement with him. ...*(Interruptions)*...

MR. CHAIRMAN: No, no, let him speak. ...*(Interruptions)*...

DR. JOHN BRITTAS: Yes, we are in agreement. ...*(Interruptions)*...

MR. CHAIRMAN: Let him speak.

DR. JOHN BRITTAS: There is no division among the Opposition parties. All of us are united and we want this topic of electoral reforms to be discussed. Let him coin the title, topic in any way, in any fashion and let him pick up any rule.

MR. CHAIRMAN: Okay, Dr. Brittas.

**श्री प्रमोद तिवारी** (राजस्थान): सर, यह एक गंभीर प्रकरण है। न जाने कितने ऑफिसर्स ...*(Interruptions)*... 22-23 officers have committed suicide under pressure and this Government is seeking time. ...*(Interruptions)*... Even today morning, in Moradabad, an officer committed suicide. ...*(Interruptions)*...

MR. CHAIRMAN: No, no. ...*(Interruptions)*...

SHRI PRAMOD TIWARI: This is not the first time. A discussion on electoral reforms has taken place many times. I can quote...

MR. CHAIRMAN: Please. Hon. Minister of Parliamentary Affairs, please respond.

SHRI KIREN RIJJU: Sir, I was not allowed to make a proper response, which shows that they are not interested in a discussion. ...*(Interruptions)*... While responding to him, I was only halfway. Halfway through my response, he stood up. ...*(Interruptions)*... Then I would like to leave the entire floor to you and you may keep speaking. ...*(Interruptions)*...

MR. CHAIRMAN: Let me tell you that. When a Member is speaking, please do not disturb. I will give chance to everybody. Let everybody speak.

SHRI KIREN RIJJU: Sir, I was halfway. I was reiterating what I said, but I would make it clear again. Nobody is undermining any matter which was brought up by the Opposition parties yesterday, in the all-Party meeting, BAC or today. What I am saying is that it is under the consideration of the Government. If you put a condition that it has to be taken up today itself, then, it becomes difficult because you have to give certain space. I only made an additional point that there were other Members who raised other issues also. So, it is wrong on your part to say that there is no other issue of other parties. ...*(Interruptions)*... Apart from these 12 Opposition parties, there are other political parties that represent different States. So, don't deny the right to others. While putting forward your demand, which you have the right to do, you cannot deny the rights of others. However, I am saying again, as for the matter related to, whatever you call it, Special Intensive Revision or electoral reforms; I have stated before the beginning of the Winter Session that Government is not averse to taking up discussions on any subject. But yesterday you were quite considerate. You said, 'you can widen the topic of discussion, you can make different headlines of topics'. I am not opposed to that. The only thing I am referring to today is, please give some time while other items of Business that are listed can be taken up. The demand which you have put forward has not been rejected. So, don't presume that the Government is not ready to discuss any matter. ...*(Interruptions)*...

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, please give me a minute. ...*(Interruptions)*...

MR. CHAIRMAN: Just a minute. On the same subject, I cannot ask the Minister to respond again and again. He has responded to it. We have to give some time. As it

was agreed in the Business Advisory Committee yesterday, let the Government come up with it. ...*(Interruptions)*... Yes, Mr. Siva.

SHRI TIRUCHI SIVA: Sir, yesterday, after the BAC meeting was over, after you had left, we discussed with the Minister. We suggested the topic, etc. He said that he would get back to us by 9.00 p.m. Now, let him tell us the time-frame, not just any time. Let him give us a time. Yesterday he told us 9.00 p.m., but he did not come back to us. We have been waiting.

MR. CHAIRMAN: Mr. Minister, do you wish to respond?

SHRI DEREK O'BRIEN: Sir...

MR. CHAIRMAN: No, no. Please, sit down. ...*(Interruptions)*... *Dada*. please sit down. ...*(Interruptions)*... Hon. Minister of Parliamentary Affairs, are you in a position to give a time-frame?

SHRI KIREN RIJJU: With the guidance of the hon. Chairman, I have already stated that we will come back soon. If you insist on a time-line, you can create ...*(Interruptions)*... The time-line has been set by you. I am obliging to the direction of the Chair. ...*(Interruptions)*... What I am saying, once again, is that, please, do not put conditions on the time-line. However, I can say that we will try to come back as soon as possible. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, timeline is not the problem. The problem is trust deficit. In the whole Session, they did not have discussion. How can we trust them? ...*(Interruptions)*... We want discussion today. ...*(Interruptions)*... What timeline? There is trust deficit.

MR. CHAIRMAN: How can you discuss it today? It has to be decided by the BAC. ...*(Interruptions)*... You please sit down. ...*(Interruptions)*... Now, Shri Rajinder Gupta.

SHRI RAJINDER GUPTA: Hon. Chairman, Sir, thank you for giving me this opportunity. I rise to speak here for the first time during my tenure as a Member of Parliament. ...*(Interruptions)*... I raise the request ...*(Interruptions)*...

MR. CHAIRMAN: Derek *ji*, this is not the right thing. ...*(Interruptions)*... Rajinder Gupta *ji*, are you addressing or not? ...*(Interruptions)*...

SHRI RAJINDER GUPTA: I raise the request of urgent operationalisation ...(*Interruptions*)...

MR. CHAIRMAN: Rajinder Gupta *ji*, please address the Chair. ...(*Interruptions*)... If you don't address, please sit down. ...(*Interruptions*)...

SHRI RAJINDER GUPTA: I raise the request of urgent operationalisation of Shaheed-e-Azam Kartar Singh ...(*Interruptions*)...

MR. CHAIRMAN: Now, Shri Raghav Chadha. ...(*Interruptions*)...

SHRI RAGHAV CHADHA (Punjab): Sir, as much as I wish to address this important issue, the House does not seem to be in order.

MR. CHAIRMAN: You address me; I am giving you the chance. ...(*Interruptions*)... You have mike; you address me. ...(*Interruptions*)... You address the House. ...(*Interruptions*)... If you are not addressing, then I have to call others. ...(*Interruptions*)...

SHRI RAGHAV CHADHA: Sir, the House is not in order; how can I raise this important subject? ...(*Interruptions*)...

MR. CHAIRMAN: You can speak. You are to address me. ...(*Interruptions*)... You should speak. ...(*Interruptions*)...

SHRI RAGHAV CHADHA: Sir, the House is not in order. Everybody is over-speaking. ...(*Interruptions*)...

MR. CHAIRMAN: Now, Shri Ryaga Krishnaiah ...(*Interruptions*)... Shri Subhas Chandra Bose Pilli ...(*Interruptions*)...

SHRI MALLIKARJUN KHARGE: Sir, ...(*Interruptions*)...

MR. CHAIRMAN: I am allowing you, but you are not allowing the House to run. Tell me what I have to do. ...(*Interruptions*)... They are not denying.

SHRI MALLIKARJUN KHARGE: I know that they will go up to 19<sup>th</sup>. ...(*Interruptions*)... My request to you is that you allow us to discuss S.I.R. It is a very important issue. ...(*Interruptions*)...\*

---

\* Not recorded.

MR. CHAIRMAN: No. ...(*Interruptions*)... Nothing will go on record except what Shri Abdul Wahab will speak. ...(*Interruptions*)... Abdul Wahab *ji*, are you addressing or not?

SHRI ABDUL WAHAB (Kerala): Sir, I cannot speak. ...(*Interruptions*)...

MR. CHAIRMAN: No; you can speak. Whether you want to speak or not? ...(*Interruptions*)...

SHRI ABDUL WAHAB: The House is not in order. ...(*Interruptions*)...

MR. CHAIRMAN: Then, Dr. Sandeep Kumar Pathak ...(*Interruptions*)... Shri Subhas Chandra Bose Pilli ...(*Interruptions*)...

---

### MATTERS RAISED WITH PERMISSION

#### **Concern over Banana crisis in Rayalaseema region of Andhra Pradesh**

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Sir, banana is the crucial crop for small and marginal farmers in Rayalaseema Region of Andhra Pradesh. A few years ago, farmers in the drought-prone Rayalaseema adopted Tissue Culture Banana (Variety "G9/Cavendish), which reportedly gave high yields (60-70 tonnes per acre versus older 20 tonnes per acre only). This success had encouraged many farmers across the drought-hit zones, like Kadapa, Kurnool and Anantapur, to shift to banana cultivation. In one of the main Banana-growing zones, Pulivendula (Kadapa), banana recently fetched Rs.22,000 per tonne, but within a month, the price dropped to Rs.8,000 per tonne, that is, 60 per cent collapse. Many farmers say that they got good yield but could not sell due to some ripe branches rotted on the plant or were thrown away. For 2025 Kharif Season, due to drought and erratic rainfall, cultivation dropped significantly and in some districts, like YSR Kadapa District, only 19-35 per cent growing was done as compared to normal. Because of a sharp drop in Banana prices, the hon. Chief Minister of Andhra Pradesh has ordered that bananas grown in Rayalaseema region be quickly transported to major demand centres like Mumbai and Kolkata by using rail cargo to prevent farmer losses. That is the only greatest help to farmers of Rayalaseema region by our State Government. That is the pity.

Our Party President and former Chief Minister of Andhra Pradesh, Shri Y.S. Jagan Mohan Reddy garu, has visited the banana fields of Pulivendula Region and

intimated me to place before the Central Government, through you, Sir, for immediate relief to the farmers of Rayalaseema Region. I request the Agriculture Ministry to take necessary steps to help the distressed farmers and keep in mind that Tissue Culture methods are not enough to guarantee stable income if market, prices or fate turns bad.

MR. CHAIRMAN: Dr. Fauzia Khan (Maharashtra) associated herself with the matter raised by Shri Subhas Chandra Bose Pilli.

Ms. Sushmita Dev, not present. Dr. V. Sivadasan, not present. Dr. M. Thambidurai.

### **Concern over air pollution in Delhi-NCR**

DR. M. THAMBIDURAI (Tamil Nadu): Sir, I want to bring to the notice of the House the very serious pollution situation in Delhi-NCR. Every year, we say that things will be improved, but every winter, the same crisis returns, and this year is no different. Air has become so polluted that people are genuinely scared to step out. Children are coughing, senior citizens are struggling to breathe and many people are avoiding outdoor work because of the air simply not being safe. Schools had to be shut down again. Hospitals are reporting rise in cases of asthma and respiratory illness. People are living with masks even within the houses. This is not normal anymore. It has become unbearable.

What is most disappointing is that despite so many meetings, committees and court directions, the ground situation has hardly improved. Stubble burning continues, dust from construction is everywhere, waste burning is happening openly and the traffic pollution remains unchecked. This is also surprising that vehicles, that had already completed their permitted life, have been allowed to run for one more year, which will add to the problems instead of solution.

So, through this Zero Hour submission, I sincerely urge upon the Government to treat this as an emergency situation. We need strong and co-ordinated action, not just temporary steps, for the people of the Delhi-NCR. I am also facing similar problem in my throat and that is why, I am raising this issue here.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by Dr. M. Thambidurai: Dr. Fauzia Khan (Maharashtra) and Shri Ravi Chandra Vaddiraju (Telangana).

Shri Sant Balbir Singh, not present. Dr. Ashok Kumar Mittal, not present.  
Shri Brij Lal.

### Concern over illegally-residing Rohingya and Bangladeshi nationals in the country

**श्री बृज लाल** (उत्तर प्रदेश): सभापति महोदय, मैं सदन के समक्ष जो विषय यहाँ उठाना चाहता हूँ, वह भारत में रह रहे बांग्लादेशी और रोहिंग्या घुसपैठियों से संबंधित है। महोदय, इनकी आबादी करीब डेढ़ से दो करोड़ तक है। ये देश के विभिन्न भागों में, खास कर पश्चिम बंगाल, असम, उत्तर प्रदेश और यहाँ तक कि मुंबई, दिल्ली आदि सभी जगहों पर रह रहे हैं।

4.00 P.M.

महोदय, ये हमारे संसाधनों पर हैं और ये हमारे देश की अखंडता और सुरक्षा के लिए खतरा हैं। कई राजनीतिक पार्टियाँ ऐसी रही हैं, जिन्होंने जान-बूझ कर इनको अपने वोट बैंक की तरह बसाया। अभी एसआईआर पर एक मसला चल रहा है। मैं सदन का ध्यान आकर्षित करना चाहता हूँ कि 1983 में असम में नेल्ली दंगा हुआ था। उसका कारण भी यही बांग्लादेशी घुसपैठिए थे। जब वहाँ चुनाव हो रहा था, चुनाव की तारीख तय हुई, तब वहाँ पर असम के लोग, विशेष कर ऑल असम संग्राम गण परिषद और ऑल असम स्टूडेंट यूनियंस ने डिमांड किया कि ये जो 40 लाख वोटर्स बनाए गए हैं, इनको पहले निकाला जाए, उसके बाद वहाँ पर इलेक्शन कराया जाए। लेकिन उस समय की सेंटर में जो सरकार थी, वह चुनाव कराने के लिए adamant थी और अल्टीमेटली वहाँ पर हिंसा हुई और उस हिंसा में नेल्ली में केवल 6-7 घंटे में 3,000 से ज्यादा लोग मारे गए। उस समय वहाँ पर 40 लाख वोटर्स को बसाने का जो इश्यू था, वही इश्यू आज है। आज जब एसआईआर की बात चल रही है, तो आप टीवी पर देखिए, सोशल मीडिया पर देखिए, पश्चिमी बंगाल से तमाम घुसपैठिए बांग्लादेश की तरफ भाग रहे हैं।

महोदय, ये घुसपैठिए विभिन्न जगहों पर हैं और यह हमारी सुरक्षा के लिए इसलिए खतरा है क्योंकि जो तमाम टेररिस्ट ऑर्गेनाइजेशन हैं, जैसे हूजी, हरकत-उल-मुजाहिदीन अल-इस्लामी और जेएमबी, बांग्लादेश - ये टेररिस्ट ऑर्गेनाइजेशन ऐसे हैं, जिनके foot prints भारत में हैं।

महोदय, आज के जो हालात हैं और बांग्लादेश में जो राजनीतिक परिवर्तन हुआ है, अगर इनको नहीं हटाया गया, तो टेररिस्ट ऑर्गेनाइजेशन को भारत में जगह खोजने की जरूरत नहीं है, उनको हाइड आउट की जरूरत नहीं है, क्योंकि ऑलरेडी यहाँ हाइड आउट है। इसलिए देश की सुरक्षा, देश की अखंडता के लिए जरूरी है कि इनको प्रत्येक राज्य में आईडेंटिफाई किया जाए और बाहर किया जाए।

महोदय, मैं उत्तर प्रदेश का उदाहरण देना चाहता हूँ। वहाँ हर जिले में डिटेंशन सेंटर बनाया जा रहा है। वहाँ पर उनकी पहचान हो रही है।

MR. CHAIRMAN: The following hon. Members associated themselves with the Zero Hour mention made by hon. Member, Shri Brij Lal: Shrimati Ramilaben Becharbhai Bara (Gujarat), Shri Ram Chander Jangra (Haryana), Ms. Indu Bala Goswami (Himachal Pradesh), Dr. Kalpana Saini (Uttarakhand), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Shambhu Sharan Patel (Bihar), Shri Deepak Prakash (Jharkhand), Shrimati S. Phangnon Konyak (Nagaland), Dr. Sumer Singh Solanki (Madhya Pradesh), Shri Naresh Bansal (Uttarakhand), Shri Pradip Kumar Varma (Jharkhand), Shri Satnam Singh Sandhu (Nominated), Shri Mokariya Rambhai (Gujarat), Shri Maharaja Sanajaoba Leishemba (Manipur), Shri Sujeet Kumar (Odisha), Dr. Kavita Patidar (Madhya Pradesh), Shri Sat Paul Sharma (Jammu and Kashmir) and Dr. Fauzia Khan (Maharashtra).

Dr. Fauzia Khan, not present. Shri Babubhai Jesangbhai Desai.

#### **Concern over rising cases of Cancer among children in the country**

**श्री बाबूभाई जेसंगभाई देसाई** (गुजरात): सभापति महादेय, मैं इस सदन के माध्यम से एक अत्यंत गंभीर विषय पर ध्यान आकर्षित करना चाहता हूँ। मैं बच्चों में कैंसर के बढ़ते मामलों पर विशेष ध्यान आकर्षित करना चाहता हूँ। हाल के वर्षों में भारत में बाल कैंसर के मामले चिंताजनक रूप से बढ़े हैं। राष्ट्रीय कैंसर रजिस्ट्री के अनुसार हर साल लगभग 50 हजार बच्चे कैंसर से पीड़ित पाए जाते हैं। उनमें leukemia, brain tumor और lymphoma सबसे आम प्रकार हैं। समस्या केवल बीमारी तक सीमित नहीं है, बल्कि समय पर पहचान, पर्याप्त चिकित्सा सुविधा और आर्थिक संसाधनों की कमी इसे गंभीर बनाती है। विशेष कर ग्रामीण और दूरदराज क्षेत्रों में जागरूकता और इलाज की सुविधा अत्यंत सीमित है। यह स्थिति बच्चों और उनके परिवारों के लिए भारी आर्थिक और मानसिक बोझ उत्पन्न करती है। सरकार ने 'आयुष्मान भारत' और 'राष्ट्रीय बाल स्वास्थ्य कार्यक्रम' जैसी योजनाएँ शुरू की हैं, जिनका प्रभाव दिख रहा है, लेकिन अभी भी और सुधार की आवश्यकता है।

अतः मेरा आग्रह है कि बच्चों के लिए विशेष कैंसर इलाज केंद्र स्थापित किए जाएँ, मुफ्त या सस्ती इलाज की सुविधा सुनिश्चित की जाए, राष्ट्रीय स्तर पर जन- जागरूकता अभियान चला कर समय पर निदान और इलाज को बढ़ावा दिया जाए एवं ग्रामीण और पिछड़े क्षेत्रों में चिकित्सा सुविधा और विशेषज्ञ उपलब्ध कराई जाए।

माननीय सभापति महोदय, यह हमारी आने वाली पीढ़ी की सुरक्षा और स्वास्थ्य से जुड़ा हुआ मामला है। अतः मैं सरकार से विशेष कदम उठाने का अनुरोध करता हूँ ताकि हर बच्चों को जीवन के समान अवसर और उचित इलाज मिल सके।

MR. CHAIRMAN: The following hon. Members associated themselves with the Zero Hour mention made by hon. Member, Shri Babubhai Jesangbhai Desai: Dr. Fauzia Khan (Maharashtra), Shri Satnam Singh Sandhu (Nominated), Shri Ravi Chandra Vaddiraju (Telangana), Shri Mokariya Rambhai (Gujarat), Shri Mayankumar Nayak (Gujarat), Dr. Kavita Patidar (Madhya Pradesh), Dr. Kalpana Saini (Uttarakhand), Dr. Sumer Singh Solanki (Madhya Pradesh), Shri Sujeet Kumar (Odisha) and Shrimati Sangeeta Yadav (Uttar Pradesh).

Shrimati Ranjeet Ranjan; not present. Dr. Medha Vishram Kulkarni; not present. Shri S. Selvaganabathy.

---

### SPECIAL MENTIONS

#### **Demand for internet facilities and teaching of regional language/mothertongue in all Kendriya Vidyalayas**

SHRI S. SELVAGANABAHY (Puducherry): Sir, today my special mention is regarding Demand for Internet Facilities and Teaching Regional Language or Mother Tongue in all Kendriya Vidyalayas.

MR. CHAIRMAN: It is Zero Hour. Shrimati Sangeeta Yadav.

---

#### **Matters raised with Permission- Contd.**

##### **Need to ensure strict quality verification of medicines before they enter the market**

**श्रीमती संगीता यादव** (उत्तर प्रदेश): माननीय सभापति महोदय, आपने मुझे स्पेशल मेंशन में बोलने का अवसर प्रदान किया...

MR. CHAIRMAN: Sangeeta ji, it is Zero Hour, you have to go accordingly. It is regarding 'need to ensure strict quality verification of medicines'.

**श्रीमती संगीता यादव:** माननीय सभापति महोदय, आपने मुझे ज़ीरो आवर में बोलने का अवसर प्रदान किया, इसके लिए आपका बहुत-बहुत आभार व्यक्त करती हूँ। मैं शून्यकाल के अंतर्गत जनस्वास्थ्य से जुड़ा हुआ एक अत्यंत गम्भीर विषय उठाना चाहती हूँ। हाल ही में कुछ राज्यों में खांसी की दवा पीने से बच्चों की मृत्यु के मामले सामने आए हैं। ये घटनाएं औषधि निर्माण और गुणवत्ता नियंत्रण की लापरवाही को दर्शाती हैं। मैं रासायनिक एवं ऊर्वरक मंत्रालय के माननीय मंत्री जी से निवेदन करना चाहती हूँ, विशेषकर औषधि विभाग से यह भी आग्रह करती हूँ कि कोई

भी दवा बाज़ार में लाने से पहले उसकी पूर्ण जांच और सत्यापन को अनिवार्य किया जाए। केवल प्रमाणित कंपनियों को ही उत्पादन की अनुमति दी जाए तथा मिलावट या लापरवाही बरतने वाली कंपनियों पर तत्काल कठोर कार्रवाई की जाए। मैं आपके माध्यम से यह भी अपील करना चाहती हूँ कि इसमें सरकार अच्छा काम कर रही है, लेकिन हम अपने जनप्रतिनिधियों का भी इसमें सहयोग ले सकते हैं।

**श्री सभापति :** डा. भीम सिंह ।

**Need for a regulation to curb the rising circulation of adulterated edible oils leading to serious health concerns**

**डा. भीम सिंह (बिहार):** माननीय सभापति महोदय, हाल के दिनों में माननीय प्रधान मंत्री जी का जोर है कि खाद्य पदार्थों में ऑयल की मात्रा कम की जाए। अभी बाजारों में देखा जा रहा है कि क्रीम के अर्थ में 'क्रेमा' नाम से बिस्कुट वगैरह बेचा जा रहा है। इसमें तेल की मात्रा बहुत ज्यादा है, जिससे बच्चों के स्वास्थ्य पर बुरा प्रभाव पड़ रहा है। मेरी आपके माध्यम से सरकार से मांग है कि इस तरह की धोखाधड़ी वाली कार्रवाई पर रोकथाम लगे। इस प्रकार की रोकथाम के लिए एक संस्था भी है, जो अभी पुणे में कार्यरत है। हम चाहते हैं कि बिहार राज्य में भी इस तरह की संस्था की स्थापना की जाए।

MR. CHAIRMAN: Shrimati Dharmshila Gupta. Demand for establishment of a National Institute of Naturopathy in Bihar on the lines of one existing in Pune. Shri Sanjay Singh. ...*(Interruptions)*... Shri Javed Ali Khan. Not present. Shri A. D. Singh. Not present. Shri K.R.N. Rajeshkumar. Not present. Dr. K. Laxman. Not present. Shri Sandosh Kumar P. Not present. Dr. Sasmit Patra.

**Need for Special Category Status for Odisha**

DR. SASMIT PATRA (Odisha): Hon. Chairman, Sir, it is an honour to raise an issue during Zero Hour on your maiden day in the House. Odisha, the State I belong to, and my leader Shri Naveen Patnaik ji and my party, the Biju Janata Dal, over the last two decades, have been fighting strenuously for Special Category Status for the State of Odisha. We do not do that only for rhetoric. We do not do that only for namesake. The State of Odisha has suffered more than 99 cyclones in the last 100 years. The Super Cyclone in 1999 took more than 10,000 lives. Whether it is Fani or Hudhud or Phailin, you name a cyclone that hits us on the east coast and one of them comes and hits Odisha.

Sir, you are from Tamil Nadu. We keep on hearing that whenever a cyclone is coming to the Bay of Bengal, it will hit Tamil Nadu or Andhra Pradesh or Odisha or

West Bengal. We are all, जो हिंदी में कहते हैं, हम सभी लोग उस चीज़ के भुक्तभोगी हैं। Therefore, this idea that Odisha, as a State, which is ravaged by cyclones and natural disasters, should be provided Special Category State status has been a demand from four-and-a-half crore people of Odisha over the last several decades. There is a solution to it. The solution is very simple. Whenever there is a natural disaster which strikes the State of Odisha or a similar State, allow Special Category State status, at least, for three years. The sharing pattern between the Central share and the State share changes to 90:10, which is in line with the procedure laid down for a Special Category State. Once it changes to 90:10, the State has more resources for bringing back the infrastructure that has been destroyed because of the natural disasters like super cyclones and other cyclones.

Therefore, hon. Chairman, Sir, our leader, Shri Naveen Patnaik, has been consistently striving for it. When we are in Government and when we are not, we want that the people of Odisha be provided the Special Category State status. You would also be surprised that in 2014, when the Odisha State BJP brought about its Manifesto, on page 1, serial no.1, it was that if we come to power, we would provide Special Category State status. Today, they are in power in Odisha. Nothing stops them to engage with the Central Government. I am placing it on record. It is a matter of record. Therefore, leaving aside other things, let us work together to ensure that the State of Odisha is provided Special Category State status in the interest of the people. Thank you.

MR. CHAIRMAN: Shri Govindbhai Laljibhai Dholakia; not present. Prof. Manoj Kumar Jha; not present. Shri Neeraj Dangi; not present. Dr. John Brittas; not present. Shri Ayodhya Rami Reddy Alla; not present. Shri Haris Beeran; not present. Shrimati Priyanka Chaturvedi; not present. Shrimati Jebi Mather Hisham; not present. Now, Dr. Sikander Kumar.

### **Need to operationalise oxygen plants in Himachal Pradesh**

DR. SIKANDER KUMAR (Himachal Pradesh): Mr. Chairman, Sir, I thank you for giving me the opportunity to speak on a very important issue.

माननीय सभापति जी, मैं आपका ध्यान हिमाचल प्रदेश, जो कि एक पहाड़ी क्षेत्र है, वहाँ रहने वाले नागरिकों के जीवन अधिकार से जुड़े एक ही बहुत ही महत्वपूर्ण विषय की ओर आकर्षित करना चाहता हूँ।

महोदय, वर्तमान समय में हिमाचल प्रदेश में आठ ऑक्सीजन प्लांट्स स्थापित हैं, जिनकी कुल उत्पादन क्षमता लगभग 38 hundred D-type और B-type है। इनमें से कई प्लांट्स अभी भी trial run या तकनीकी कारणों से कार्यरत नहीं हैं। शिमला के डीडी उपाध्याय अस्पताल में स्थापित 432 क्यूबिक मीटर क्षमता वाला प्लांट तथा टांडा के आरपीएमसी में स्थापित प्लांट हिमाचल प्रदेश की मौजूदा ऑक्सीजन उत्पादन क्षमता 42.7 metric tonnes होने के बावजूद भी, वास्तविक उपयोग 22.13 metric tonnes के बीच के अंतर को देखते हुए अतिरिक्त क्षमता की अवस्था स्पष्ट है। वर्ष 2020 में कोविड -19 महामारी के दौरान प्रधान मंत्री केयर्स फंड के तहत थुरल के सिविल अस्पताल में 100 litre per minute क्षमता वाला ऑक्सीजन प्लांट स्वीकृत किया गया था। इस प्लांट की अनुमानित लागत 1.2 करोड़ रुपये थी। इसका उद्देश्य हिमाचल प्रदेश के पहाड़ी क्षेत्रों में ऑक्सीजन की आपूर्ति सुनिश्चित कर जीवन रक्षा करना था। स्वीकृति के चार वर्ष बाद भी प्लांट का शिलान्यास नहीं हुआ है, परिणामस्वरूप थुरल के आस-पास के 30 से अधिक गाँवों के रोगियों को 35 किलोमीटर दूर पालमपुर के बड़े अस्पताल टांडा या पठानकोट जैसे दूरस्थ केंद्रों में रेफर किया जा रहा है, जिससे समय एवं आर्थिक बोझ दोनों बढ़ रहे हैं।

माननीय सभापति जी, मैं आपके माध्यम से स्वास्थ्य मंत्री भारत सरकार से विनम्र आग्रह करना चाहता हूँ कि इस विषय पर शीघ्रताशीघ्र उचित कार्यवाही की जाए, जिससे हिमाचल प्रदेश के नागरिकों को इस सुविधा का लाभ मिल सके। मुझे अपनी बात रखने का मौका देने के लिए आपका बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: Shri Shaktisinh Gohil, not present. Shri Satnam Singh Sandhu, “Concern over Indian youth being trafficked via the Dunki route and forced into foreign wars.”

### **Concern over Indian youth being trafficked *via* the *Dunki* route and forced into foreign wars**

**श्री सतनाम सिंह संधू** (नामनिर्देशित): सर, इलीगल माइग्रेशन एक बहुत ही गम्भीर मुद्दा है, जो कि पंजाब के नौजवानों से जुड़ा हुआ है। चेरमैन सर, प्रवासी पंजाबियों ने विदेश जाकर बहुत मेहनत की है और बहुत अच्छा रुतबा और कारोबार स्थापित किए हैं। वे हमेशा पंजाब के नौजवानों को एट्रेक्ट करते हैं कि वे भी विदेश जाकर अपना फ्यूचर अच्छा बना सकें। इस एस्पिरेशन को लेकर ह्यूमन ट्रेफिकिंग का ग्लोबल नेटवर्क चल रहा है, जो उन नौजवानों को एक्सप्लॉइट करने का काम कर रहा है। पंजाब से बहुत सारे नौजवानों को असत्य बोलकर, गलत जानकारी देकर डंकी रूट के रास्ते बाहर ले जाने का धंधा चलाया जा रहा है। हमने देखा है कि हर महीने कोई न कोई ऐसी रिपोर्ट आती है, जिसमें हमारे पंजाब के नौजवान जंगलों में उन गिरोहों के चंगुल में पकड़े जाते हैं। यह नेटवर्क ग्लोबल है और बहुत बड़े पैमाने पर ह्यूमन ट्रेफिकिंग कर रहा है। पिछले महीने ही हमारे पंजाब के कुछ नौजवानों को रशिया ले जाकर धोखे से जंग के मैदान में भेजा गया, जिसमें कुछ नौजवानों की जानें भी गई हैं। मैं अपने विदेश मंत्रालय का धन्यवाद भी करना चाहूँगा कि जितने भी मामले हमारे ध्यान में आए, हम उन्हें डिपार्टमेंट के संज्ञान में लाए, उन सभी को

सुरक्षित वापस लेकर आया गया है, लेकिन ये गिरोह लगातार अपना काम कर रहे हैं। मैं सरकार से निवेदन करूँगा कि हमारे देश से डंकी रूट के रास्ते ह्यूमन ट्रेफिकिंग का जो काम हो रहा है, उसे बेनकाब करने के लिए एक स्पेशल इन्वेस्टिगेशन की जाए।

MR. CHAIRMAN: Now, Special Mentions. Dr. Medha Vishram Kulkarni, "Demand for compensation to livestock owners affected by Lumpy Skin Disease and strengthening of veterinary infrastructure."

### SPECIAL MENTIONS- *Contd.*

#### **Demand for compensation to livestock owners affected by Lumpy Skin Disease and strengthening of veterinary infrastructure**

**डा. मेधा विश्राम कुलकर्णी (महाराष्ट्र):** मैं सरकार का ध्यान महाराष्ट्र राज्य, विशेषकर पुणे जिले में तेजी से फैले लम्पी त्वचारोग की ओर आकर्षित करना चाहती हूँ, जिसने राज्य के पशुपालन क्षेत्र में गहरी चिंता उत्पन्न की है। इस रोग से अब तक 98,230 मवेशी संक्रमित हुए हैं, जिनमें से बड़ी संख्या में पशु स्वस्थ हुए हैं, परंतु सैकड़ों मवेशियों की मृत्यु भी हुई है। इसने हजारों पशुपालकों की आजीविका, दूध उत्पादन और पशुधन पर आधारित अर्थव्यवस्था को गहरा नुकसान पहुंचाया है।

सरकार द्वारा व्यापक टीकाकरण अभियान चलाया गया है तथा उपचार और जनजागरूकता कार्यक्रम अभी भी जारी है। इसके बावजूद, आर्थिक क्षति और पशु चिकित्सा सुविधाओं की कमी के कारण ग्रामीण पशुपालक समुदाय को भारी कठिनाइयों का सामना करना पड़ रहा है। अतः मेरी केंद्र सरकार से माँग है कि

लम्पी स्किन रोग से प्रभावित पशुपालकों को तत्काल उचित मुआवजा एवं राहत पैकेज दिया जाए। ग्रामीण क्षेत्रों में पशु चिकित्सा अस्पतालों, औषधि भंडारण, मोबाइल वेटेरनरी यूनिट्स एवं पशु वैक्सीन आपूर्ति श्रृंखला को सुदृढ़ किया जाए। पुणे स्थित इंस्टीट्यूट ऑफ वेटेरिनरी बायोलॉजिकल प्रोडक्ट्स (IVBP) को लम्पी रोग की स्वदेशी वैक्सीन उत्पादन परियोजना हेतु केंद्रीय तकनीकी और वित्तीय सहयोग प्रदान किया जाए, ताकि राज्य भविष्य में आत्मनिर्भर बन सके। केंद्र व राज्य सरकार मिलकर इस रोग की रोकथाम हेतु राष्ट्रीय निगरानी तंत्र और स्थायी आपात प्रतिक्रिया प्रणाली विकसित करें। यह विषय पशुपालकों की आर्थिक सुरक्षा और पशुधन संरक्षण दोनों से जुड़ा है, अतः इस पर केंद्र सरकार द्वारा त्वरित कार्रवाई की आवश्यकता है।

MR. CHAIRMAN: Shri Anil Kumar Yadav Mandadi; not present. Shri Babubhai Jesangbhai Desai -- Demand for mandatory issuance of "GPS enabled Identity Card" to school students.

### **Demand for mandatory issuance of "GPS enabled Identity Card" to school students**

**श्री बाबूभाई जेसंगभाई देसाई** (गुजरात): महोदय, मैं एक अत्यंत महत्वपूर्ण विषय पर सरकार का ध्यान आकर्षित करना चाहता हूँ। देश में बढ़ते बच्चों के अपहरण, गुमशुदगी तथा असुरक्षा की घटनाओं को देखते हुए यह आवश्यक हो गया है कि विद्यालयों में अध्ययनरत प्रत्येक विद्यार्थी को एक जीपीएस (GPS – Global Positioning System) आधारित पहचान पत्र प्रदान किया जाए। यह पहचान पत्र विद्यार्थियों की सुरक्षा सुनिश्चित करने के साथ-साथ अभिभावकों के लिए भी राहतदायक सिद्ध होगा। इस कार्ड के माध्यम से माता-पिता अपने बच्चों की रीयल टाइम स्थिति मोबाइल ऐप या वेबसाइट के माध्यम से देख सकेंगे। इससे किसी भी आपात स्थिति, जैसे—स्कूल से लौटते समय गुम होना, वाहन में देरी या अप्रत्याशित परिस्थिति में तुरंत कार्रवाई संभव हो सकेगी।

आज के युग में जब तकनीकी साधन हर क्षेत्र में उपयोगी सिद्ध हो रहे हैं, तब बच्चों की सुरक्षा में इनका उपयोग न केवल उचित बल्कि अनिवार्य है। यदि केंद्र सरकार इस दिशा में एक समग्र नीति बनाकर सभी राज्यों और केंद्र शासित प्रदेशों में जीपीएस पहचान पत्र को अनिवार्य कर दे, तो बच्चों की सुरक्षा में एक बड़ी क्रांतिकारी पहल होगी। साथ ही, इस प्रणाली को विद्यालय प्रबंधन, स्थानीय पुलिस और जिला प्रशासन से जोड़ा जाए, ताकि किसी भी संदिग्ध गतिविधि की सूचना तुरंत साझा की जा सके। इससे अपहरण और बाल अपराधों की रोकथाम में उल्लेखनीय सुधार होगा।

अतः मैं केंद्र सरकार से आग्रह करता हूँ कि सभी विद्यालयों में विद्यार्थियों के लिए जीपीएस पहचान पत्र जारी करना अनिवार्य किया जाए, ताकि हमारे भविष्य, हमारे बच्चों की सुरक्षा सुनिश्चित हो सके।

MR. CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Dr. Babubhai Jesangbhai Desai: Shri Sujeet Kumar (Odisha) and Shri Sadanand Mhalu Shet Tanavade (Goa).

Shri Sandosh Kumar P; not present. Shri Sanjay Singh; not present. Shri A.D. Singh; not present. Shri Rajinder Gupta; not present. Shri Mohammed Nadimul Haque; not present. Now, Shri Sujeet Kumar-- Demand to include Sarhul in UNESCO's Intangible Cultural Heritage list.

### **Demand to include Sarhul in UNESCO's Intangible Cultural Heritage list**

SHRI SUJEET KUMAR (Odisha): Sir, I draw your attention to Sarhul, a vibrant festival celebrated across Jharkhand and echoed across Odisha, Chhattisgarh, Bengal, Assam and the Northeastern hills. Sarhul, meaning worship of the Sal flower, marks the arrival of spring and the tribal New Year. It is more than a celebration; it is an

expression of ecological gratitude, where communities offer prayers to nature, spirits, and ancestors. At the heart of this tradition stands the Sal tree, a symbol of continuity and reverence.

The Sal tree finds mention in our epics and faiths. Lord Ram is said to have used a Sal tree to string his bow. Gautama Buddha was born under the one and attained Mahaparinirvana between the two. Lord Mahavira is believed to have found enlightenment under its shade. Tribal communities have long used its leaves for making plates, its resin for traditional medicine. It is not just a tree; it is our history with roots. What makes Sarhul extraordinary is its oral continuity. There are no written texts, no fixed rituals. Yet it has survived for centuries, carried forward through songs, storytelling, and shared memory.

India currently has 14 elements on UNESCO's Intangible Cultural Heritage list. I urge the Government, through you, to begin the process of nominating Sarhul. It is not just a festival, it is a way of life, a reminder of how India has long known to live with the forest, not beyond it. I, therefore, request the Government to take necessary steps for including Sarhul in UNESCO's Intangible Cultural Heritage list.

MR. CHAIRMAN: The hon. Member, Shrimati Sumitra Balmik, (Madhya Pradesh), associated herself with the Special Mention made by the hon. Member, Shri Sujeet Kumar.

Dr. Sikander Kumar; demand for providing medical facilities near highways for accident victims and measures to follow road rules.

**Demand for providing medical facilities near highways for accident victims and measures to follow road rules**

**डा. सिकंदर कुमार** (हिमाचल प्रदेश): सभापति महोदय, मैं सरकार का ध्यान एक महत्वपूर्ण विषय की ओर आकर्षित करना चाहता हूँ। यह विषय सड़क सुरक्षा के नियमों, रोड एक्सीडेंट्स पर तुरंत मेडिकल सहायता और भारत के समस्त देशवासियों के हित से संबंधित है। सड़क दुर्घटनाओं पर रोक के लिए भारत सरकार द्वारा कई कदम उठाए गए हैं, लेकिन सड़क दुर्घटनाओं में होने वाली मौतों की संख्या में लगातार बढ़ोतरी हुई है, जिसका मुख्य कारण वाहनों की तेज हाई बीम लाइट, यातायात नियमों का उल्लंघन करना, विपरीत दिशा में वाहन चलाना, नाबालिगों द्वारा वाहन चलाना, सड़कों पर अनधिकृत कब्जे होना है। भारत के पहाड़ी क्षेत्रों में वनवे होने की वजह से ज्यादातर हादसे गाड़ी को हाई बीम लाइट पर चलाने से होते हैं। 90 फीसदी से ज्यादा लोग हाई बीम लाइट का इस्तेमाल करते हैं। हाई बीम लाइट के कारण सामने से आ रहे वाहनों के ड्राइवरों की आंखें चौंधिया जाती हैं। ऐसे में कई बार ड्राइवर अपना कंट्रोल खो

देते हैं और हादसे के शिकार हो जाते हैं। सड़क हादसों में घायलों को समय पर चिकित्सा सुविधा नहीं मिलने से ज्यादातर लोगों की मृत्यु हो जाती है।

इसलिए मैं सरकार से विनम्र निवेदन करना चाहता हूँ कि इस विषय पर समन्वय के साथ गंभीरता से समीक्षा की जाए, जिससे सड़क दुर्घटना में घायल लोगों को शीघ्रचिकित्सा सुविधा मिल सके और वाहनों की हाई बीम लाइट के नियमों का सख्ती से पालन करवाया जा सके।

MR. CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Dr. Sikander Kumar: Shri Sujeet Kumar (Odisha), and Shri Sadanand Mhalu Shet Tanavade (Goa).

Shri Brij Lal; concern over negative effects of processed and packaged foods on health of children.

#### **Concern over negative effects of processed and packaged foods on health of children**

SHRI BRIJ LAL (Uttar Pradesh): Sir, the processed and packaged foods like ready meals, baked goods and processed meats negatively impact health by being in unhealthy fats, salts and sugar, while being low in essential nutrients like fibre and vitamins. Indian metro society is also adapting processed and packaged foods due to nuclear family, boarding living, absence of joint family, metro lifestyle, work in shifts, educational and job opportunities, etc. This can lead to increased risks of obesity, heart disease, type 2 diabetes and other chronic conditions. Chemically processed foods also called as ultra processed foods, tend to be high in sugar, artificial ingredients, refined carbohydrates and trans fats. Ultra processed food intake has increased dramatically worldwide and now accounts for 25 to 60 per cent of the daily calorie. This affects health in many ways like weight and obesity, chronic diseases, nutritional deficiencies, increased inflammation leading to digestive problems to autoimmune disorders, gut health disruption. Some processed foods are engineered to be highly palatable and can trigger cravings leading to over consumption. These are all potential for long term harm. We can make it healthier by replacing our focus on whole foods, by checking the label from the long list of ingredients and limiting sugar, salt and unhealthy fats in processed snacks, sauces and pre-packaged meals. I urge upon the Government to look into it.

MR. CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Brij Lal: Shri Sujeet Kumar

(Odisha), Shri Sadanand Mhalu Shet Tanavade (Goa) and Shri Sat Paul Sharma (Jammu & Kashmir).

Shri Sanjay Kumar Jha; demand to make Nalanda University as a global research hub. Not present. Shrimati Sangeeta Yadav; need for wider outreach of BharatGen Artificial Intelligence initiative.

**Need for wider outreach of BharatGen Artificial Intelligence Initiative.**

**श्रीमती संगीता यादव** (उत्तर प्रदेश): महोदय, मैं विज्ञान और प्रौद्योगिकी मंत्रालय की अत्याधुनिक पहल भारतजेन (BharatGen) के लिए केंद्र सरकार के दूरदर्शी नेतृत्व की हार्दिक सराहना करती हूँ। यह कार्यक्रम कृत्रिम बुद्धिमत्ता (Artificial Intelligence) और स्वदेशी नवाचार (indigenous innovation) के ज़रिए स्वास्थ्य, कृषि (agriculture), शिक्षा और शासन जैसे क्षेत्रों में परिवर्तनकारी प्रभाव डाल रहा है।

इस पहल में बहुभाषीय एआई मॉडल्स (multilingual AI models) भारत की भाषायी विविधता को मुख्य धारा में लाने के लिए एक महत्वपूर्ण माध्यम बन रहे हैं, जिससे डिजिटल समावेशन को बल मिलता है। टेक्नोलॉजी इनोवेशन हब्स और ट्रांसलेशनल रिसर्च पार्क्स के ज़रिए अनुसंधान और सहयोग को गति मिल रही है। इसके अतिरिक्त, भारतजेन कंसोर्टियम में शामिल प्रमुख संस्थान इस कार्यक्रम को मजबूती प्रदान कर रहे हैं।

मैं सरकार से आग्रह करती हूँ कि इस initiative का विस्तार उत्तर प्रदेश के ग्रामीण एवं अर्ध-शहरी (Rurban) क्षेत्रों तक किया जाए, ताकि महिलाएं, युवा और वंचित समुदाय भी इसके लाभों से लाभान्वित हो सकें। यह केंद्र सरकार की समान और सशक्त विकास की प्रतिबद्धता को दर्शाता है।

MR. CHAIRMAN: The hon. Member, Shri Sujeet Kumar (Odisha), associated himself with the Special Mention made by the hon. Member, Shrimati Sangeeta Yadav.

Dr. Ashok Kumar Mittal, not present. Now, Dr. Bhim Singh on 'Demand for definition of 'minority' after making it rationally relative to the State and regional population ratio.'

**Demand for definition of 'Minority' after making it rationally relative to the state and regional population ratio**

**डा. भीम सिंह** (बिहार): महोदय, हमारे देश में अल्पसंख्यक समुदायों की पहचान वर्तमान में राष्ट्रीय स्तर पर जनसंख्या के अनुपात के आधार पर निर्धारित की जाती है। परंतु समय के साथ अनेक राज्यों और क्षेत्रों में ऐसे उदाहरण सामने आए हैं, जहाँ पर जो समुदाय राष्ट्रीय स्तर पर अल्पसंख्यक माने जाते हैं, वे उन राज्यों में अब जनसंख्या के आधार पर बहुसंख्यक की स्थिति में

हैं। ऐसी स्थिति में केंद्र संचालित अल्पसंख्यक कल्याण योजनाओं के लाभ उन समुदायों तक अधिक पहुँच रहे हैं, जो उस क्षेत्र में वास्तविक रूप से वंचित अथवा पिछड़े नहीं हैं।

इसका सीधा प्रभाव यह हो रहा है कि वे समुदाय, जो किसी राज्य में वास्तव में संख्या में कम हैं, सामाजिक तथा शैक्षिक रूप से कमजोर हैं और जिन्हें सहायता की वास्तविक आवश्यकता है, वे इन योजनाओं के लाभ से अपेक्षित रूप में वंचित रह जाते हैं। इससे संसाधनों का न्यायसंगत वितरण प्रभावित होता है और अल्पसंख्यक कल्याण नीतियों के उद्देश्य पर प्रश्न खड़ा होता है।

अतः मेरा अनुरोध है कि सरकार इस विषय पर गंभीरता से समीक्षा कर यह सुनिश्चित करे कि अल्पसंख्यक की परिभाषा केवल राष्ट्रीय स्तर पर नहीं, बल्कि राज्य और क्षेत्रीय जनसंख्या अनुपात के सापेक्ष भी युक्तियुक्त रूप से परिभाषित की जाए, ताकि वास्तविक वंचित समुदायों को प्राथमिकता के साथ शिक्षा, छात्रवृत्ति, कौशल विकास, उद्यमिता और सामाजिक सुरक्षा योजनाओं का लाभ मिल सके।

यह कदम न केवल सामाजिक न्याय को सुदृढ़ करेगा, बल्कि राष्ट्रीय एकता और समानता की भावना को भी और अधिक मजबूत करेगा।

MR. CHAIRMAN: Now, Dr. Fauzia Khan, not present; Shri Dhananjay Bhimrao Mahadik, not present; Shri K.R.N. Rajeshkumar, not present; Shri Neeraj Dangi, not present; Shri Ryaga Krishnaiah, not present. Now, Shri S Niranjana Reddy on 'Concern over decline of single-screen theatres in India.'

#### **Concern over decline of Single-Screen theatres in India.**

SHRI S NIRANJANA REDDY (Andhra Pradesh): Sir, my subject is concern over decline of Single-Screen theatres in India. India's cinema culture is facing an unprecedented crisis. One research shows that India now has fewer than 6,000 single-screen theatres, as compared to 25,000 theatres in the 1990s. In May 2024, this crisis worsened as 450 single screens in Telangana were shut down temporarily due to extremely low footfalls. There are several reasons for the collapse — multiplex expansion, high production and distribution costs, rising ticket prices, and the pandemic-driven shift to OTT (over-the-top) platforms, which have steadily eroded theatre audiences.

For single screens in smaller towns, high operational expenses and limited access to credit have pushed many to permanent closure. An affordability crisis is also looming over single-screen theatres. This is driven by surge-priced tickets, 18 per cent GST, platform fees, and exorbitant F&B rates.

While the industry cites a national average ticket price of Rs. 130, the urban reality is starkly different. PVR INOX's average ticket price reached Rs. 254 in quarter one of the Financial year 2026, alongside record food spending. Yet, even multiplexes are struggling, posting a Rs. 114.3 crore loss in the Financial Year 2024, revealing a model that neither sustains audiences nor businesses.

This moment calls for urgent policy action: GST relief for single screens, concessional loans, renovation support, national regulation of concession pricing, and swift single-window theatre clearances. Without timely intervention, India loses a cultural institution that has shaped generations. I urge the Government to look into it.

MR. CHAIRMAN: Next, Shri Sant Balbir Singh — hon. Member not present. Shri Satnam Singh Sandhu.

**Concern over condemnable incident of blocking entry of Indian devotees to  
Sri Nankana Sahib**

**श्री सतनाम सिंह संघु** (नामनिर्देशित): माननीय सभापति महोदय, मैं प्रधान मंत्री जी का तहे दिल से धन्यवाद करना चाहता हूँ कि 'ऑपरेशन सिन्दूर' और पाकिस्तान के साथ तनाव के बावजूद सरकार ने श्री ननकाना साहिब की यात्रा सतत जारी रखी और सिखों की भावनाओं का सम्मान किया। लेकिन इसके उलट पाकिस्तान अपनी नापाक हरकतों से बाज़ नहीं आया। 'प्रकाश पर्व' के दौरान पाकिस्तान ने जत्थे में गए हिन्दू श्रद्धालुओं को यात्रा से रोक दिया। उन श्रद्धालुओं ने तय प्रक्रिया के तहत समय पर आवेदन किया था, फिर भी पाकिस्तान ने उन्हें प्रवेश नहीं दिया। यह न सिर्फ भारत-पाकिस्तान समझौते का उल्लंघन है, बल्कि करोड़ों श्रद्धालुओं की आस्था को ठेस पहुँचाने वाली बात है।

श्री गुरु नानक देव जी सिर्फ सिखों के ही नहीं, बल्कि हिन्दुओं के लिए भी अत्यंत पूजनीय गुरु हैं। श्री ननकाना साहिब की यात्रा हमारे लिए सांस्कृतिक, धार्मिक और आध्यात्मिक रूप से बेहद महत्वपूर्ण है। पाकिस्तान द्वारा इस तरह बार-बार आखिरी समय पर रोक लगाना और प्रक्रिया में बाधा डालना दिखाता है कि वह न तो श्रद्धालुओं की भावनाओं का सम्मान करता है और न ही अपने वादों का पालन करता है। पहले भी भारतीय श्रद्धालुओं के साथ ऐसे मामले सामने आ चुके हैं, जिनसे साफ है कि यह कोई एक-दो बार की गलती नहीं, बल्कि लगातार चलती आ रही समस्या है।

इसलिए मैं आग्रह करता हूँ कि सरकार इस मुद्दे को पाकिस्तान के साथ मजबूती से उठाए और यह सुनिश्चित करे कि ऐसी घटनाएँ दोबारा न हों, ताकि किसी भी श्रद्धालु को भविष्य में ऐसी निराशा का सामना न करना पड़े।

MR. CHAIRMAN: The hon. Member, Shri Sat Paul Sharma (Jammu and Kashmir), associated himself with the Special Mention made by the hon. Member, Shri Satnam Singh Sandhu.

### **Demand for Yoga session in every Panchayat Schools**

**श्री शंभू शरण पटेल** (बिहार): माननीय सभापति महोदय, इस सदन में आज आपका सभापति के रूप में पहला दिन है, इसके लिए मैं पूरे बिहार की जनता की ओर से आपका हृदय से अभिनन्दन, वंदन करता हूँ।

महोदय, चूँकि आज आपके पहले दिन में ही मुझे स्पेशल मेंशन में बोलने का मौका मिला, इसलिए आज मेरे लिए बहुत ही पावन दिन है। महोदय, प्राचीन काल से भारत आयुर्वेद, प्राकृतिक चिकित्सा और योग का अग्रदूत रहा है। इतना ही नहीं, हजारों वर्ष पहले महाभारत काल में भी शल्य चिकित्सा की जानकारी महाकाव्यों के माध्यम से हमें दी जाती रही है और अभी के इस दौर में जहाँ लोगों की allopathic medicine पर निर्भरता अधिक हो गई है, लेकिन डॉक्टर इलाज के बाद exercise करने की सलाह देते हैं।

माननीय प्रधानमंत्री जी ने प्राकृतिक चिकित्सा और योग पर काफी ज़ोर दिया है और उन्हीं के प्रयासों का नतीजा है कि 11 दिसम्बर, 2014 को 177 देश सदस्यों से 21 जून को अंतर्राष्ट्रीय योग दिवस मनाने की मंजूरी मिली।

महोदय, मेरा सरकार से आग्रह होगा कि भारत के सभी पंचायत के स्कूलों में सप्ताह में 2 दिन 45 मिनट का योग का सेशन हो और उसमें Male/Female दोनों का योगा टीचर के रूप में उचित मेहनताना पर नियुक्त किया जाए और सभी त्रिस्तरीय पंचायती राज के जनप्रतिनिधियों की इनमें सहभागिता बढ़ाई जाए ताकि ज्यादा से ज्यादा लोग योग का लाभ उठा सकें।

MR. CHAIRMAN: The hon. Member, Shri Sujeet Kumar (Odisha), associated himself with the Special Mention raised by the hon. Member, Shri Shambhu Sharan Patel.

Shrimati Jebi Mather Hisham, not present; then, Shri Raghav Chadha, not present. The House stands adjourned to meet at 11.00 a.m. on Tuesday, the 2<sup>nd</sup> December, 2025.

*The House then adjourned at forty-six minutes past four of the clock till eleven of the clock on Tuesday, the 2<sup>nd</sup> December, 2025.*

---

PUBLISHED UNDER RULE 260 OF RULES OF PROCEDURE AND CONDUCT OF  
BUSINESS IN THE COUNCIL OF STATES (RAJYA SABHA)